



169

सरकार

Government of India

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय  
Ministry of Environment, Forest & Climate Change  
क्षेत्रीय कार्यालय, लखनऊ  
Regional Office, Lucknow



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File No. XXI/ENV/NGT/CC/152/2024/69

Date : 22.05.2024

To,

**The Registrar General,**  
Principal Bench,  
Hon'ble National Green Tribunal,  
Copernicus Marg,  
New Delhi-110001  
Email : judicial-ngt@gov.in

**Sub : Submission of Joint Committee Report in O.A. No. 108 of 2023, Lokesh Kumar Khurana Versus State of Uttar Pradesh & Ors.**

Sir,

In compliance of the direction dated 14.03.2024 passed by this Hon'ble National Green Tribunal in O.A. No. 108/2023, Lokesh Kumar Khurana Versus State of Uttar Pradesh & Ors.

I am directed to enclose hereby the Joint Committee Report with a request to put up before Hon'ble Tribunal for kind perusal and consideration.

Encl : As above

Your's Sincerely

Dr. Satya  
Scientist "E"

**Copy to for information and further necessary action.**

1. **Member Secretary, CPCB, New Delhi, Email Id: [msecb.epcb@nic.in](mailto:msecb.epcb@nic.in) .**
2. **Director, Indian Institute of Sustainability Development, New Delhi, Email id : [info@iisdindia.in](mailto:info@iisdindia.in), [sustainableinstitute@gmail.com](mailto:sustainableinstitute@gmail.com).**

170

**REPORT  
SUBMITTED BEFORE HON'BLE NATIONAL GREEN  
TRIBUNAL**

**(NGT), NEW DELHI**

**O.A. No. 108 of 2023**

**IN THE MATTER OF**

**LOKESH KUMAR KHURANA  
APPLICANT**

**VERSUS**

**STATE OF UTTAR PRADESH & ORS.  
RESPONDENT**

**INDEX**

<b>S.N.</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
1.	<b>REPORT OF JOINT COMMITTEE CONSTITUTED IN THE MATTER OF O.A. NO. 108/2023 LOKESH KUMAR KHURANA VERSUS STATE OF UTTAR PRADESH &amp; ORS. IN COMPLIANCE OF HON'BLE NGT, ORDRT DATED: 14.03.2024.</b>	
2.	<b>ANNEXURE-A: HON'BLE NGT ORDER DATED:14.03.2024</b>	

**Report**

**In compliance of**

**Hon'ble NGT, Principal Bench, New Delhi's order dated  
14.03.2024**

**In the matter of Original Application No.108/2023**

**(Lokesh Kumar Khurana Versus State of Uttar Pradesh & Ors.)**

**Joint Committee**

**(MoEFCC, IISD, CPCB,)**

## Contents

S.N.	Description	Page No.
1.0.	Background	1
2.0.	Meeting of Joint Committee	2
3.0.	Inspection and Monitoring by joint Committee	3-4
3.1.	Observations regarding Collection & Transportation of Solid Waste	5
3.2.	Observation at Gawadi Site: The Nagar Nigam Meerut's Fresh Waste Processing Site	6-7
3.3.	Observation at Legacy site Lohia Nagar	8
3.4.	Other Observations	9
3.5.	Para-wise observations with respect to Hon'ble NGT comments on the Nagar Nigam Report dated March 13, 2024.	10-11
4.0.	Conclusion and Recommendations	12-15
5.0	<b>List of Annexures :</b>	
	<b>Annexure I – RO, MoEF Letter dated 9.4.2024</b>	16-17
	<b>Annexure II – Minutes of the Meeting dated 10.4.2024</b>	18-21
	<b>Annexure III - Copy of CTE obtained for Gawdi site</b>	22 - 25
	<b>Annexure IV - Copy of Environmental Clearance (EC) obtained for Gawdi site</b>	26 - 28
	<b>Annexure V - Copy of log book Gawdi site</b>	29 - 40
	<b>Annexure VI – Copy of RO, MoEF&amp;CC letter dated 13.05.2024</b>	41 - 43
	<b>Annexure VII - Copy of Nagaar Nigam Meerut letter dated 17.05.2024</b>	44 - 120
	<b>Annexure VIII - Copy of Electricity Bill of Lohia Nagar and Gawdi sites for year 2024</b>	121-131
	<b>Annexure IX – Details of Nagar Nigam Meerut about six companies for recyclables</b>	132
	<b>Annexure X – Copy of Logbook Lohianagar</b>	133 - 145

## 1.0. Background

In compliance of the Hon'ble NGT order dated 14.03.2024 in the matter of O.A. No. 108 of 2023 Lokesh Kumar Khurana Versus State of Uttar Pradesh & Ors. regarding grievance in respect of improper management of daily generated municipal solid waste in the Meerut city. The relevant part of the order is as follow:

*"2. In terms of the earlier direction of the Tribunal dated 31.01.2024, the phase-wise plan for waste processing and disposal of legacy waste and status report have been filed by the Municipal Corporation, Meerut on 13.03.2024. On perusal of the same, we have noted the following deficiencies:*

- i. We find that right from waste generation to waste processing and remediation of legacy waste, the data provided is based on estimations and no fractional details disclosed.*
- ii. Out of 700 TPD of estimated waste generation, 420 TPD is estimated to be bio-degradable and remaining 280 TPD as non-biodegradable.*
- iii. Biodegradable waste is being treated at Gawadi site following pit and window purpose where altogether 8700 tones is the capacity. However, standard operating procedure adopted for composting and ensuring that no waste is accumulated either through pit composting or windrowing is not clarified.*
- iv. Thus, composting is practiced through Pits and Windows without mentioning compliance as per MSW rules.*
- v. 600 TPD of legacy waste is being processed at Lohiya Nagar. However, end-users of compost, RDF and other residue has not been disclosed.*
- vi. Non-biodegradable waste is channelised through six companies but their due authorisation for specific purpose, is not disclosed.*
- vii. Details of remediation of legacy waste with utilisation of stabilized material and residue management has not been elaborated.*

*"3. Thus, we have also analysed these reports minutely and we are of the view that these reports do not depict the correct picture. Hence, in order to ensure that true facts come on record, we constitute following Joint*

*Committee comprising of (1) Representative of the Member Secretary, Central Pollution Control Board (CPCB), (2) RO, Ministry of Environment, Forest and Climate Change (MoEF&CC), (3) Director, Indian Institute of Sustainability Development (IISD), New Delhi. The RO, MoEF&CC will act as the coordinator in the Joint Committee. The Joint Committee will visit the site, gather all the relevant information in respect of generation and treatment of MSW in the city of Meerut as also the various steps which have been taken for remediation of the legacy waste and the success/failure of the Municipal Corporation in this direction. Let the report be submitted by the Joint Committee at least one week before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."*

In compliance to said order, nominations were invited by Regional Office, MoEFCC, Lucknow from Joint Committee organizations. Copy of the letter dated 09.04.2024 is enclosed (**Annexure I**). Accordingly, officers were nominated from joint committee organizations. Joint committee members are as below:

#### **Committee Members**

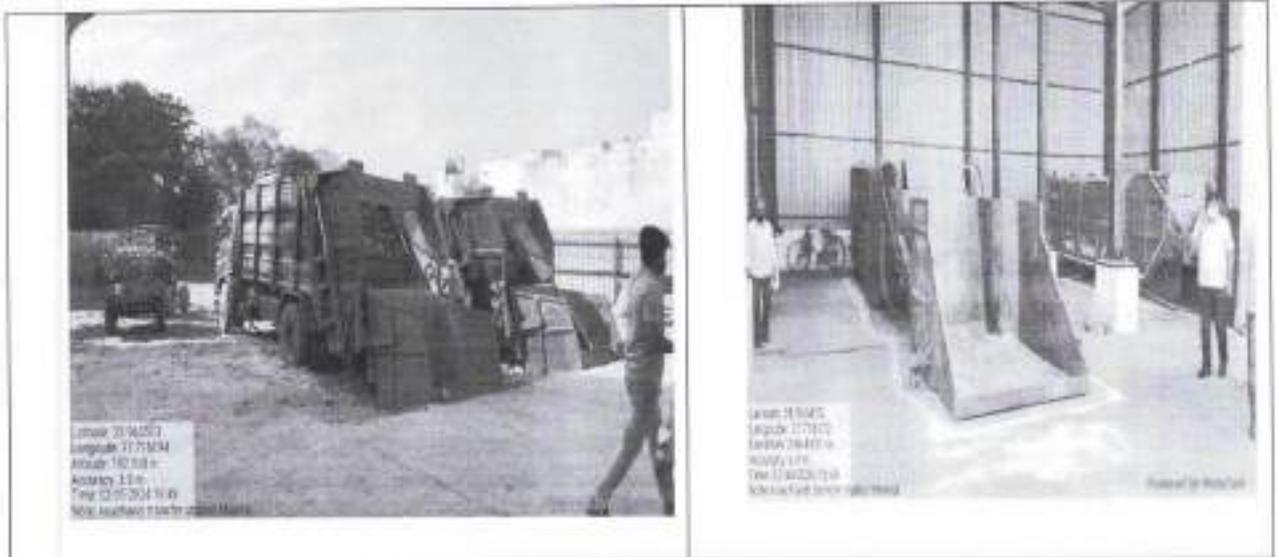
1. Dr. Shrikanta K. Panigrahi, Director General and Distinguished Research Fellow IISD, Delhi
2. (Rajesh Pujari), Director (Circular Economy), Indian Institute of Sustainable Development (IISD), New Delhi
3. Dr. Satya, Scientist 'E' MoEFCC, RO, Lucknow
4. Mrs. Suniti Parashar, Scientist 'C' CPCB, Delhi
5. Sh. Arvind Kumar, Scientist 'C', CPCB, RD Lucknow

#### **2.0. Meeting of Joint Committee**

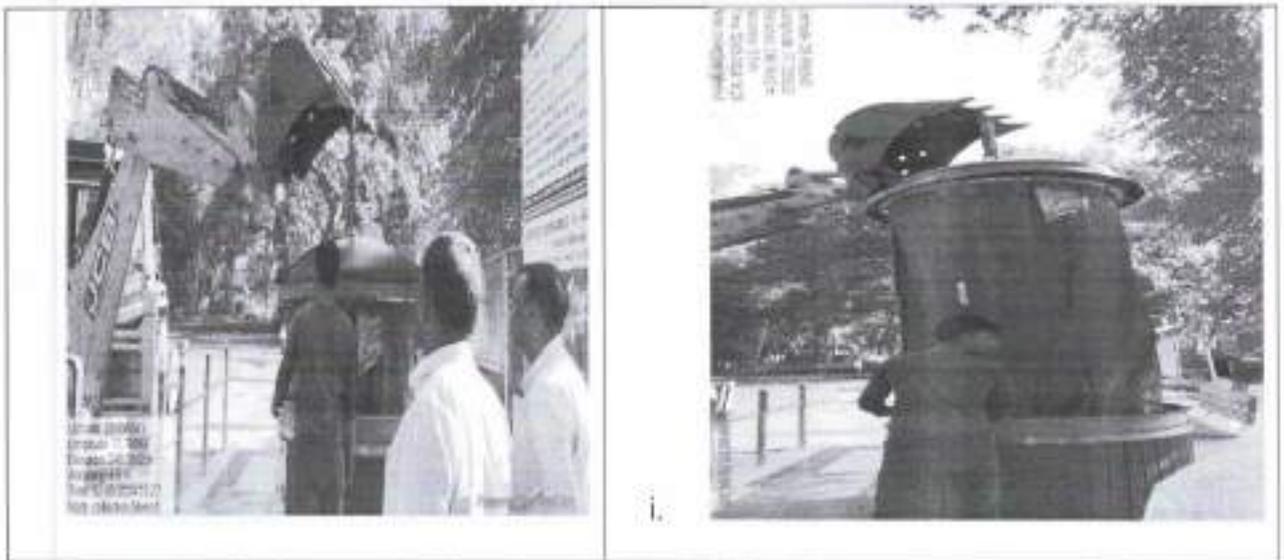
The meeting of committee members was convened on 10.04.2024 through Video Conferencing (VC) to discuss the further line of action in the said matter. Copy of the Minutes of Meeting is enclosed (**Annexure II**). It was decided to carry out the physical inspection of Solid Waste Processing Site, Legacy waste processing site and transfer stations etc on 02.05.2024 at Meerut.

**3.0. Inspection and Monitoring by Joint Committee:**

The Joint Committee carried out the inspection of legacy waste processing facility at Lohianagar, Solid waste processing unit at Gawri, Nauchandi Transfer Station at Meerut on 02.05.2024. The photographs of locations visited are given below:



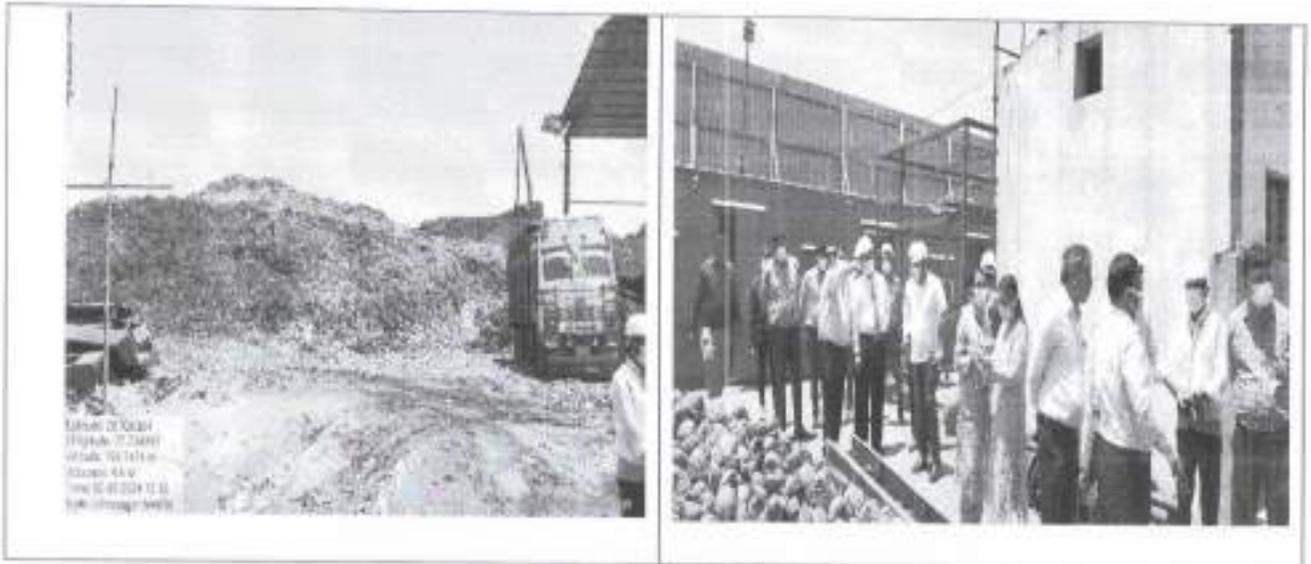
**Figure (a) : Nauchandi Transfer Station**



**Figure (b) : Underground Bins installed in Meerut city**



*Figure (c) : Gawdi fresh waste processing site*



*Figure (d) : Lohianagar legacy waste processing site*

Figure (a) to (d) : Photographs of the Nauchandi transfer Station , Underground Bins site , Gawdi waste processing Site and Lohia nagar legacy waste site visited by the Joint Committee on 2/5/2024

Based on the visit made by the Joint Committee, the salient observations are given below:

**3.1. Observations regarding Collection & Transportation of Solid Waste:**

- i. There are total 90 wards in Meerut city. As per Nagar Nigam, Meerut, they have 180 auto tippers that are being used for door-to-door collection and transportation of solid waste. The operation and maintenance of 73 wards out of 90 is outsourced to a Private Company named M/s BVG. Remaining 17 wards are being managed by Meerut Municipal Corporation. There is no information on how these 17 wards are being managed by the Nagar Nigam Meerut. It was informed by Nagar Nigam Meerut officials that about 2.4 Crores per month is being spent on payment made, to M/s BVG.
- ii. There is only one functional transfer station at *Nauchandi Maidan Kuda Sthal* in Meerut city. During the visit, it was observed by the joint committee, that no segregated Waste is sent to Nauchandi Maidan Transfer Station and no segregation of waste at the said Transfer Station was observed. In fact, an auto tipper was unloaded in front of the joint committee in the Transfer Station clearly showing the auto tipper waste content as mixed waste. The joint committee was also told that the waste would be transferred to Lohia Nagar Legacy Waste Site, which is violation of Solid Waste Management Rules, 2016. In fact, irrespective of types, no waste is allowed to be taken to Legacy Waste Site. At Legacy Waste Site, there could be only an exit gate, no entry is in fact, allowed. The Joint Committee witnessed the direct entry and mixing of Fresh Waste with the Legacy Waste at this Site.
- iii. As informed by Nagar Nigam Meerut ( NNM) underground Bin are being utilized for collection of solid waste in some commercial areas and there are such 6 Bins with each having a Capacity of 1.25 ton, were installed at the different locations of the city, however Joint Committee did not find such European style Bins to be suitable for a tropical country like India and particularly for Indian Cities. It is not safe for children who are playing nearby in the street, nor dogs, cats etc pet city animals as well, as it is always open. These Bins are quite expensive with prohibiting costs. Again, there is no mechanism for the segregation of the waste, collected from these bins. Again, to collect the waste from these bins, an additional back-hoe-loader is required, which results in engaging more man power and machinery, as a

result, it is usually not collected on daily basis, rather on weekly basis, converting the fresh waste, into useless and reduction of the value.

### 3.2 Observation at Gawadi Site: The Nagar Nigam Meerut's Fresh Waste Processing Site:

- i. Uttar Pradesh Pollution Control Board (UPPCB) has granted Consent to establish (CTE) to Nagar Nigam Meerut for processing of 300 TPD solid waste vide dated 12.10.2020. A copy of CTE is attached (**Annexure III**). Gawdi Unit has not obtained consent to operate and authorization from UPPCB. Environmental Clearance (EC) has been obtained for Gawdi site vide dated 10.07.2010 from State Level Environment Impact Assessment Authority, Uttar Pradesh is attached (**Annexure IV**).
- ii. At Gawdi Site , Nagar Nigam Meerut (NNM) has installed 1 Ballistic Separator and 1 Trammel for Processing of Solid Waste. As per Nagar Nigam, Meerut's infrastructure Capacity of Processing here is approx. 300 TPD, which is done in 2 shifts. In each shift 150 tons is processed. As per log book provided by Nagar Nigam approx. 420 TPD solid waste is processed but the installed capacity of the plant is only 300 TPD which indicates improper record keeping at Gawadi Plant. Copy of log book is annexed ( **Annexure V**). If the capacity to Process is 300 tons, then what is happening to the rest of the waste generated in the city? And the every-day use of the processing facility is in doubt, as the electricity consumption is less vis a vis the operation, which is run in 2 shifts. The Private Operator is using 180 auto tippers. Each auto tipper can carry 600 kgs of Waste. Therefore, 180 auto tippers will carry 108 tons of waste, in total. The auto tippers make 4 trips. Therefore, the total waste carried by auto tippers is 432 tons As per NNM, around 450-500 tons is being carried by secondary vehicles to Gawdi site. The Joint Committee observation here is if 450-500 tons of waste is being brought to Gawdi site where the maximum processing capacity is 300 tons per day, what is happening to the balance 150-200 tons per day. And Secondly, the electricity bills attached shows less billing indicating less plant operation. As per Nagar Nigam Meerut, the total generation of the city is around 800 tons per day. Subtracting the incoming waste at Gawdi, which is 450-500 tons per day, the information about the balance waste  $(800-450)= 350$  tons is not clear . This

quantity of waste is either going to Lohia Nagar site or is getting illegally dumped all across the city which is against the SWM Rules, 2016.

- iii. Also an important point to mention here is about the Bulk Waste Generation. When requested to provide the list of Bulk Waste Generators (BWG), NNM provided a list consisting of 24 BWG whereas waste collection is being done from approximately 790 BWG by the private waste collection company and the private company is being paid for collecting from approximately 790 BWG which gets converted to an amount of 1.5 crores to the private company. Besides, the BWGs are supposed to manage their own waste with their own infrastructure at their cost. There is violation of rules as far as management of BWGs are concerned. Secondary collection points and its transportation to Gawdi site and also the list of BWG sites are provided in response to MoEF&CC letter dated 13.05.2024 (**Annexure VI**) by Nagar Nigam Meerut vide letter dated 17.05.2024, Page No 47 to 55 at (**Annexure VII**).
- iv. As per Electricity Bill, the Electricity Consumption is much less as compared to claimed installed capacity of processing unit, which indicate that unit is not being operated regularly/full-capacity. Copy of Electricity Bill of Lohia Nagar and Gawdi sites for year 2024 (**Annexure VIII**).
- v. No Weigh Bridge arrangement exists at Gawdi site for assessment of solid waste received and processed at site. Without a self-owned weigh bridge, the possibility of quantification of waste is not practically feasible; for which the Joint Committee could not estimate the exact quantity of waste entering and exiting the site. Hence, all the figures are just estimation.
- vi. Pit Composting or windrow formation as claimed by the Nagar Nigam Meerut does not exist at the Gawadi Site as per Solid Waste Management Rules, 2016. The Processed Waste (as claimed by Nagar Nigam Meerut), is dumped in open, in an adjoining area, left in open earth to get decayed naturally. There is no Leachate Management Mechanism in place. No ground water quality, compost quality is being monitored by Nagar Nigam Meerut as per schedule-II of Solid Waste Management Rules, 2016. There is possibility of seepage of leachate into the ground contaminating the Ground Water Table below.

- vii. It is informed by Nagar Nigam Meerut, that recyclable waste, RDF etc is sold to six companies (**Annexure IX**) but no sale receipt is available with Nagar Nigam which indicates that Nagar Nigam is not disposing recyclable waste and RDF as per rule.

### 3.3 Observation at Legacy site Lohia Nagar:

- i. Legacy waste site is located at Hapur Road, Lohia Nagar, Meerut, Uttar Pradesh.
- ii. For legacy waste at Lohia Nagar site, Nagar Nigam Meerut, has installed a processing unit, comprising of 1 Ballistic Separator (30Ton/Hr) and 2 Trammels (32 mm and 16 mm mesh size). As per the Municipality, it has a processing capacity of approx. 600 TPD (300x2) while operating unit in two shifts, (10 hours each) per day. Copy of logbook is annexed (**Annexure X**).
- iii. Nagar Nigam Meerut Officials informed that the Plant is being operated by M/s Environ Organic Work and Suppliers and unit was found operational, during the Joint Committee's visit.
- iv. No Weigh Bridge arrangement exists at the Legacy Waste Site. As a result, the site does not have a clear estimation of waste quantity processing or disposed. The Nagar Nigam Meerut informed that 3 lakh tons of Legacy waste have been processed so far and balance 7 lakhs tons is left for processing. The Plant is operational since year 2021. This means it is in operation for last 3 years . Keeping the Processing at 600 tons per day, in 3 years, it should have processed 6.57 Lakh tons (365x3x600) But the Nagar Nigam Meerut informed that it has processed only 3 lakhs tons. Therefore, the balance is  $(6.57-3) = 3.57$  lakhs tons. This clearly indicates that 3.57 lakh tons of fresh waste has been brought to this site for processing, increasing the cost of processing the Legacy waste manifold and further taking time for reclamation of this site and making it waste free; also violation of Solid Waste Management Rules, 2016.
- v. It is informed by Nagar Nigam Meerut that the generated compost and C&D waste are being utilized for filling low lying area. It is highlighted here that the compost made is not meant to be a filler of low-lying areas. It can contaminate the ground water, during the rains, seeping water deep down the earth. Further, it is informed that RDF generated at Legacy waste site is sent to M/s Paswara Paper Limited, but no receipt of RDF sale is provided, which indicates that, RDF is not disposed as per rule.

- vi. There is also no arrangement of Leachate Collection and Treatment Facility at site.
- vii. During inspection, huge quantity of legacy waste was found dumped in the plant and most part of fresh waste is sent to this legacy waste site at Lohia Nagar. Therefore, the amount of Legacy waste is not reducing even after processing of waste at Legacy site.
- viii. No quantification of legacy waste has been carried out at this site and no sufficient measures has been taken to stop fresh waste dumping at this legacy waste site by Nagar Nigam Meerut. Most of the contracts with private vendors for disposal has expired, as observed by Joint Committee.
- ix. No consent /Authorisation has been obtained by Nagar Nigam Meerut from UPPCB for Lohia Nagar site.

#### 3.4 Other Observations:

- i. The Nagar Nigam, Meerut does not have a Detailed Project Report (DPR) related to Solid Waste Management Plan.
- ii. There is no planning & documentation of various ongoing Projects that are essentially required to be implemented on immediate basis.
- iii. There is no arrangement for treatment of waste from Vegetable Mandis, or Fish, Meat or Animal Wastes from respective Mandis in Meerut city.
- iv. Projects have been awarded earlier through generic EOIs, without following the Tender Procedures as informed by Nagar Nigam Meerut.
- v. There is absolutely no monitoring mechanism for Nagar Nigam Meerut Projects, which are under implementation.
- vi. There is no weighing bridge of Nagar Nigam Meerut in both of their waste processing sites.
- vii. Moreover, the Joint Committee has witnessed violation of Solid Waste Management Rules, 2016 at various points and fresh wastes are mixed with legacy wastes and right from waste collection, handing, segregation, processing or storage and use Practices are followed at Meerut.

3.5 Para-wise observations with respect to Hon'ble NGT comments on the Nagar Nigam Report dated March 13, 2024.

S.N.	Hon'ble NGT	Committee observation
I.	We find that right from waste generation to waste processing and remediation of legacy waste, the data provided is based on estimations and no fractional details disclosed.	No proper logbook is maintained at fresh waste processing site at Gawari. No weigh bridge is installed at both the site at Gawari and legacy site Lohia Nagar. It clearly indicates that Nagar Nigam had no authentic record keeping for data. The information provided is based upon approximation or estimation.
II.	Out of 700 TPD of estimated waste generation, 420 TPD is estimated to be bio-degradable and remaining 280 TPD as non-biodegradable.	<b>Please refer point-I</b>
III.	Biodegradable waste is being treated at Gawadi site following pit and window purpose where altogether 8700 tones is the capacity. However, standard operating procedure adopted for composting and ensuring that no waste is accumulated either through pit composting or windrowing is not clarified.	Pit Composting or windrow formation as claimed by the Nagar Nigam Meerut does not exist at the Gawdi Site as per Solid Waste Management Rules, 2016. The Processed Waste (as claimed by Nagar Nigam Meerut), is dumped in open, in an adjoining area, left in open earth to get decayed naturally. There is no Leachate Management Mechanism in place. There is no Ground Water Test Report. There is every Possibility of seepage of Leachate into the Ground contaminating the Ground Water Table below. Composting is not as per Solid Waste Management Rules, 2016.

IV.	Thus, composting is practiced through Pits and Windows without mentioning compliance as per MSW rules.	<b>Please refer point-III</b>
V.	600 TPD of legacy waste is being processed at Lohiya Nagar. However, end-users of compost, RDF and other residue has not been disclosed.	It is informed by Meerut Municipal Corporation that the generated Compost and C&D waste is being utilized for filling low lying area. It is highlighted here that the Compost made is not meant to be a filler of low-lying areas. It can contaminate the ground water, during the rains, seeping water deep down the earth. Further, it is informed that RDF generated at Legacy waste site is sent to M/s Paswara Paper Limited, but no receipt of RDF sale is provided, which indicate that, RDF is not disposed as per rule. There is loss of revenue to the Nagar Nigam Meerut.
VI.	Non-biodegradable waste is channelized through six companies but their due authorisation for specific purpose, is not disclosed.	Nagar Nigam has provided only list of six companies for channelization of non-biodegradable waste but sale receipt of non-biodegradable waste is not available with Nagar Nigam Meerut. It indicates that non-biodegradable waste is not disposed as per rule.
VII.	Details of remediation of legacy waste with utilisation of stabilized material and residue management has not been elaborated.	<b>Please refer point -V</b>

#### 4.0 Conclusion and Recommendations:

Joint committee, found that the Meerut City does not have a Structured Solid waste Management System. The entire present system is based on piecemeal approach. The system has to be streamlined; starting from collection of basic primary and secondary data to make a Detailed Project Report (DPR) for the city waste management. Based upon the observation following are the recommendations.

- **For Fresh Solid Waste at Gawdi Plant:**

1. Weighbridge at Gawdi Plant should be installed for proper assessment of fresh solid waste collected per day and logbook for collection of solid waste on daily basis should be maintained accordingly. Details about all incoming and exiting processed waste to be recorded.
2. Solid waste processing plant should be built in accordance to solid waste generated per day, at suitable location as per CPCB guideline. As per Solid Waste Management Rules, 2016, The District Magistrate or District Collector or as the case may be, the Deputy Commissioner shall, facilitate identification and allocation of suitable land as per clause (f) of rules 11 for setting up solid waste processing and disposal facilities to local authorities in the district in close coordination with the Secretary-in-charge of State Urban Development Department within one year from the date of notification of these rules.
3. Plant should comprise of processing facilities, such as SLF (Secured Land Fill), ETP (Effluent Treatment Plant) etc. as per the Solid Wastes Management Rules, 2016.
4. Gawadi Plant should obtain the Consent to operate and authorization from UPPCB as per SWM Rules, 2016.
5. Proper scientific disposal of processed municipal solid waste viz. Inert, RDF, Compost, Recyclable Material (such as Fiber, Glass & Paper) Waste, C & D Waste etc. shall be made as per Solid Waste Management Rules, 2016 and C & D Rules, 2016.
6. The fresh waste processing project should be done after a detailed study of all aspects. A proper tender process should be followed. A Project Management Consultant should be hired to take up the study and make the Request for Proposal so as to get strong qualified bidders to bid and run the project.

- **For Legacy Waste Site at Lohia Nagar:**

1. Dumping of fresh waste to Lohia Nagar Legacy site should be immediately stopped as no Buffer Zone is observed at this Site. Quantification of legacy waste is required, with a time bound remediation plan.
2. Quantity Estimation should be done and be verified by a Third Party.
3. Proper and authentic Record Keeping is required to maintain regarding the Processing of Solid Waste and Disposal of Compost, RDF and C&D Waste.
4. Proper Leachate Collection and Treatment System should be installed in the Lohia Nagar Plant.
5. Fire Control System should be installed at plant for safety at the legacy dump Site.
6. Proper scientific disposal of processed municipal solid waste viz. inert, RDF, compost, recyclable material, C & D Waste etc. shall be made as per Solid Waste Management Rules, 2016 and C & D Rules, 2016.
7. Required Consent and Authorisation to be obtained by Nagar Nigam Meerut for Lohia Nagar site from UPPCB as per SWM Rules, 2016 .

Nagar Nigam Meerut is lacking in proper infrastructure related to Waste Management in the city. The entire process of waste management in Meerut city should be divided into various categories as follows:

1. Primary Collection of Waste/Door to Door Collection (User Charge Collection through RFID/QR Scanner)
2. Placement of Garbage Bins/Containers of Varying Capacities
3. Placement of Street Corner Bins all across the City
4. Secondary Collection and Transportation of Waste from Secondary Collection Points/from Transfer Stations/from Material Recovery Facilities
5. Operation and Maintenance of Transfer Stations/Material Recovery Facilities
6. Efficient Processing of Wet Waste
7. Efficient Processing of Dry Wastes
8. Recovery of Segregated Combustible Fraction (SCF)
9. Recovery of Recyclables, Metals
10. Bulk Waste Generators Management
11. Scientific Landfills set up along with right Operation and Maintenance Practices
12. Maximization of Revenues from Sales of Valuables Recovered from Waste

13. Concerted effort towards achieving Zero Waste and Circularity
14. Dedicated & Efficient Information, Education and Communication (IEC) Activities, for higher meaningful participation of the Citizens.
15. Use of IoT in Operations: which would include smart waste bins, route optimization, predictive maintenance, environment monitoring, Waste sorting and recycling, public awareness and engagement, waste tracking and traceability. By leveraging IoT (Internet of things technologies in waste management, municipalities can optimize waste collection, reduce costs, improve recycling rates, minimize environmental impacts and enhance overall operational efficiency. IoT enabled systems provide real time data and insights that enable informed decision making and support more sustainable waste management practices.

**Nagar Nigam Meerut should adopt following measures, immediately for having an efficient & transparent Waste Management System:**

- Overall Monitoring of the Municipal Solid waste system in Meerut: By a Third-Party Independent Monitoring entity
- IEC activities; Monitoring by a Third-Party Independent entity
- User Charge Collection by the Contractor monitored by independent entity
- IoT based *Command Control System* by the Contractor/ Nagar Nigam Meerut
- GPS for *Real Time Monitoring* by the Contractor
- Geographical Mapping by the Contractor
- Vehicle Tracking & Route Planning by the Contractor
- Effective Complaint Handling Mechanism by the Contractor
- Establishing a Proper Management Information System (MIS) by Nagar Nigam Meerut

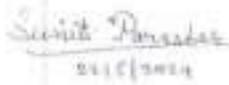
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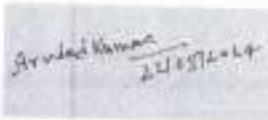
(Dr. Srikanta K. Panigrahi)  
 Director General & Distinguished Research Fellow  
 Indian Institute of Sustainable Development (IISD), New Delhi



(Dr. Satya)  
 Scientist 'E' MoEFCC, RO, Lucknow



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188



भारत सरकार  
Government of India  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय  
Ministry of Environment, Forest & Climate Change  
केन्द्रीय कार्यालय, लखनऊ  
Regional Office, Lucknow



केन्द्रीय भवन, ग्यालवा टोल, सेक्टर एच, अलीगंज, लखनऊ-226024  
Kendriya Bhawan, 11<sup>th</sup> Floor, Sector H, Aliganj, Lucknow-226024, Phone No : 0522-2326696  
Email : roc.lko-mefc@nic.in, roimnecfrolko@gmail.com

File No. XXI/ENV/NGT/CC/152/2024/27

Dated: 09.04.2024

**By-Email COURT MATTER  
URGENT**

To,

1. **Member Secretary,**  
CPCB, New Delhi.  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in)
2. **Director**  
**Indian Institute of Sustainability Development,**  
New Delhi  
Email: [info@iisdindia.in](mailto:info@iisdindia.in) [sustainableinstitute@gmail.com](mailto:sustainableinstitute@gmail.com)

**Subject: In compliance of the order of Hon'ble NGT, Principal Bench, New Delhi in O.A. No. 108 of 2023 entitled as Lokesh Kumar Khurana Vs State of U.P. & Ors reg:**

Sir,

I am directed to refer to the above mentioned subject matter. The Hon'ble Tribunal was pleased to pass the order dated 14.03.2024 relevant par read as

"2. In terms of the earlier direction of the Tribunal dated 31.01.2024, the phase-wise plan for waste processing and disposal of legacy waste and status report have been filed by the Municipal Corporation, Meerut on 13.03.2024. On perusal of the same, we have noted the following deficiencies:

- i. We find that right from waste generation to waste processing and remediation of legacy waste, the data provided is based on estimations and no fractional details disclosed.
- ii. Out of 700 TPD of estimated waste generation, 420 TPD is estimated to be biodegradable and remaining 280 TPD as non biodegradable.
- iii. Biodegradable waste is being treated at Gawadi site following pit and window purpose where altogether 8700 tones is the capacity. However, standard operating procedure adopted for composting and ensuring that no waste is accumulated either through pit composting or windrowing is not clarified.
- iv. Thus, composting is practiced through Pits and Windows without mentioning compliance as per MSW rules.
- v. 600 TPD of legacy waste is being processed at Lohiya Nagar. However, end users of compost, RDF and other residue has not been disclosed.
- vi. Non-biodegradable waste is channelised through six companies but their due authorisation for specific purpose, is not disclosed. iii. Details of remediation of legacy waste with utilisation of stabilized material and residue management has not been elaborated.

3. Thus, we have also analysed these reports minutely and we are of the view that these reports do not depict the correct picture. Hence, in order to ensure that true facts come on record, we

constitute following Joint Committee comprising of (1) Representative of the Member Secretary, Central Pollution Control Board (CPCB), (2) RO, Ministry of Environment, Forest and Climate Change (MoEF&CC), (3) Director, Indian Institute of Sustainability Development (IISD), New Delhi. The RO, MoEF&CC will act as the coordinator in the Joint Committee. The Joint Committee will visit the site, gather all the relevant information in respect of generation and treatment of MSW in the city of Meerut as also the various steps which have been taken for remediation of the legacy waste and the success/failure of the Municipal Corporation in this direction. Let the report be submitted by the Joint Committee at least one week before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

3. List on 24.05.2024...\*

That to comply the above order, a meeting has been scheduled on 10.04.2024 at 11.15 Am through hybrid mode under the chairmanship of Deputy Director General, MoEF&CC, RO, Lucknow.

Therefore, you are requested to nominate a suitable officer in the joint committee and direct him/her to attend the meeting on a specific date & time to enable the Joint Committee to comply with the order(s) of the Hon'ble NGT.

The VC link for meeting is:

<https://shashankshukla.my.webex.com/jmeet/pr1583294624>

Yours Sincerely

(Dr. (Ms) Satya)

Additional Director/Scientist 'E'

Copy to with a request to attend the meeting:

1. **District Magistrate**, Meerut. Email: [dmmees\[at\]nic\[dot\]in](mailto:dmmees[at]nic[dot]in)
2. **Municipal Commissioner**, Meerut Nagar Nigam, Meerut. Email: [nnmee@nic.in](mailto:nnmee@nic.in)
3. **Regional Officer**, UPPCB, Meerut. Email: [romeerut@uppcb.in](mailto:romeerut@uppcb.in)

(Dr. (Ms) Satya)

Additional Director/Scientist 'E'



भारत सरकार  
Government of India  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय  
Ministry of Environment, Forest & Climate Change  
क्षेत्रीय कार्यालय, लखनऊ  
Regional Office, Lucknow



केन्द्रीय भवन, पारस भवन, रोडवेय एजें, अलीगंज, लखनऊ-226024  
Kendriya Bhawan, 11<sup>th</sup> Floor, Sector H, Aliganj, Lucknow-226024, Phone No : 0522-2326096  
Email : ruez.ho-mefc@nic.in, getmusc@lkoecg@gmail.com

File No. XXI/ENV/NGT/CC/152/2024 / 20

Dated: 10.04.2024

**MINUTES OF THE FIRST MEETING OF THE JOINT COMMITTEE CONSTITUTED  
IN THE NGT MATTER IN O.A NO. 108 OF 2023 TITLED LOKESH KUMAR  
KHURANA Vs STATE OF UTTAR PRADESH & ORS.**

Date: 10.04.2024 Time. 11.15AM

Background :

Hon'ble NGT vide order dated 05.02.2024 has directed as follows:

"2. In terms of the earlier direction of the Tribunal dated 31.01.2024, the phase-wise plan for waste processing and disposal of legacy waste and status report have been filed by the Municipal Corporation, Meerut on 13.03.2024. On perusal of the same, we have noted the following deficiencies:

- i. We find that right from waste generation to waste processing and remediation of legacy waste, the data provided is based on estimations and no fractional details disclosed.
- ii. Out of 700 TPD of estimated waste generation, 420 TPD is estimated to be bio-degradable and remaining 280 TPD as non-biodegradable.
- iii. Biodegradable waste is being treated at Gawadi site following pit and window purpose where altogether 8700 tones is the capacity. However, standard operating procedure adopted for composting and ensuring that no waste is accumulated either through pit composting or windrowing is not clarified.
- iv. Thus, composting is practiced through Pits and Windows without mentioning compliance as per MSW rules.
- v. 600 TPD of legacy waste is being processed at Lohiya Nagar. However, end-users of compost, RDF and other residue has not been disclosed.
- vi. Non-biodegradable waste is channelised through six companies but their due authorisation for specific purpose, is not disclosed.
- vii. Details of remediation of legacy waste with utilisation of stabilized material and residue management has not been elaborated.

3. Thus, we have also analysed these reports minutely and we are of the view that these reports do not depict the correct picture. Hence, in order to ensure that true facts come on record, we constitute following Joint Committee comprising of (1) Representative of the Member Secretary, Central Pollution Control Board (CPCB), (2) RO, Ministry of Environment, Forest and Climate Change (MoEF&CC), (3) Director, Indian Institute of Sustainability Development (IISD), New Delhi. The RO, MoEF&CC will act as the coordinator in the Joint Committee. The Joint Committee will visit the site, gather all the relevant information in respect of generation and treatment of

MSW in the city of Meerut as also the various steps which have been taken for remediation of the legacy waste and the success/failure of the Municipal Corporation in this direction. Let the report be submitted by the Joint Committee at least one week before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

4. List on 24.05.2024.\*

Follow-up Action:

In compliance to directions of Hon'ble NGT in above said matter, first meeting of the committee was convened on 10.04.2024 in hybrid mode under the chairmanship of Deputy Director General. The List of the participants is annexed as **Annexure-A1**

Dr.(Ms) Satya, Scientist 'E', Dr Srikanta K.Panigrahi, Director General & Dr. Arvind Kumar, Scientist 'C' will represent MoEF&CC, RO, Lucknow, Indian Institute of Sustainability Development, New Delhi & Regional Directorate, Central Pollution Control Board, Lucknow respectively.

Records of discussion are as follows:

At the onset, Dr. (Ms) Satya, Scientist 'E' welcomed the committee members and explained about directions of Hon'ble NGT in detail.

The matter was discussed thoroughly by the committee members and following decisions were taken:

- i. Site inspection will be conducted on 02.05.2024 for an on-the-spot assessment of the direction of Hon'ble NGT & gather all the relevant information in respect of generation and treatment of MSW in the city of Meerut CPCB will facilitate the committee with the logistic & staff support.
- ii. The Regional Officer, UPPCB, Meerut will facilitate Joint Committee for Site Inspection and provide data/information & logistic support along with the officials of Municipal Corporation, Meerut.
- iii. The Joint Committee will prepare the report by 09.05.2024.
- iv. The committee will again meet on 13.05.2024 at 1130 Hrs to deliberate on findings and finalization of the report.

The meeting ended with thanks to the Chair.

\*\*\*\*\*

Encl:

1. Status report Municipal Corporation, Meerut
2. Hon'ble NGT order dated 14.03.2024



**Dr. Vivek Saxena**  
**(Deputy Director General)**

## Copy to:

1. Dr. Srikanta K. Panigrahi, Director General, Indian Institute of Sustainability Development, New Delhi. Email: [sustainableinstitute@gmail.com](mailto:sustainableinstitute@gmail.com)
2. Dr. D.K. Soni, Regional Director, CPCB, RD, Lucknow. Email: [rdlucknow.cpcb@gov.in](mailto:rdlucknow.cpcb@gov.in)
3. Dr. (Ms). Satya, Scientist 'E', MoEF&CC, RO, Lucknow.  
Email: [satvasinghmoe@gmail.com](mailto:satvasinghmoe@gmail.com)
4. Dr. Arvind Kumar, Scientist 'C', CPCB, RD, Lucknow. Email: [rdlucknow.cpcb@gov.in](mailto:rdlucknow.cpcb@gov.in)
5. Municipal Commissioner, Municipal Corporation Meerut. Email: [nnmee@nic.in](mailto:nnmee@nic.in)
6. Regional Officer, UPPCB, Meerut. Email: [romeerut@uppcb.in](mailto:romeerut@uppcb.in)

**ANNEXURE-A1****List of Participants**

S.No.	Name	Designation	Email & Phone No.
1.	Dr. Vivek Saxena	Deputy Director General, MoEF&CC, RO, Lucknow	roc2.lko-mefia.oiq.in 9999295320
2.	Dr. Srikanta K.Panigrahi,	Director General, Indian Institute of Sustainability Development, New Delhi.	sustainableinstitute@gmail.com 9891002711
3.	Dr. D.K. Soni	Regional Director, CPCB, Lucknow	rdilucknow.cpcb@gov.in, cpqb.lucknow@gmail.com 9794996946
3.	Dr. (Ms). Satya	Scientist 'E', MoEF&CC, RO, Lucknow	satvasinghmof@gmail.com 9453021374
4.	Dr. Arvind Kumar	Scientist 'C', CPCB, RD, Lucknow	rdilucknow.cpcb@gov.in, cpqb.lucknow@gmail.com 9718102385
5.	Shri. Bhuvan Yadav	Regional Officer, UPPCB, Meerut	romcerut@uppcb.in 9999007161



**UTTAR PRADESH POLLUTION CONTROL BOARD**  
**Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010**

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

**Validity Period :07/10/2020 To 06/10/2025**

**Ref No. - 98819/UPPCB/Meerut(UPPCBRO)/CTE/MEERUT/2020 Dated:- 12/10/2020**

**To ,**

Shri NAGAR NIGAM MEERUT  
M/s NAGAR NIGAM MEERUT  
Village Gvri killa road Meerut ,MEERUT,250002  
MEERUT

**Sub :** Consent to Establish for New Unit/Expansion/Diversification under the provisions of Water (Prevention and control of pollution) Act, 1974 as amended and Air (Prevention and control of Pollution) Act, 1981 as amended.

Please refer to your Application Form No.- 9055462 dated - 14/07/2020. After examining the application with respect to pollution angle, Consent to Establish (CTE) is granted subject to the compliance of following conditions :

1. Consent to Establish is being issued for following specific details :

A- Site along with geo-coordinates :

B- Main Raw Material :

Main Raw Material Details		
Name of Raw Material	Raw Material Unit Name	Raw Material Quantity
Municipal Solid Wasst (MSW)	Metric Tonnes/Day	300

C- Product with capacity :

Product Detail	
Name of Product	Product Quantity
Compost Fertilizer	1500

D- By-Product if any with capacity :

By Product Detail			
Name of By Product	Unit Name	Licence Product Capacity	Install Product Capacity
RDF & SCF	Metric Tonnes/Day	120	300

2. Water Requirement (in KLD) and its Source :

Source of Water Details		
Source Type	Name of Source	Quantity (KL/D)
Ground Water (within premises)	Borewel	2.0

3. Quantity of effluent (In KLD) :

Effluent Details	
Source Consumption	Quantity (KL/D)
Domestic	2.0

4. Fuel used in the equipment/machinery Name and Quantity (per day) :

Fuel Consumption Details		
Fuel	Consumption(tpd/kld)	Use

5. For any change in above mentioned parameters, it will be mandatory to obtain Consent to Establish again. No further expansion or modification in the plant shall be carried out without prior approval of U.P. Pollution Control Board.
- For any change in above mentioned parameters, it will be mandatory to obtain Consent to Establish again. No further expansion or modification in the plant shall be carried out without prior approval of U.P. Pollution Control Board.
2. You are directed to furnish the progress of Establishment of plant and machinery, green belt, Effluent Treatment Plant and Air pollution control devices, by 10th day of completion of subsequent quarter in the Board.
3. Copy of the work order/purchase order, regarding instruction and supply of proposed Effluent Treatment Plant/Sewerage Treatment Plant /Air Pollution control System shall be submitted by the industry till 06/10/2025 to the Board.
4. Industry will not start its operation, unless CTO is obtained under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and control of Pollution) Act, 1981 from the Board.
5. It is mandatory to submit Air and Water consent Application, complete in all respect, four months before start of operation, to the U.P. Pollution Control Board.
6. Legal action under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 may be initiated against the industry With out any prior information, in case of non compliance of above conditions.

**Specific Conditions:**

1. This Consent is valid for the Establishment of unit only. The unit production capacity is Compost Fertilizer -1500 MT/Month. In case of any change in production capacity, process, raw materials use etc. the industry will have to intimate the Board. For any enhancement of the above, fresh Consent to Establish has to be obtained from U.P. Pollution Control Board.
2. Industry shall establish ETP with 10 KLD capacities.
3. Industry shall comply with various Waste Management Rules as notified by MoEF &CC i.e. Plastic Waste Management Rules, 2016, Solid Waste Management Rules, 2016, Hazardous and Other Wastes (Management and Transboundary) Rules, 2016, E-waste (Management) Rules, 2016, Construction and Demolition Waste Management Rules, 2016, and Battery Rules 2000.
4. Under the Noise Pollution (Regulation and Control) Rule 2000, the industry shall take adequate measures for control of noise from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75 dB(A) during day time and 70 dB(A).
5. Industry shall abide by directions given by Hon'ble Supreme Court, High Court, National Green Tribunals, Central Pollution Control Board and Uttar Pradesh Pollution Control Board for protection and safeguard of environment from time to time.
6. Prior to abstraction, industry shall obtain a No Objection Certificate from Central Ground Water Authority for abstraction of ground water.
7. The industry shall provide adequate arrangement for fighting the accidental leakages/discharge of any air pollutant/gas/liquid from the vessel, machinery etc. which are likely to cause fire hazard including environmental pollution.
8. In case of violation of above mentioned conditions or any public complaint the consent shall be withdrawn in accordance with law.
9. Industry shall submit first compliance report with respect to conditions imposed within 30 days of issue of this permission.
10. Industry shall establish Air Pollution Control System & ETP as proposed in the project report.
11. The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. be disposed in eco friendly manner.
12. Industry shall comply the Municipal Solid Waste Management Rules, 2016.
13. This consent to establish is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
14. Industry shall submit monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986 within a month of starting the commercial production in the plant.
15. Industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
16. The unit shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).
17. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL [http://www.uppcb.com/pdf/Green-Belt-Guidle\\_160218.pdf](http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf). Beside this the unit will install 5 additional saplings within the campus with protection measures for ensuring their survival.
18. The industry is required to submit a bank Guarantee of Rs. 30,000 (Thirty Thousand Only) to ensure the time bound compliance of conditions mentioned above at point no. 1 to 17 in the enclosed format for a minimum validity of 2 years.

Please note that consent to Establish will be revoked, in case of, non compliance of any of the above mentioned conditions. Board reserves its right for amendment or cancellation of any of the conditions specified above. Industry is directed to submit its first compliance report regarding above mentioned specific and general conditions till 12/11/2020 in this office. Ensure to submit the regular compliance report otherwise this Consent to Establish will be revoked.

Nishi Kumar  
Chauhan

Digitally signed by Nishi Kumar  
Chauhan  
Date: 2020.10.12 13:25:19 +0530

CEO  
C-3.

Dated:- 12/10/2020

**Copy To -**

Regional Officer, U.P. Pollution Control Board, Meerut.

**Nishi Kumar  
Chauhan**

Digitally signed by Nishi  
Kumar Chauhan  
Date: 2020.10.12  
13:25:30 +05'30'

**CEO  
C-3.**

## State Level Environment Impact Assessment Authority, Uttar Pradesh

Directorate of Environment, U.P.

Dr. Bhim Rao Ambedkar Paryavaran Parishad

Vineet Khand-1, Gomti Nagar, Lucknow - 226 010

Phone : 91-522-2300 541. Fax : 91-522-2300 543

E-mail : up.seiaa@yahoo.com

Ref: 114/SEAC/259/AD(Y)/2008

Date: 10 July, 2010

To,

Sri V.P.Singh,  
General Manager, G-2  
Construction and Design services,  
U.P.Jal Nigam, 2, Lal Bahadur Shastri Marg,  
Lucknow-226001

**Sub.: Regarding Environmental Clearance for Solid Wastes Management Scheme in Meerut.**

Dear Sir,

Please refer to your letter no. 508/Karya-26/38 dated 19/05/10 addressed to the Director, Directorate of Environment, U.P, Lucknow on the subject as above. The State Level Expert appraisal Committee has considered your application and has been given to understand that:

1. The Environment Clearance is sought for the development of sanitary land fill and composting at village Jalaluddinpur Gavdi Kila Road, Meerut, Meerut.
2. Size of the project is 45 Acres. The facility is proposed for 25 years.
3. Facilities for treatment of 600 TPD solid wastes and its leachate are proposed.
4. The public hearing for the project proposals was held on 30/06/09 in Meerut.

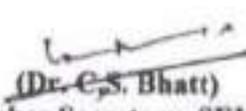
Based on the recommendations of the State Level Expert Appraisal Committee (Meeting held on 14/06/2010) on the aforesaid project, the State Level Environment Impact Assessment Authority (Meeting held on 08/07/2010) has decided to grant environment clearance for the project subject to the effective implementation of the following conditions:

**a. General Conditions:**

1. It should be clearly specified that the project proponent would ensure that all the standards related to ambient air quality and emission/effluent standards as prescribed by MoEF are strictly complied with.
2. The project proponent will have to ensure that they obtain No Objection certificate from the U.P. Pollution Control Board before start of construction.
3. The proposed land use should be in accordance to the prescribed land use.
4. Proper operation & maintenance of the project shall be ensured after construction phase. Conditions and guidelines for operation and penalties for non-compliance should be specifically prescribed.

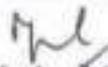
5. Information with respect to this clearance & other related documents shall be communicated by the project proponents to the concerned agencies (other than SEIAA and SEAC) as prescribed in the EIA notification No. SO 1533(E) dated 14.09.2006.
  6. In addition to the proposed compensatory plantation (3 Trees planted for every tree cut) it shall be ensured that 33% of total lands in the project areas are planted with shade giving and ecologically friendly trees.
  7. A specific waste collection and transportation system should be ensured for conveying the waste scientifically and in a safe manner to the proposed MSW landfill site.
  8. Leachate should be collected and disposed in a manner such that it may not contaminate the ground water.
  9. The general conditions attached to the list of the proposed activities requiring environmental clearance as given in gazette notification dated 14/09/06 issued by Govt. of India and which read as follows should be strictly complied with -" Any project or activity specified in Category 'B' will be treated as Category A, if located in whole or in part within 10 km from the boundary of: (i) Protected Areas notified under the Wild Life (Protection) Act, 1972, (ii) Critically Polluted areas as notified by the Central Pollution Control Board from time to time, (iii) Notified Eco-sensitive areas, (iv) inter-State boundaries and international boundaries." Should not be violated. In case of any violation clearance shall be obtained from The Government of India, as prescribed.
  10. The standards regarding ground water, ambient air, leachate quality and compost quality shall be duly followed as per Municipal Solid Wastes (M&H) Rules, 2000.
  11. The project proponents will set up a separate environmental management cell for effective implementation of the EMP etc. as well as stipulated environmental safeguards under the supervision of a senior experienced executive.
  12. A three monthly monitoring report should be submitted to the Authority regarding the implementation of the stipulated conditions.
  13. The EIA Authority may stipulate any other conditions or environmental safeguards subsequently, if deemed necessary, which should be complied with.
  14. The Authority reserves the right to revoke this clearance if any of the conditions stipulated are not complied with the satisfaction of Authority.
  15. Full support should be extended to concerned officers/authorities by the project proponents during their inspection of the project for monitoring purposes by furnishing full details and action plan including action taken reports in respect of mitigative measures and other Environmental protection activities.
  16. In the event of a change in project profile or change in the implementation agency, a fresh reference should be made to the Authority prior to change.
  17. Regular noise levels should be monitored during construction and operation phase.
  18. Specifications regarding selection of landfill site, facilities at the site, specifications for land filling, pollution prevention, water quality monitoring, ambient air quality monitoring, plantation at land fill site, closure of landfill site and post care, leachate treatment and disposal should be strictly in compliance to the provisions of the Municipal Solid Wastes (M&H) Rules, 2000.
- a. Specific Conditions:
1. The landfill site shall be developed at a safe distance from the human settlement and water bodies and a no entry zone should be created so that general public does not enter into the area.
  2. Boilers will not be used in the processing or any subsidiary process.

3. Suitable conditions for odour control should be imposed. Herbals, sanitizers, and composting enzymes will be used to minimize odour.
4. All the street lighting should be solar and that CFLs should be used, however 50% electrical back up could be used for solar lighting.
5. Mechanical aeration will be followed for leachate treatment.
6. The project proponents should strictly follow post clearance monitoring as per Municipal Solid Waste Rules, 2000. The project proponents should address to all the points raised in the public hearing and include them in Environment Management Plan.
7. Transportation of the solid wastes should be done after properly covering the material to avoid spillage in transportation.
8. Monitoring of HC should also be done.
8. The following points may also be considered while making the comprehensive EIA report which should be submitted by June, 2010.
  - (a) Wind speed and direction changes with time and space depending on the topography and seasons. Wind rose should, therefore be made for each month separately for each sampling site. There should be at least 2 sites in the downwind prominent direction.
  - (b) CO measurement should be made by NDIR and eight hourly averages with 98 percentile should be given.
  - (c) Methods used for analysis should be specifically provided.
  - (d) 98 percentile values should be taken into consideration for comparison with standards. Impact of project on quality of life and health indicators should be given.
  - (e) Leq should be determined from 24 hours days-night data at each site twice a week.

  
 (Dr. C.S. Bhatt)  
 Member Secretary, SEIAA

**Copy for necessary action to:**

1. The Principal Secretary, Environment, U.P. Govt., Lucknow.
2. Dr. Nalini Bhatt, Director, Ministry of Environment & Forests, Govt. of India, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi.
3. Regional Office, Ministry of Environment & Forests, (Central Region), Kendriya Bhawan, 5th Floor, Sector-H, Aliganj, Lucknow.
4. The Member Secretary, U.P. Pollution Control Board, PICUP Bhawan, Gomti Nagar, Lucknow.
5. Nodal Officer, SEAC, Directorate of Environment, U.P. Lucknow.
6. Nodal Officer, SEIAA, Directorate of Environment, U.P. Lucknow.
7. Administrative Officer, Directorate of Environment for monitoring & Web Updation.

  
 (Dr. Yashpal Singh)  
 Secretary, SEAC and  
 Director, Environment Directorate,  
 Govt. of U.P.

## GAWNDI WASTE PLANT

## MONTH - MAY-2023 LOGBOOK

S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	Total wet waste	Non recyclable/RDF
1	5/1/2023	122	286	408	403	5.2
2	5/2/2023	124	288	412	406	4.2
3	5/3/2023	128	298	426	420	3.0
4	5/4/2023	127	295	422	416	3.2
5	5/5/2023	128	298	426	424	2.0
6	5/6/2023	123	287	410	404	5.7
7	5/7/2023	127	295	422	416	4.0
8	5/8/2023	125	293	418	412	4.2
9	5/9/2023	126	294	420	414	5.9
10	5/10/2023	122	286	408	402	5.7
11	5/11/2023	128	298	426	420	6.0
12	5/12/2023	127	295	422	416	5.2
13	5/13/2023	128	298	426	420	4.0
14	5/14/2023	123	287	410	404	4.8
15	5/15/2023	127	295	422	416	5.9
16	5/16/2023	125	293	418	414	4.0
17	5/17/2023	126	294	420	414	5.9
18	5/18/2023	122	286	408	402	5.7
19	5/19/2023	128	298	426	420	6.0
20	5/20/2023	127	295	422	416	5.6
21	5/21/2023	127	295	422	416	5.4
22	5/22/2023	127	297	424	420	4.0
23	5/23/2023	121	281	402	396	5.0
24	5/24/2023	123	286	409	403	4.5
25	5/25/2023	125	293	418	412	4.0
26	5/26/2023	127	295	422	416	5.9
27	5/27/2023	125	291	415	409	5.1
28	5/28/2023	126	293	419	413	5.6
29	5/29/2023	123	287	410	404	5.7
30	5/30/2023	125	293	418	412	4.8
31	5/31/2023	126	293	419	413	6.0
Total		3885	9065	12950	12769	152.2

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200

प्रभारी अधिकारी  
नगर स्व/संघ  
नगर निगम, 3-1-2023

GAWNDI WASTE PLANT						
MONTH - JUNE -2023 LOGBOOK						
S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	6/1/2023	122	286	408	403	4.9
2	6/2/2023	124	288	412	406	5.8
3	6/3/2023	123	286	409	403	5.7
4	6/4/2023	128	298	425	419	6.0
5	6/5/2023	125	291	416	410	5.8
6	6/6/2023	128	298	426	420	6.0
7	6/7/2023	127	295	422	416	4.6
8	6/8/2023	125	291	416	410	5.8
9	6/9/2023	128	298	426	420	6.0
10	6/10/2023	127	295	422	416	5.9
11	6/11/2023	126	293	419	413	5.9
12	6/12/2023	125	291	416	410	6.1
13	6/13/2023	122	286	408	402	5.7
14	6/14/2023	126	293	419	413	5.9
15	6/15/2023	122	284	405	399	5.7
16	6/16/2023	125	291	416	410	5.8
17	6/17/2023	121	281	402	396	7.2
18	6/18/2023	126	293	419	413	5.9
19	6/19/2023	123	287	410	404	5.7
20	6/20/2023	123	286	409	403	5.7
21	6/21/2023	126	294	420	414	5.9
22	6/22/2023	122	284	406	400	5.7
23	6/23/2023	126	293	419	413	5.0
24	6/24/2023	125	291	416	410	6.0
25	6/25/2023	122	286	408	402	5.1
26	6/26/2023	125	291	416	410	4.0
27	6/27/2023	123	287	410	404	5.0
28	6/28/2023	125	293	418	416	2.0
29	6/29/2023	128	298	425	419	2.5
30	6/30/2023	125	291	416	410	5.8
Total		3738	8721	12459	12285	163.0

25

प्रभासी अधिकारी  
नगर स्वास्थ्य  
नगर निगम

## GAWNDI WASTE PLANT

MONTH - JULY-2023 LOGBOOK

S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	7/1/2023	127	297	424	419	5.1
2	7/2/2023	122	286	408	402	5.7
3	7/3/2023	128	298	426	422	4.0
4	7/4/2023	129	300	429	425	5.0
5	7/5/2023	128	298	426	420	6.0
6	7/6/2023	128	298	426	424	2.0
7	7/7/2023	127	295	422	416	5.9
8	7/8/2023	126	293	419	413	5.9
9	7/9/2023	125	291	416	410	5.8
10	7/10/2023	122	286	408	402	5.7
11	7/11/2023	126	293	419	413	5.9
12	7/12/2023	122	284	405	399	5.7
13	7/13/2023	125	291	416	410	5.8
14	7/14/2023	121	281	402	396	5.6
15	7/15/2023	126	293	419	413	5.9
16	7/16/2023	123	287	410	407	3.0
17	7/17/2023	123	286	409	403	5.7
18	7/18/2023	126	294	420	414	5.9
19	7/19/2023	122	284	406	400	5.7
20	7/20/2023	126	293	419	413	5.9
21	7/21/2023	125	291	416	410	5.8
22	7/22/2023	122	286	408	402	5.7
23	7/23/2023	125	291	416	410	5.8
24	7/24/2023	127	295	422	416	5.9
25	7/25/2023	125	291	415	409	5.8
26	7/26/2023	126	293	419	413	5.9
27	7/27/2023	123	287	410	404	5.7
28	7/28/2023	125	293	418	412	5.9
29	7/29/2023	128	298	425	419	6.0
30	7/30/2023	125	291	416	410	5.8
31	7/31/2023	127	295	422	416	5.9
<b>Total</b>		<b>3875</b>	<b>9041</b>	<b>12916</b>	<b>12735</b>	<b>152.6</b>

प्रभासी अधिनियम  
नगर स्वच्छता  
नगर निगम

20

GAWNDI WASTE PLANT						
MONTH - AUGUST-2023 LOGBOOK						
S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	8/1/2023	126	293	419	414	5.0
2	8/2/2023	122	284	406	403	3.0
3	8/3/2023	123	286	409	407	2.0
4	8/4/2023	125	293	418	416	4.0
5	8/5/2023	126	293	419	413	5.9
6	8/6/2023	123	287	410	404	5.7
7	8/7/2023	127	295	422	416	5.9
8	8/8/2023	125	293	418	412	5.9
9	8/9/2023	126	294	420	414	5.9
10	8/10/2023	122	286	408	402	5.7
11	8/11/2023	128	298	426	420	6.0
12	8/12/2023	127	295	422	416	5.9
13	8/13/2023	128	298	425	422	3.0
14	8/14/2023	127	297	424	419	5.9
15	8/15/2023	121	281	402	398	4.0
16	8/16/2023	123	286	409	403	5.7
17	8/17/2023	125	293	418	412	5.9
18	8/18/2023	126	293	419	413	5.9
19	8/19/2023	123	287	410	406	4.0
20	8/20/2023	127	295	422	418	4.0
21	8/21/2023	125	291	415	412	3.0
22	8/22/2023	126	293	419	413	5.9
23	8/23/2023	125	291	416	410	6.0
24	8/24/2023	127	296	423	417	5.9
25	8/25/2023	125	291	415	409	5.8
26	8/26/2023	127	295	422	416	5.9
27	8/27/2023	125	291	415	409	5.8
28	8/28/2023	126	293	419	413	5.9
29	8/29/2023	123	287	410	404	5.7
30	8/30/2023	125	293	418	412	5.9
31	8/31/2023	126	293	419	413	5.9
<b>Total</b>		3875	9042	12917	12736	161

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प्रभासी अधिकारी  
नगर स्वास्थ्य  
नगर निगम, बी

GAWNDI WASTE PLANT						
MONTH - SEPT-2023 LOGBOOK						
S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	9/1/2023	125	291	416	414	2.0
2	9/2/2023	127	295	422	418	4.0
3	9/3/2023	125	291	416	410	5.8
4	9/4/2023	122	284	405	402	3.0
5	9/5/2023	126	293	419	417	2.0
6	9/6/2023	123	287	410	404	5.6
7	9/7/2023	127	295	422	416	5.2
8	9/8/2023	126	293	419	415	4.0
9	9/9/2023	125	291	416	410	5.8
10	9/10/2023	126	293	419	413	5.9
11	9/11/2023	123	287	410	404	5.7
12	9/12/2023	127	295	422	416	5.9
13	9/13/2023	126	293	419	413	5.9
14	9/14/2023	125	291	416	412	4.0
15	9/15/2023	122	286	408	404	4.0
16	9/16/2023	126	293	419	413	5.9
17	9/17/2023	122	284	405	399	5.7
18	9/18/2023	125	291	416	410	5.8
19	9/19/2023	121	281	402	396	5.6
20	9/20/2023	126	293	419	413	5.9
21	9/21/2023	123	287	410	404	5.7
22	9/22/2023	123	286	409	403	5.7
23	9/23/2023	126	294	420	414	5.9
24	9/24/2023	122	284	406	400	5.7
25	9/25/2023	126	293	419	416	3.0
26	9/26/2023	125	291	416	410	5.8
27	9/27/2023	123	287	410	404	5.7
28	9/28/2023	125	293	418	412	5.9
29	9/29/2023	128	298	425	419	6.0
30	9/30/2023	121	281	402	398	4.0
Total		3731	8705	12435	12261	151.1

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251

प्रभासी अधिकाारी  
नगर स्वास्थ्य  
नगर निगम, 2023

GAWNDI WASTE PLANT						
MONTH - OCTOBER -2023 LOGBOOK						
S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	10/1/2023	136	288	424	419	5.1
2	10/2/2023	129	273	402	396	5.6
3	10/3/2023	131	278	409	403	5.7
4	10/4/2023	134	284	418	415	3.0
5	10/5/2023	134	285	419	413	5.9
6	10/6/2023	131	279	410	405	5.0
7	10/7/2023	135	287	422	418	4.0
8	10/8/2023	134	284	418	412	5.9
9	10/9/2023	134	286	420	414	5.9
10	10/10/2023	130	275	405	401	4.0
11	10/11/2023	136	289	425	419	6.0
12	10/12/2023	135	287	422	418	4.0
13	10/13/2023	133	284	417	411	5.8
14	10/14/2023	136	288	424	418	5.9
15	10/15/2023	129	273	402	396	5.6
16	10/16/2023	131	278	409	403	5.7
17	10/17/2023	134	284	418	414	4.0
18	10/18/2023	134	285	419	413	5.9
19	10/19/2023	131	279	410	404	5.7
20	10/20/2023	135	287	422	420	2.0
21	10/21/2023	133	282	415	412	3.0
22	10/22/2023	134	285	419	413	5.9
23	10/23/2023	133	283	416	410	5.8
24	10/24/2023	135	288	423	420	3.0
25	10/25/2023	133	282	415	409	5.8
26	10/26/2023	135	287	422	416	5.9
27	10/27/2023	133	282	415	409	5.8
28	10/28/2023	134	285	419	413	5.9
29	10/29/2023	131	279	410	404	5.7
30	10/30/2023	134	284	418	412	5.9
31	10/31/2023	134	285	419	413	5.9
<b>Total</b>		<b>4130</b>	<b>8776</b>	<b>12906</b>	<b>12725</b>	<b>159</b>

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प्रभारिता अधिकारी  
नगर स्वास्थ्य  
नगर निगम, मेरठ

## GAWNDI WASTE PLANT

MONTH - nov-2023 LOGBOOK

S.no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	11/1/2023	130	289	419	414	5.0
2	11/2/2023	127	283	410	406	4.0
3	11/3/2023	131	291	422	416	5.9
4	11/4/2023	129	286	415	412	3.0
5	11/5/2023	130	289	419	416	4.0
6	11/6/2023	127	283	410	404	5.7
7	11/7/2023	131	291	422	416	5.9
8	11/8/2023	130	289	419	413	5.9
9	11/9/2023	129	287	416	410	5.8
10	11/10/2023	126	282	408	402	5.7
11	11/11/2023	130	289	419	415	4.0
12	11/12/2023	126	279	405	399	5.7
13	11/13/2023	129	287	416	410	5.8
14	11/14/2023	125	277	402	396	5.6
15	11/15/2023	130	289	419	413	5.9
16	11/16/2023	127	283	410	404	5.7
17	11/17/2023	127	282	409	403	5.7
18	11/18/2023	130	290	420	414	5.9
19	11/19/2023	126	280	406	402	4.0
20	11/20/2023	130	289	419	413	5.9
21	11/21/2023	129	287	416	410	5.8
22	11/22/2023	126	282	408	402	5.7
23	11/23/2023	129	287	416	410	5.8
24	11/24/2023	131	291	422	416	5.9
25	11/25/2023	129	286	415	412	3.0
26	11/26/2023	130	289	419	415	4.0
27	11/27/2023	127	283	410	405	5.0
28	11/28/2023	130	288	418	412	5.9
29	11/29/2023	132	293	425	419	5.0
30	11/30/2023	125	277	402	398	4.0
<b>Total</b>		<b>3855</b>	<b>8581</b>	<b>12436</b>	<b>12262</b>	<b>156</b>

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250

प्रभारी अधिकारी  
नगर स्वास्थ्य  
नगर निगम

## GAWNDI WASTE PLANT

MONTH - DECEMBER -2023 LOGBOOK

S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	12/1/2023	131	278	409	407	2.0
2	12/2/2023	126	282	408	402	5.7
3	12/3/2023	128	284	412	406	5.8
4	12/4/2023	126	281	407	403	4.0
5	12/5/2023	123	273	396	390	5.5
6	12/6/2023	120	267	387	382	5.4
7	12/7/2023	126	280	406	402	4.0
8	12/8/2023	128	284	412	406	5.7
9	12/9/2023	128	285	413	407	5.8
10	12/10/2023	132	293	425	422	3.0
11	12/11/2023	127	282	409	404	5.0
12	12/12/2023	124	275	399	393	5.6
13	12/13/2023	129	287	416	410	5.8
14	12/14/2023	126	282	408	404	4.0
15	12/15/2023	124	276	400	394	5.6
16	12/16/2023	131	290	421	415	5.9
17	12/17/2023	122	270	392	387	5.5
18	12/18/2023	129	287	416	412	4.0
19	12/19/2023	122	272	394	388	5.5
20	12/20/2023	126	282	408	405	3.0
21	12/21/2023	129	286	415	409	5.8
22	12/22/2023	128	286	414	408	5.8
23	12/23/2023	132	295	427	421	6.0
24	12/24/2023	127	283	410	404	4.2
25	12/25/2023	126	279	405	399	5.7
26	12/26/2023	129	286	415	408	7.0
27	12/27/2023	130	288	418	412	5.9
28	12/28/2023	126	281	407	401	5.7
29	12/29/2023	126	279	405	399	5.7
30	12/30/2023	130	289	419	413	5.9
31	12/31/2023	131	292	423	417	5.9
<b>Total</b>		<b>3936</b>	<b>8760</b>	<b>12696</b>	<b>12518</b>	<b>160</b>

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210

पंजाब अर्थ  
मंत्रालय  
महाराष्ट्र, मुंबई

GAWNDI WASTE PLANT						
MONTH - JANUARY -2024 LOGBOOK						
S.no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	1/1/2024	135	288	423	418	5.1
2	1/2/2024	130	275	405	402	3.0
3	1/3/2024	126	269	395	391	4.0
4	1/4/2024	128	272	400	394	5.6
5	1/5/2024	132	280	412	405	5.8
6	1/6/2024	128	272	400	395	4.0
7	1/7/2024	134	284	418	412	5.9
8	1/8/2024	128	272	400	395	4.0
9	1/9/2024	129	273	402	395	5.6
10	1/10/2024	134	286	420	414	5.2
11	1/11/2024	128	273	401	395	5.6
12	1/12/2024	128	273	401	395	5.6
13	1/13/2024	131	277	408	405	3.0
14	1/14/2024	130	275	405	401	4.0
15	1/15/2024	126	268	394	382	5.5
16	1/16/2024	134	284	418	412	5.9
17	1/17/2024	130	276	406	400	5.7
18	1/18/2024	128	272	400	394	5.6
19	1/19/2024	137	292	429	423	6.0
20	1/20/2024	128	273	401	395	5.6
21	1/21/2024	127	269	396	392	4.0
22	1/22/2024	132	281	413	411	2.0
23	1/23/2024	134	286	420	414	6.0
24	1/24/2024	130	275	405	399	4.2
25	1/25/2024	128	272	400	394	5.2
26	1/26/2024	134	284	418	412	3.0
27	1/27/2024	129	275	404	398	5.7
28	1/28/2024	129	273	402	396	5.6
29	1/29/2024	130	276	406	400	5.7
30	1/30/2024	129	273	402	395	5.6
31	1/31/2024	128	272	400	394	5.6
<b>Total</b>		<b>4033</b>	<b>8571</b>	<b>12604</b>	<b>12428</b>	<b>153</b>

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MUNICIPALITY  
GAWNDI WASTE PLANT  
1/31/2024

GAWNDI WASTE PLANT						
MONTH - FEB -2024 LOGBOOK						
S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	2/1/2024	128	272	400	397	3.0
2	2/2/2024	138	280	418	412	5.9
3	2/3/2024	131	267	398	392	5.6
4	2/4/2024	137	279	416	412	4.0
5	2/5/2024	138	281	419	415	4.0
6	2/6/2024	138	280	418	412	5.9
7	2/7/2024	135	273	408	402	5.7
8	2/8/2024	135	275	410	406	4.0
9	2/9/2024	136	277	413	407	5.8
10	2/10/2024	137	279	416	410	5.2
11	2/11/2024	135	273	408	404	4.0
12	2/12/2024	137	278	415	409	5.8
13	2/13/2024	134	272	406	400	5.7
14	2/14/2024	132	268	400	394	5.6
15	2/15/2024	133	269	402	396	5.6
16	2/16/2024	140	283	423	417	5.9
17	2/17/2024	134	273	407	401	5.7
18	2/18/2024	137	277	414	408	5.8
19	2/19/2024	137	279	416	410	5.8
20	2/20/2024	135	275	410	404	5.7
21	2/21/2024	130	264	394	388	5.5
22	2/22/2024	135	275	410	404	5.7
23	2/23/2024	137	279	416	410	6.0
24	2/24/2024	133	271	404	398	4.2
25	2/25/2024	138	281	419	413	5.2
26	2/26/2024	140	285	425	419	3.0
27	2/27/2024	134	273	407	401	5.7
28	2/28/2024	132	268	400	394	5.6
29	2/29/2024	134	272	406	400	5.7
<b>Total</b>		<b>3926</b>	<b>7972</b>	<b>11898</b>	<b>11731</b>	<b>151</b>

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## GAWNDI WASTE PLANT

MONTH - MARCH -2024 LOGBOOK

S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	3/1/2024	129	288	417	415	2.0
2	3/2/2024	134	285	419	413	5.9
3	3/3/2024	131	279	410	404	5.7
4	3/4/2024	135	287	422	418	2.0
5	3/5/2024	133	282	415	409	5.8
6	3/6/2024	134	285	419	414	5.0
7	3/7/2024	131	279	410	409	1.0
8	3/8/2024	134	284	418	412	5.7
9	3/8/2024	134	284	418	414	5.9
9	3/9/2024	134	286	420	399	5.2
10	3/10/2024	130	275	405	419	6.0
11	3/11/2024	136	289	425	418	4.0
12	3/12/2024	135	287	422	411	5.8
13	3/13/2024	133	284	417	418	5.9
14	3/14/2024	136	288	424	398	4.0
15	3/15/2024	129	273	402	403	5.7
16	3/16/2024	131	278	409	412	5.9
17	3/17/2024	134	284	418	413	5.9
18	3/18/2024	134	285	419	404	5.7
19	3/19/2024	131	279	410	418	4.0
20	3/20/2024	148	274	422	418	4.0
21	3/21/2024	148	274	422	409	5.8
21	3/21/2024	415	270	415	413	5.9
22	3/22/2024	419	272	419	410	6.0
23	3/23/2024	416	270	416	402	4.2
24	3/24/2024	408	265	408	409	5.2
25	3/25/2024	415	270	415	416	3.0
26	3/26/2024	422	274	422	412	3.0
27	3/27/2024	415	270	415	413	5.9
28	3/28/2024	419	272	419	404	5.7
29	3/29/2024	410	267	410	416	2.0
30	3/30/2024	418	272	418	414	5.9
31	3/31/2024	420	273	420	414	5.9
Total		7249		12900	12719	150

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नगर स्वच्छता  
नगर निगम

GAWNDI WASTE PLANT						
MONTH - APRIL -2024 LOGBOOK						
S.no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	4/1/2024	145	281	426	423	3.0
2	4/2/2024	135	287	422	416	5.9
3	4/3/2024	137	291	428	422	6.0
4	4/4/2024	136	290	426	422	4.0
5	4/5/2024	134	285	419	413	5.9
6	4/6/2024	131	279	410	404	5.7
7	4/7/2024	135	287	422	420	2.0
8	4/8/2024	134	285	419	413	5.7
9	4/9/2024	133	283	416	410	6.0
10	4/10/2024	131	277	408	402	5.2
11	4/11/2024	134	285	419	413	6.0
12	4/12/2024	130	275	405	399	5.7
13	4/13/2024	133	283	416	410	5.8
14	4/14/2024	129	273	402	396	5.6
15	4/15/2024	134	285	419	413	5.9
16	4/16/2024	131	279	410	407	3.0
17	4/17/2024	131	278	409	405	4.0
18	4/18/2024	134	286	420	416	4.0
19	4/19/2024	130	276	406	400	5.7
20	4/20/2024	134	285	419	413	5.9
21	4/21/2024	133	283	416	410	5.8
22	4/22/2024	131	277	408	402	5.7
23	4/23/2024	133	283	416	410	6.0
24	4/24/2024	135	287	422	416	4.2
25	4/25/2024	133	282	415	409	5.2
26	4/26/2024	134	285	419	413	3.0
27	4/27/2024	131	279	410	404	5.7
28	4/28/2024	134	284	418	415	3.0
29	4/29/2024	137	291	428	422	6.0
30	4/30/2024	136	289	425	422	3.0
<b>Total</b>		<b>3999</b>	<b>8499</b>	<b>12498</b>	<b>12323</b>	<b>149</b>

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नगर स्वास्थ्य  
नगर निगम, ३

213



भारत सरकार  
Government of India  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय  
Ministry of Environment, Forest & Climate Change  
क्षेत्रीय कार्यालय, लखनऊ  
Regional Office, Lucknow



केंद्रीय भवन, ग्यारवा ताल, सेक्टर एच, अलीगंज, लखनऊ-226024

Kendriya Bhawan, 11<sup>th</sup> Floor, Sector H, Aliganj, Lucknow-226024, Phone No : 0522-2316696

Email : rocc.lko-mef@nic.in, goimofclko@gmail.com

File No. XXI/ENV/NGT/CC/152/2024/२५

Dated: 13.05.2024

**By-Email COURT MATTER**

**URGENT**

To,

**Municipal Commissioner,**  
Meerut Nagar Nigam, Meerut.  
Email: nnmee@nic.in

**Subject: In compliance of the order of Hon'ble NGT, Principal Bench, New Delhi in O.A. No. 108 of 2023 entitled as Lokesh Kumar Khurana Vs State of U.P. & Ors reg:**

Sir,

I am directed to refer to the above mentioned subject matter. In compliance Hon'ble Tribunal order dated 14.03.2024, the joint committee has inspected the site in question on 02.05.2024.

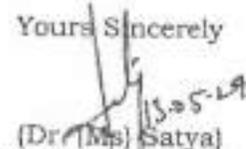
The Joint Committee has sought certain documents from Nagar Nigam which is necessary for filing the report before the Hon'ble Tribunal. The requisite documents are as follows:

S.N.	Document required
1.	List of vehicles used for collection of waste by BBG and Nagar Nigam, with vehicle no, capacity of vehicle. List should be duly signed by concerned officer with name, designation and stap. Counter sign of Municipal Commission Concerned officer is required.
2.	List of waste carrying vehicle with vehicle number entered at Gawadi site and Lohianagar site during 25.04.2024 to 02.05.2024 with signature of concerned officer, name, designation and stap.
3.	Original Logbook of Solid wate processed at Gawdi and Lohia Nagarfor 1 year with fraction Compost, RDF, C&D, rejects-etc Logbook should be duly signed by concerned officer with name, designation and stap. Counter sign of Municipal Commission Concerned officer is required.
4.	Original receipt of RDF and compost sale for 1 year
5.	Ground water test report and soil test report at Loianagar and Gawdi site

6.	Compost quality test report
7.	Third Parti audit report of Biomining
8.	Characterization of waste
9.	Information related to starting date of biomining at Lohianagar, Total area of Legacy site Lohianagar, area reclaimed at Lohianagar legacy site till date with signature of concerned officer, name, designation and stamp.
10.	Billing format of BVG based on which they are getting payment from Meerut Municipal Corporation
11.	Sale of processed material (both fresh and legacy) for last 1 year along with revenue earned
12.	List of all secondary collection point in the city
13.	List of Bulk waste Generators in the city
14.	Document for 700-900 tons per day generation of solid waste (what documentation and how have they arrived) at this figure
15.	Exact population of Meerut municipal area (survey records)
16.	CPCB filled format
17.	Consent to Establish, Consent to Operate and Authorization of Solid waste processing plant

Despite of several requisitions/reminders the above documents are still awaited. You are requested to submit the above authentic documents with due signature, name and designation of concerned officer from Nagar Nigam till 15.05.2024 so as to enable the Joint Committee to submit the report within the stipulated time period. This may be treated as urgent.

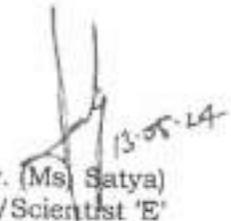
Yours Sincerely

  
(Dr. (Ms) Satya)  
Additional Director/Scientist 'E'

Copy to:

1. **Director, Indian Institute of Sustainability Development**, New Delhi. Email: [info@iisdindia.in](mailto:info@iisdindia.in) [sustainableinstitute@gmail.com](mailto:sustainableinstitute@gmail.com)

2. **Member Secretary**, CPCB, New Delhi. Email: [msecb.cpcb@nic.in](mailto:msecb.cpcb@nic.in)
3. **District Magistrate**, Meerut. Email: [dmmee\[at\]nic\[dot\]in](mailto:dmmee[at]nic[dot]in)
4. **Mrs. Suniti Parashar, Scientist 'C'**, CPCB, New Delhi. Email: [suniti.cpcb@gov.in](mailto:suniti.cpcb@gov.in)
5. **Shri Arvind Kumar, Scientist 'C'** CPCB, RD, Lucknow: Email: [rdlucknow.cpcb@gov.in](mailto:rdlucknow.cpcb@gov.in)
6. **Regional Officer**, UPPCB, Meerut. Email: [romeerut@uppcb.in](mailto:romeerut@uppcb.in)

  
(Dr. (Ms) Satya)  
Additional Director/Scientist 'E'

कार्यालय नगर निगम मेरठ

पत्रांक: 620/अ. ८/2024

दिनांक: 17-05-2024

To,

**Additional Director/Scientist (E)****Regional Office, Ministry of Environment, Forest and Climate Change****Lucknow**

Sub: Re: In compliance of the Honourable NGT, Principle Bench, New Delhi OA No. 108/2023 entitled as Lokesh Kumar Khurana VS State of UP and Others.

Sir/Mam,

This is in reference to your letter dated May 13, 2024, regarding File No. XXI/ENV/NGT/CC/152/2024/84, seeking certain documents from Meerut Nagar Nigam for the Joint Committee report.

We acknowledge receipt of your request and sincerely apologize for the delay in providing the documents. We have compiled the requested documents.

The documents have been attached with this letter with duly signed copies by the concerned officers.

We appreciate your understanding and cooperation.

Sincerely,

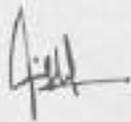
**Additional Municipal Commissioner****Meerut Nagar Nigam**

Sr. No	Documents Required	Annexure	Remarks
1	List of vehicles used for collection of waste by BVG and Nagar Nigam with vehicle no, capacity of vehicle. List Should be duly signed by concerned officer with name, designation and stamp. Counter sign of Municipal Commission concerned officer is required.	Annexure 1	
2	List of waste carrying vehicle with vehicle number entered at Gawdi Site and Lohianagar Site during 25.04.2024 to 02.05.2024 with signature of concerned officer, name designation and stamp.	Annexure 2	Since no fresh waste carrying vehicle entered at lohia nagar site for it being legacy waste site only. Therefore the question for lohianagar is not applicable.
3	Original Logbook of Solid waste processed at gawdi and Lohianagar for 1 year with fraction compost, RDF, C&D rejects etc. Logbook should be duly signed by concerned officer with name, designation and stamp. Counter sign of Municipal Commissioner concerned officers is required.	Annexure 3	
4	Original Receipt of RDF and compost sale for 1 year	Not Available	As previously deposited before Honourable NGT the compost is given to the farmers and locals free of cost as the quality of compost generated at lohianagar is of substandard quality and not up to the mark for agricultural usage. At Gawdi, Since the composting is temporary arrangements owing to pending disputes with M/S ORS because of which the site has to be cleared rapidly. Nagar Nigam is supplying the compost to near by locals and farmers so that the pits and windrows get vacant as soon as possible and become ready for intake of fresh BW for composting. It is pertinent to mention that about 45% of the total site is under litigation with M/S ORS on which the Honourable High Court of Judicature at Allahabad has ordered for status-quo.
5	Ground Water test report and Soil test report of Lohlanagar and Gawdi Site	Not Available	

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 नगर स्थापना  
 नगर निगम, मेरठ।

6	Compost quality test report	Not Available	No report of compost testing was sought by any authority, therefore, The quality test of compost has not been done. Nevertheless, if required and so directed, the compost quality test will be done and the report will be shared accordingly.
7	Third Party audit report of Bio-mining	Not Available.	Currently upper layer of the legacy waste is being segregated and treated, legacy waste at lohia nagar was found to be approx. 10 Lakh MT. So far approx. 4 Lakh MT has been eradicated and 6 Lakh MT is remainder. Third party audit from RCUES will be done if required and will be shared accordingly.
8	Characterization of Waste	Annexure 5	
9	Information related to starting data of Bio-mining at lohianagar. Total area of legacy site Lohianagar, area reclaimed at lohianagar legacy site till date with signature of concerned officer, name designation and stamp.	Annexure 6	
10	Billing Format of BVG based on which they are getting payment from Meerut Municipal Corporation	Annexure 7	
11	Sale of processed material (both fresh and legacy) for last 1 year along with revenue earned.	Not Available	
12	List of all secondary collection points in the city	Annexure 8	
13	List of Bulk Waste Generators in the city	Annexure 9	
14	Document for 700-900 tons per day generation of Solid waste (what documentation and how they have arrived) at this figure		The collected waste is weighed in accordance to the load capacity of the vehicles.
15	Exact population of Meerut Municipal area (survey records)	Annexure 10	
16	CPCB filled format	Annexure 11	
17	Consent to establish, consent to operate and authorization of solid waste processing plant	Annexure 12	



  
In-Charge Public Health

Meerut Municipal Corporation  
नगर स्वास्थ्य  
नगर निगम, मेरठ।

## MEERUT MUNICIPAL CORPORATION

## DETAILS OF DOOR TO DOOR COLLECTIO

S.NO	VEHICLE NO	VEHICLE TYPE	TRIP- 01	TRIP-02	TRIP-03	TOTAL WASTE (ton)
1	UP15ET4306	Auto Tripper	1.3	1.4	1.2	3.9
2	UP15ET4307	Auto Tripper	1.4	1.3	1.2	3.9
3	UP15ET4308	Auto Tripper	1.3	1.2	1.3	3.8
4	UP15ET4309	Auto Tripper	1.4	1.4	1.4	4.2
5	UP15ET4310	Auto Tripper	1.3	1.2	1.3	3.8
6	UP15ET4311	Auto Tripper	1.3	1.4	1.2	3.9
7	UP15ET4312	Auto Tripper	1.4	1.3	1.4	4.1
8	UP15ET4313	Auto Tripper	1.3	1.2	1.2	3.7
9	UP15ET4314	Auto Tripper	1.4	1.4	1.4	4.2
10	UP15ET4315	Auto Tripper	1.3	1.2	1.3	3.8
11	UP15ET4316	Auto Tripper	1.3	1.2	1.2	3.7
12	UP15ET4319	Auto Tripper	1.3	1.2	1.4	3.9
13	UP15ET4320	Auto Tripper	1.4	1.4	1.2	4.0
14	UP15ET4321	Auto Tripper	1.3	1.2	1.2	3.7
15	UP15ET4322	Auto Tripper	1.3	1.4	1.2	3.9
16	UP15ET4323	Auto Tripper	1.4	1.3	1.4	4.1
17	UP15ET4324	Auto Tripper	1.3	1.2	1.2	3.7
18	UP15ET4325	Auto Tripper	1.4	1.4	1.4	4.2
19	UP15ET4326	Auto Tripper	1.3	1.2	1.3	3.8
20	UP15ET4327	Auto Tripper	1.4	1.4	1.2	4.0
21	UP15ET4328	Auto Tripper	1.3	1.2	1.4	3.9
22	UP15ET4329	Auto Tripper	1.4	1.4	1.2	4.0
23	UP15ET4330	Auto Tripper	1.3	1.3	1.2	3.8
24	UP15ET4331	Auto Tripper	1.2	1.2	1.3	3.7
25	UP15ET4332	Auto Tripper	1.4	1.4	1.4	4.2
26	UP15ET4333	Auto Tripper	1.2	1.3	1.3	3.8
27	UP15ET4334	Auto Tripper	1.4	1.2	1.2	3.8
28	UP15ET4335	Auto Tripper	1.3	1.4	1.4	4.1
29	UP15ET4337	Auto Tripper	1.2	1.2	1.2	3.6
30	UP15ET4338	Auto Tripper	1.4	1.4	1.4	4.2
31	UP15ET4341	Auto Tripper	1.2	1.3	1.3	3.8
32	UP15ET4342	Auto Tripper	1.2	1.2	1.2	3.6
33	UP15ET4345	Auto Tripper	1.2	1.4	1.4	4.0
34	UP15ET4346	Auto Tripper	1.4	1.2	1.2	3.8
35	UP15ET4347	Auto Tripper	1.2	1.2	1.2	3.6
36	UP15ET4348	Auto Tripper	1.4	1.2	1.2	3.8
37	UP15ET4349	Auto Tripper	1.3	1.4	1.4	4.1
38	UP15ET4350	Auto Tripper	1.2	1.2	1.2	3.6
39	UP15ET6867	Auto Tripper	1.4	1.4	1.4	4.2
40	UP15ET6869	Auto Tripper	1.2	1.3	1.3	3.8
41	UP15ET6870	Auto Tripper	1.3	1.2	1.2	3.7
42	UP15ET6871	Auto Tripper	1.3	1.4	1.4	4.1
43	UP15ET6872	Auto Tripper	1.4	1.2	1.2	3.8
44	UP15ET6873	Auto Tripper	1.4	1.4	1.2	4.0
45	UP15ET6874	Auto Tripper	1.4	1.2	1.3	3.9
46	UP15ET6876	Auto Tripper	1.3	1.4	1.2	3.9
47	UP15ET6877	Auto Tripper	1.2	1.2	1.3	3.7
48	UP15ET6878	Auto Tripper	1.4	1.4	1.2	4.0

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49	UP15ET6R29	Auto Tripper	1.2	1.3	1.2	3.7
50	UP15ET7116	Auto Tripper	1.4	1.2	1.1	3.9
51	UP15ET7118	Auto Tripper	1.3	1.4	1.2	3.9
52	UP15ET7119	Auto Tripper	1.2	1.4	1.2	3.8
53	UP15ET7120	Auto Tripper	1.4	1.2	1.4	4.0
54	UP15ET7121	Auto Tripper	1.2	1.4	1.3	3.9
55	UP15ET7122	Auto Tripper	1.2	1.3	1.2	3.7
56	UP15ET7123	Auto Tripper	1.2	1.4	1.4	4.0
57	UP15ET7124	Auto Tripper	1.4	1.2	1.2	3.8
58	UP15ET7125	Auto Tripper	1.2	1.4	1.4	4.0
59	UP15ET7126	Auto Tripper	1.4	1.2	1.3	3.9
60	UP15ET7128	Auto Tripper	1.3	1.4	1.2	3.9
61	UP15ET7130	Auto Tripper	1.2	1.3	1.4	3.9
62	UP15ET7131	Auto Tripper	1.4	1.2	1.2	3.8
63	UP15ET7132	Auto Tripper	1.3	1.4	1.2	3.9
64	UP15ET7133	Auto Tripper	1.2	1.4	1.2	3.8
65	UP15ET7135	Auto Tripper	1.4	1.4	1.4	4.2
66	UP15ET7136	Auto Tripper	1.2	1.4	1.2	3.8
67	UP15ET7137	Auto Tripper	1.4	1.2	1.4	4.0
68	UP15ET7138	Auto Tripper	1.3	1.4	1.3	4.0
69	UP15ET7139	Auto Tripper	1.2	1.3	1.2	3.7
70	UP15ET7141	Auto Tripper	1.4	1.4	1.4	4.2
71	UP15ET7142	Auto Tripper	1.2	1.2	1.2	3.6
72	UP15ET7143	Auto Tripper	1.2	1.4	1.4	4.0
73	UP15ET7144	Auto Tripper	1.2	1.2	1.3	3.7
74	UP15ET7145	Auto Tripper	1.4	1.4	1.2	4.0
75	UP15ET7146	Auto Tripper	1.2	1.3	1.4	3.9
76	UP15ET7149	Auto Tripper	1.4	1.2	1.2	3.8
77	UP15ET7150	Auto Tripper	1.3	1.4	1.4	4.1
78	UP15ET7151	Auto Tripper	1.2	1.4	1.3	3.9
79	UP15ET7152	Auto Tripper	1.4	1.4	1.2	4.0
80	UP15ET7153	Auto Tripper	1.2	1.2	1.4	3.8
81	UP15ET7154	Auto Tripper	1.3	1.4	1.2	3.9
82	UP15ET7155	Auto Tripper	1.4	1.3	1.2	3.9
83	UP15ET7156	Auto Tripper	1.4	1.4	1.2	4.0
84	UP15ET7157	Auto Tripper	1.3	1.2	1.4	3.9
85	UP15ET7158	Auto Tripper	1.4	1.4	1.2	4.0
86	UP15ET7159	Auto Tripper	1.3	1.2	1.4	3.9
87	UP15ET7160	Auto Tripper	1.3	1.4	1.3	4.0
88	UP15ET7161	Auto Tripper	1.4	1.3	1.2	3.9
89	UP15ET7162	Auto Tripper	1.3	1.2	1.4	3.9
90	UP15ET7163	Auto Tripper	1.4	1.4	1.2	4.0
91	UP15ET7163	Auto Tripper	1.4	1.4	1.4	4.1
92	UP15ET7164	Auto Tripper	1.3	1.4	1.4	4.1
93	UP15ET7165	Auto Tripper	1.4	1.4	1.3	4.1
94	UP15ET7257	Auto Tripper	1.4	1.2	1.2	3.7
95	UP15ET7257	Auto Tripper	1.3	1.2	1.2	3.7
96	UP15ET7257	Auto Tripper	1.3	1.4	1.4	4.1
97	UP15ET7258	Auto Tripper	1.3	1.4	1.4	4.1
98	UP15ET7258	Auto Tripper	1.4	1.3	1.2	3.9
99	UP15ET7259	Auto Tripper	1.4	1.4	1.4	4.2
100	UP15ET7260	Auto Tripper	1.4	1.4	1.4	4.2
101	UP15ET7261	Auto Tripper	1.3	1.2	1.3	3.8
102	UP15ET7261	Auto Tripper	1.4	1.4	1.2	4.0
103	UP15ET7262	Auto Tripper	1.4	1.4	1.2	4.0
104	UP15ET7262	Auto Tripper	1.3	1.2	1.4	3.9
105	UP15ET7263	Auto Tripper	1.3	1.2	1.4	3.9
106	UP15ET7263	Auto Tripper	1.3	1.4	1.2	3.9
107	UP15ET7264	Auto Tripper	1.3	1.4	1.2	3.9
108	UP15ET7264	Auto Tripper	1.4	1.3	1.2	3.9
109	UP15ET7265	Auto Tripper	1.4	1.3	1.2	3.9

नगर निगम, मेरठ।

102	UP15ET7266	Auto Tripper				
103	UP15ET7340	Auto Tripper	1.3	1.2	1.2	3.7
104	UP15ET7341	Auto Tripper	1.4	1.4	1.4	4.2
105	UP15ET7342	Auto Tripper	1.4	1.4	1.2	4.0
106	UP15ET7343	Auto Tripper	1.3	1.2	1.4	3.9
107	UP15ET7352	Auto Tripper	1.4	1.4	1.3	4.0
108	UP15ET7353	Auto Tripper	1.4	1.3	1.2	3.9
109	UP15ET7354	Auto Tripper	1.4	1.4	1.4	4.2
110	UP15ET7355	Auto Tripper	1.4	1.2	1.2	3.8
111	UP15ET7356	Auto Tripper	1.3	1.4	1.2	3.9
112	UP15ET7357	Auto Tripper	1.2	1.2	1.3	3.7
113	UP15ET7358	Auto Tripper	1.4	1.4	1.2	4.0
114	UP15ET7359	Auto Tripper	1.2	1.3	1.2	3.7
115	UP15ET7360	Auto Tripper	1.4	1.2	1.4	4.0
116	UP15ET7361	Auto Tripper	1.3	1.4	1.3	4.0
117	UP15ET7397	Auto Tripper	1.2	1.4	1.2	3.8
118	UP15ET7398	Auto Tripper	1.4	1.4	1.4	4.2
119	UP15ET7408	Auto Tripper	1.2	1.2	1.2	3.6
120	UP15ET7425	Auto Tripper	1.2	1.4	1.4	4.0
121	UP15ET7426	Auto Tripper	1.2	1.3	1.3	3.8
122	UP15ET7427	Auto Tripper	1.4	1.4	1.2	4.0
123	UP15ET7428	Auto Tripper	1.2	1.2	1.4	3.8
124	UP15ET7429	Auto Tripper	1.4	1.4	1.2	4.0
125	UP15ET7431	Auto Tripper	1.3	1.2	1.2	3.7
126	UP15ET7432	Auto Tripper	1.2	1.4	1.2	3.8
127	UP15ET7433	Auto Tripper	1.4	1.3	1.4	4.1
128	UP15ET7434	Auto Tripper	1.2	1.2	1.2	3.6
129	UP15FT6040	Auto Tripper	1.4	1.4	1.4	4.2
130	UP15FT6041	Auto Tripper	1.3	1.4	1.3	4.0
131	UP15FT6042	Auto Tripper	1.4	1.4	1.2	4.0
132	UP15FT6043	Auto Tripper	1.3	1.2	1.4	3.9
133	UP15FT6044	Auto Tripper	1.3	1.4	1.2	3.9
134	UP15FT6045	Auto Tripper	1.4	1.3	1.2	3.9
135	UP15FT6046	Auto Tripper	1.4	1.4	1.4	4.2
136	UP15FT6047	Auto Tripper	1.3	1.2	1.2	3.7
137	UP15FT6048	Auto Tripper	1.4	1.4	1.4	4.2
138	UP15FT6049	Auto Tripper	1.4	1.4	1.3	4.1
139	UP15FT6050	Auto Tripper	1.3	1.2	1.2	3.7
140	UP15FT6051	Auto Tripper	1.3	1.4	1.4	4.1
141	UP15FT6052	Auto Tripper	1.4	1.3	1.2	3.9
142	UP15FT6053	Auto Tripper	1.4	1.4	1.2	4.0
143	UP15FT6054	Auto Tripper	1.3	1.2	1.3	3.8
144	UP15FT6054	Auto Tripper	1.4	1.4	1.2	4.0
145	UP15FT6055	Auto Tripper	1.3	1.2	1.3	3.8
146	UP15FT6056	Auto Tripper	1.3	1.4	1.4	4.1
147	UP15FT6057	Auto Tripper	1.4	1.3	1.3	4.0
148	UP15FT6058	Auto Tripper	1.3	1.2	1.2	3.7
149	UP15FT6059	Auto Tripper	1.4	1.4	1.4	4.2
150	UP15FT6061	Auto Tripper	1.4	1.4	1.2	4.0
151	UP15FT6062	Auto Tripper	1.3	1.2	1.4	3.9
152	UP15FT6071	Auto Tripper	1.3	1.4	1.3	4.0
153	UP15FT6072	Auto Tripper	1.4	1.3	1.2	3.9
154	UP15FT6073	Auto Tripper	1.4	1.4	1.4	4.2
154	UP15FT6074	Auto Tripper	1.3	1.2	1.2	3.7

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210

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नगर स्वाम्य  
नगर निगम

155	UP15FT6075	Auto Tripper	1.4	1.4	1.2	4.0
156	UP15FT6114	Auto Tripper	1.3	1.2	1.2	3.7
157	UP15FT6115	Auto Tripper	1.3	1.4	1.4	4.1
158	UP15FT6116	Auto Tripper	1.4	1.3	1.2	3.9
159	UP15FT6117	Auto Tripper	1.3	1.2	1.4	3.9
160	UP15FT611B	Auto Tripper	1.4	1.4	1.3	4.1
161	UP15FT6119	Auto Tripper	1.3	1.2	1.2	3.7
162	UP15FT6120	Auto Tripper	1.3	1.4	1.4	4.1
163	UP15FT6189	Auto Tripper	1.4	1.3	1.2	3.9
164	UP15FT6193	Auto Tripper	1.4	1.4	1.2	4.0
165	UP15ET7348	Auto Tripper	1.3	1.2	1.3	3.8
166	UP15ET6313	Auto Tripper	1.4	1.4	1.4	4.2
167	UP15ET4398	Auto Tripper	1.3	1.2	1.3	3.8
168	UP15FT6188	Auto Tripper	1.3	1.4	1.2	3.9
169	UP15FT6369	Auto Tripper	1.4	1.3	1.4	4.1
170	UP15ET4191	Auto Tripper	1.3	1.2	1.2	3.7
171	UP15ET4180	Auto Tripper	1.4	1.4	1.4	4.2
172	UP15ET6368	Auto Tripper	1.3	1.2	1.3	3.8
173	UP15FT6874	Auto Tripper	1.3	1.4	1.2	3.9
174	UP15ET4294	Auto Tripper	1.4	1.3	1.4	4.1
175	UP15FT6190	Auto Tripper	1.4	1.4	1.2	4.0
176	UP15ET4296	Auto Tripper	1.3	1.2	1.2	3.7
177	UP15FT6183	Auto Tripper	1.4	1.4	1.2	4.0
178	UP15ET3504	Auto Tripper	1.3	1.2	1.4	3.9
179	UP15ET4171	Auto Tripper	1.3	1.4	1.2	3.9
180	UP15ET3506	Auto Tripper	1.4	1.3	1.4	4.1
Total Waste						705.4

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 नगर स्वास्थ्य  
 नगर निगम, मेरठ।

## Waste goes to Gawndi site (25-04-2024)

S.n	Vehicle name	Vehicle Number	Type of vehicle	Capacity of vehicle carrying	Number of trip / day	Total tonnage(Average)	Location Of Secondary Points
1	hyva-1	P12431IP5479	Heavy Vehicles/Secondary Transportation	16	2	34	Nauchand
2	hyva-2	P12431IP5481	Heavy Vehicles/Secondary Transportation	16	2	36	Sharada Nagar
3	hyva-3	UP15ET9981	Heavy Vehicles/Secondary Transportation	15	2	32	Podwadi
4	Compactor-1	UP15GT9311	Heavy Vehicles/Secondary Transportation	6.5	2	15	Nauchand
5	Compactor-2	UP15GT9985	Heavy Vehicles/Secondary Transportation	6.5	2	13	Nauchand
6	Compactor-3	UP15GT9255	Heavy Vehicles/Secondary Transportation	6.5	2	13	Nauchand
7	Compactor-4	UP15GT9529	Heavy Vehicles/Secondary Transportation	6.5	2	16	Nauchand
8	Compactor-5	UP15GT9460	Heavy Vehicles/Secondary Transportation	6.5	2	13	Nauchand
9	Compactor-6	UP15GT9531	Heavy Vehicles/Secondary Transportation	6.5	2	14	Karnela
10	Compactor-7	UP15GT9528	Heavy Vehicles/Secondary Transportation	6.5	2	13	Karnela
11	tractor-1	H1245UP93219	Heavy Vehicles/Secondary Transportation	6	2	12	Karnela
12	tractor-2	H1245UP9220	Heavy Vehicles/Secondary Transportation	5	2	8	Meenachapuram
13	tractor-3	UP15ET4175	Heavy Vehicles/Secondary Transportation	6	2	10	Kazeru Kheidi
14	tractor-4	UP15ET4122	Heavy Vehicles/Secondary Transportation	4	2	9	Abduljagur
15	PCTS-1	UP-15AG0540	Heavy Vehicles/Secondary Transportation	12.5	2	26	Sabai Mandi
16	PCTS-2	UP-15AG1099	Heavy Vehicles/Secondary Transportation	12.5	2	24	Nauchand
17	hyva-1	UP-15AG1100	Heavy Vehicles/Secondary Transportation	18	2	30	Nauchand
18	hyva-2	UP-15AG0785	Heavy Vehicles/Secondary Transportation	18	2	30	Marshall Pich
19	hyva-3	UP-15AG0786	Heavy Vehicles/Secondary Transportation	18	2	38	Pavil Road, Near Noida Factory
20	Compactor	UP-15AG0478	Heavy Vehicles/Secondary Transportation	6.5	2	12	Roshampur Dauri
21	Compactor	UP-15AG0538	Heavy Vehicles/Secondary Transportation	6.5	2	10	Pallarpuram Phasol Block
22	Compactor	UP-15AG08542	Heavy Vehicles/Secondary Transportation	6.5	2	12	Khina Road
23	Compactor	UP-15AG1096	Heavy Vehicles/Secondary Transportation	6.5	2	12	Rohita Road Near Police Chakki
						12	Divider Road Nargis Tash

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STATE OF GUJARAT  
MUNICIPALITY  
MUNICIPALITY  
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MUNICIPALITY

Waste goes to Gawndi site (26-04-2024)

Sr	Vehicle name	Vehicle Number	Type of vehicle	Capacity of vehicle carrying	Number of trip / day	Total (tonnage/average)	Location Of Secondary Points
1	trava-1	UP15A01954	Heavy Vehicles/Secondary Transportation	16	2	32	Nalchandi
2	trava-2	UP15A01954	Heavy Vehicles/Secondary Transportation	16	2	32	Subabai Nagar
3	trava-3	UP15A01954	Heavy Vehicles/Secondary Transportation	16	2	32	Footpath
4	Comparator-1	UP15A01954	Heavy Vehicles/Secondary Transportation	6.5	2	13	Nalchandi
5	Comparator-2	UP15A01954	Heavy Vehicles/Secondary Transportation	6.5	2	13	Nalchandi
6	Comparator-3	UP15A01954	Heavy Vehicles/Secondary Transportation	6.5	3	19.5	Nalchandi
7	Comparator-4	UP15A01954	Heavy Vehicles/Secondary Transportation	6.5	3	19.5	Nalchandi
8	Comparator-5	UP15A01954	Heavy Vehicles/Secondary Transportation	6.5	2	13	Nalchandi
9	Comparator-6	UP15A01954	Heavy Vehicles/Secondary Transportation	6.5	2	13	Nalchandi
10	Comparator-7	UP15A01954	Heavy Vehicles/Secondary Transportation	6.5	2	13	Nalchandi
11	Tractor-1	UP15A01954	Heavy Vehicles/Secondary Transportation	6	2	12	Meerapur
12	Tractor-2	UP15A01954	Heavy Vehicles/Secondary Transportation	6	2	12	Kadiru Kucha
13	Tractor-3	UP15A01954	Heavy Vehicles/Secondary Transportation	6	2	12	Abuljan
14	Tractor-4	UP15A01954	Heavy Vehicles/Secondary Transportation	6	3	18	Sabi Kucha
15	PCT-1	UP15A01954	Heavy Vehicles/Secondary Transportation	12.5	3	37.5	Nalchandi
16	PCT-2	UP15A01954	Heavy Vehicles/Secondary Transportation	12.5	2	25	Nalchandi
17	trava-1	UP15A01954	Heavy Vehicles/Secondary Transportation	18	2	36	Post Code Near MCO Factory
18	trava-2	UP15A01954	Heavy Vehicles/Secondary Transportation	18	2	36	Post Code Near MCO Factory
19	trava-3	UP15A01954	Heavy Vehicles/Secondary Transportation	18	2	36	Post Code Near MCO Factory
20	Comparator	UP15A01954	Heavy Vehicles/Secondary Transportation	6.5	2	13	Paljampur Phase-II BSNL
21	Comparator	UP15A01954	Heavy Vehicles/Secondary Transportation	6.5	3	19.5	Kirwa Road
22	Comparator	UP15A01954	Heavy Vehicles/Secondary Transportation	6.5	2	13	Post Code Near Police Chaki
23	Comparator	UP15A01954	Heavy Vehicles/Secondary Transportation	6.5	2	13	Divder Road Nalchandi

UP15A01954  
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## Waste goes to Gawndi site (27-04-2024)

S.n	Vehicle name	Vehicle Number	Type of vehicle	Capacity of vehicle carrying	Number of trip / day	Total tonnage(average)	Location Of Secondary Points
1	hyva-1	P1243UP5479	Heavy Vehicles/Secondary Transportation	16	2	32	Nauchandi
2	hyva-2	P1243UP5481	Heavy Vehicles/Secondary Transportation	16	2	30	Shitadi Nagar
3	hyva-3	UP15ET6981	Heavy Vehicles/Secondary Transportation	16	2	34	Fodkara
4	Compactor-1	UP15GT9311	Heavy Vehicles/Secondary Transportation	6.5	2	14	Nauchandi
5	Compactor-2	UP15GT9085	Heavy Vehicles/Secondary Transportation	6.5	2	12	Nauchandi
6	Compactor-3	UP15GT9255	Heavy Vehicles/Secondary Transportation	6.5	2	12	Nauchandi
7	Compactor-4	UP15GT9529	Heavy Vehicles/Secondary Transportation	6.5	3	15	Nauchandi
8	Compactor-5	UP15GT9460	Heavy Vehicles/Secondary Transportation	6.5	2	16	Nauchandi
9	Compactor-6	UP15GT9531	Heavy Vehicles/Secondary Transportation	6.5	3	15	Nauchandi
10	Compactor-7	UP15GT9528	Heavy Vehicles/Secondary Transportation	6.5	2	12	Karbela
11	tractor-1	H1245UP1219	Heavy Vehicles/Secondary Transportation	6	2	13	Karbela
12	tractor-2	H1245UP1220	Heavy Vehicles/Secondary Transportation	5	2	11	Meenakshipuram
13	tractor-3	UP15ET4175	Heavy Vehicles/Secondary Transportation	6	2	9	Kazeru Krigda
14	tractor-4	UP15ET4172	Heavy Vehicles/Secondary Transportation	4	3	14	Abdulapur
15	PCTS-1	UP-15AG0540	Heavy Vehicles/Secondary Transportation	12.5	2	9	Sabri Mandi
16	PCTS-2	UP-15AG1099	Heavy Vehicles/Secondary Transportation	12.5	3	30	Nauchandi
17	hyva-1	UP-15AG1100	Heavy Vehicles/Secondary Transportation	18	2	24	Nauchandi
18	hyva-2	UP-15AG0785	Heavy Vehicles/Secondary Transportation	16	2	35	Marshall Pith
19	hyva-3	UP-15AG0789	Heavy Vehicles/Secondary Transportation	18	2	32	Pavli Road, Near Wood Factory
20	Compactor	UP-15AG0479	Heavy Vehicles/Secondary Transportation	6.5	2	38	Roshanpur Dauri
21	Compactor	UP-15AG0538	Heavy Vehicles/Secondary Transportation	6.5	2	11	Pallavpuram Phase-1 F Block
22	Compactor	UP-15AG0542	Heavy Vehicles/Secondary Transportation	6.5	2	11	Khirwa Road
23	Compactor	UP-15AG1096	Heavy Vehicles/Secondary Transportation	6.5	2	13	Rohita Road Near Police Chaudi
				6.5	2	10	Divder Road Margla Tashi

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SHITADI NAGAR  
 SHITADI NAGAR  
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## Waste goes to Gawndi site (29-04-2024)

S/n	Vehicle name	Vehicle Number	Type of vehicle	Capacity of vehicle carrying	Turner of trip / day	Total tonnage(average)	Location Of Secondary Points
1	hyva-1	P1243UP5479	Heavy Vehicles/Secondary Transportation	16	2	28	Nauchandi
2	hyva-2	P1243UP5481	Heavy Vehicles/Secondary Transportation	16	2	32	Shatabdi Nagar
3	hyva-3	UP15ET6981	Heavy Vehicles/Secondary Transportation	16	2	30	Podrawda
4	Compactor-1	UP15GT9311	Heavy Vehicles/Secondary Transportation	6.5	2	10	Nauchandi
5	Compactor-2	UP15GT9085	Heavy Vehicles/Secondary Transportation	6.5	3	14	Nauchandi
6	Compactor-3	UP15GT9255	Heavy Vehicles/Secondary Transportation	6.5	3	16	Nauchandi
7	Compactor-4	UP15GT9529	Heavy Vehicles/Secondary Transportation	6.5	3	18	Nauchandi
8	Compactor-5	UP15GT9460	Heavy Vehicles/Secondary Transportation	6.5	2	12	kamela
9	Compactor-6	UP15GT9531	Heavy Vehicles/Secondary Transportation	6.5	2	14	kamela
10	Compactor-7	UP15GT9528	Heavy Vehicles/Secondary Transportation	6.5	2	13	kamela
11	tractor-1	H1245UP3219	Heavy Vehicles/Secondary Transportation	6	2	10	Meenakshipuram
12	tractor-2	H1245UP3220	Heavy Vehicles/Secondary Transportation	5	2	7	Kasru Kheda
13	tractor-3	UP15ET4175	Heavy Vehicles/Secondary Transportation	6	2	11	Abdulapur
14	tractor-4	UP15ET4122	Heavy Vehicles/Secondary Transportation	4	3	12	Sabzi Mandi
15	PCTS-1	UP15AG0540	Heavy Vehicles/Secondary Transportation	12.5	3	30	Nauchandi
16	PCTS-2	UP15AG1099	Heavy Vehicles/Secondary Transportation	12.5	2	24	Nauchandi
17	hyva-1	UP15AG1100	Heavy Vehicles/Secondary Transportation	18	2	30	Marhal Pitch
18	hyva-2	UP15AG0785	Heavy Vehicles/Secondary Transportation	18	2	30	Pauli Road, Near Modi Factory
19	hyva-3	UP15AG0789	Heavy Vehicles/Secondary Transportation	18	2	38	Roshanpur Daurli
20	Compactor	UP15AG0478	Heavy Vehicles/Secondary Transportation	6.5	2	10	Pallavpuram Phase-I F Block
21	Compactor	UP15AG0538	Heavy Vehicles/Secondary Transportation	6.5	3	20	Khurva Road
22	Compactor	UP15AG0542	Heavy Vehicles/Secondary Transportation	6.5	3	15	Rohita Road Near Police Chauli
23	Compactor	UP15AG1096	Heavy Vehicles/Secondary Transportation	6.5	3	16	Divider Road Mangla Tashi

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Waste Management  
Office

## Waste goes to Gawndi site (30-04-2024)

S/n	Vehicle name	Vehicle Number	Type of vehicle	Capacity of vehicle carrying	Number of trip / day	Total tonnage/over age	Location Of Secondary Points
1	hyva-1	PT243UP5479	Heavy Vehicles/Secondary Transportation	16	3	32	Nauchandi
2	hyva-2	PT243UP5481	Heavy Vehicles/Secondary Transportation	16	2	29	Shatabdi Nagar
3	hyva-3	UP15ET6981	Heavy Vehicles/Secondary Transportation	16	2	28	Podwada
4	Compactor-1	UP15GTP9311	Heavy Vehicles/Secondary Transportation	6.5	2	11	Nauchandi
5	Compactor-2	UP15GTP9085	Heavy Vehicles/Secondary Transportation	6.5	3	14	Nauchandi
6	Compactor-3	UP15GTP9255	Heavy Vehicles/Secondary Transportation	6.5	3	16	Nauchandi
7	Compactor-4	UP15GTP9529	Heavy Vehicles/Secondary Transportation	6.5	3	18	Nauchandi
8	Compactor-5	UP15GTP9460	Heavy Vehicles/Secondary Transportation	6.5	2	12	Karnela
9	Compactor-6	UP15GTP9531	Heavy Vehicles/Secondary Transportation	6.5	2	14	Karnela
10	Compactor-7	UP15GTP9528	Heavy Vehicles/Secondary Transportation	6.5	2	12	Karnela
11	tractor-1	H1245UP9219	Heavy Vehicles/Secondary Transportation	6	2	10	Meenakshipuram
12	tractor-2	H1245UP9220	Heavy Vehicles/Secondary Transportation	5	2	9	Kaseru Kheda
13	tractor-3	UP15ET4175	Heavy Vehicles/Secondary Transportation	6	2	11	Abdulapur
14	tractor-4	UP15ET4122	Heavy Vehicles/Secondary Transportation	4	3	11	Sabzi Mandi
15	PCTS-1	UP-15AG0546	Heavy Vehicles/Secondary Transportation	12.5	3	30	Nauchandi
16	PCTS-2	UP-15AG1099	Heavy Vehicles/Secondary Transportation	12.5	2	24	Nauchandi
17	hyva-1	UP-15AG1100	Heavy Vehicles/Secondary Transportation	18	2	29	Marshall Pitch
18	hyva-2	UP-15AG1100	Heavy Vehicles/Secondary Transportation	16	2	30	Fawji Road, Near Mod Factory
19	hyva-3	UP-15AG0785	Heavy Vehicles/Secondary Transportation	18	2	38	Roshanpur Dauri
20	Compactor	UP-15AG0789	Heavy Vehicles/Secondary Transportation	6.5	2	8	Faliyapuram Phase-I Block
21	Compactor	UP-15AG0478	Heavy Vehicles/Secondary Transportation	6.5	3	17	Khrka Road
22	Compactor	UP-15AG0538	Heavy Vehicles/Secondary Transportation	6.5	3	16	Rohia Road Near Police Chaudi
23	Compactor	UP-15AG0542	Heavy Vehicles/Secondary Transportation	6.5	3	15	Divider Road Nangla Taha

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STATE OF GUJARAT  
Rajkot District  
Municipal Corporation  
Rajkot

## Waste goes to Gawndi site (01-05-2024)

S.n	Vehicle name	Vehicle Number	Type of vehicle	Capacity of vehicle carrying	Number of trip / day	Total tonnage(average)	Location Of Secondary Points
1	hyva-1	P1243UPE479	Heavy Vehicles/Secondary Transportation	16	3	28	Nauchandi
2	hyva-2	P1243UPE481	Heavy Vehicles/Secondary Transportation	16	2	27	Shatabdi Nagar
3	hyva-3	UP15GT6981	Heavy Vehicles/Secondary Transportation	16	2	25	Podwada
4	Compactor-1	UP15GT9311	Heavy Vehicles/Secondary Transportation	6.5	2	12	Nauchandi
5	Compactor-2	UP15GT9085	Heavy Vehicles/Secondary Transportation	6.5	3	16	Nauchandi
6	Compactor-3	UP15GT9255	Heavy Vehicles/Secondary Transportation	6.5	3	18	Nauchandi
7	Compactor-4	UP15GT9529	Heavy Vehicles/Secondary Transportation	6.5	3	18	Nauchandi
8	Compactor-5	UP15GT9460	Heavy Vehicles/Secondary Transportation	6.5	2	11	kamela
9	Compactor-6	UP15GT9531	Heavy Vehicles/Secondary Transportation	6.5	2	10	kamela
10	Compactor-7	UP15GT9528	Heavy Vehicles/Secondary Transportation	6.5	2	9	kamela
11	tractor-1	H1245UP9219	Heavy Vehicles/Secondary Transportation	6	2	11	Meenakshipuram
12	tractor-2	H1245UP9220	Heavy Vehicles/Secondary Transportation	5	2	9	Kasaru Kheda
13	tractor-3	UP15ET4175	Heavy Vehicles/Secondary Transportation	6	2	10	Abdulajur
14	tractor-4	UP15ET4122	Heavy Vehicles/Secondary Transportation	4	3	7	Sabri Mandi
15	PCTS-1	UP-15AG0540	Heavy Vehicles/Secondary Transportation	12.5	3	35	Nauchandi
16	PCTS-2	UP-15AG1099	Heavy Vehicles/Secondary Transportation	12.5	2	22	Nauchandi
17	hyva-1	UP-15AG1100	Heavy Vehicles/Secondary Transportation	18	2	34	Marshall Pitch
18	hyva-2	UP-15AG0785	Heavy Vehicles/Secondary Transportation	16	2	28	Pavli Road, Near Modi Factory
19	hyva-3	UP-15AG0789	Heavy Vehicles/Secondary Transportation	18	2	35	Roshangar Daurli
20	Compactor	UP-15AG0978	Heavy Vehicles/Secondary Transportation	6.5	2	8	Pallavpuram Phase-I F Block
21	Compactor	UP-15AG0538	Heavy Vehicles/Secondary Transportation	6.5	3	17	Khirwa Road
22	Compactor	UP-15AG0542	Heavy Vehicles/Secondary Transportation	6.5	3	16	Rohita Road Near Police Chauki
23	Compactor	UP-15AG1096	Heavy Vehicles/Secondary Transportation	6.5	3	19	Divider Road Nangla Tash

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कॉन्ट्रोल सॉफ्टवेयर  
अपडेट करने का  
कार्य प्रारंभ

## Waste goes to Gawndi site (02-05-2024)

S.n	Vehicle name	Vehicle Number	Type of vehicle	Capacity of vehicle carrying	Number of trip / day	Total (tonnage/average)	Location Of Secondary Points
1	hyva-1	PI243UPE5479	Heavy Vehicles/Secondary Transportation	16	3	28	Nauchandi
2	hyva-2	PI243UP5481	Heavy Vehicles/Secondary Transportation	16	2	27	Shatabdi Nagar
3	hyva-3	UP15ET6981	Heavy Vehicles/Secondary Transportation	16	2	25	Podiwada
4	Compactor-1	UP15GT9311	Heavy Vehicles/Secondary Transportation	6.5	2	12	Nauchandi
5	Compactor-2	UP15GT9085	Heavy Vehicles/Secondary Transportation	6.5	3	16	Nauchandi
6	Compactor-3	UP15GT9255	Heavy Vehicles/Secondary Transportation	6.5	3	18	Nauchandi
7	Compactor-4	UP15GT9529	Heavy Vehicles/Secondary Transportation	6.5	3	18	Nauchandi
8	Compactor-5	UP15GT9460	Heavy Vehicles/Secondary Transportation	6.5	2	11	lamela
9	Compactor-6	UP15GT9531	Heavy Vehicles/Secondary Transportation	6.5	2	10	lamela
10	Compactor-7	UP15GT9528	Heavy Vehicles/Secondary Transportation	6.5	2	9	karrela
11	tractor-1	HI1245UP1219	Heavy Vehicles/Secondary Transportation	6	2	11	Meenakshipuram
12	tractor-2	HI1245UP1220	Heavy Vehicles/Secondary Transportation	5	2	9	Kaseru Kheda
13	tractor-3	UP15ET9125	Heavy Vehicles/Secondary Transportation	6	2	10	Abdulapur
14	tractor-4	UP15ET9122	Heavy Vehicles/Secondary Transportation	4	3	7	Sabri Mandi
15	PCTS-1	UP-15AADR40	Heavy Vehicles/Secondary Transportation	12.5	3	35	Nauchandi
16	PCTS-2	UP-15AG1099	Heavy Vehicles/Secondary Transportation	12.5	2	22	Nauchandi
17	hyva-1	UP-15AG1100	Heavy Vehicles/Secondary Transportation	18	2	34	Marshal Pitch
18	hyva-2		Heavy Vehicles/Secondary Transportation	16	2	28	Pavli Road, Near Modi Factory
19	hyva-3	UP-15AG0705	Heavy Vehicles/Secondary Transportation	18	2	35	Roshanpur Daurli
20	Compactor	UP-15AG0709	Heavy Vehicles/Secondary Transportation	6.5	2	8	Pallavpuram Phase I F Block
21	Compactor	UP-15AG0530	Heavy Vehicles/Secondary Transportation	6.5	3	17	Khivra Road
22	Compactor	UP-15AG0542	Heavy Vehicles/Secondary Transportation	6.5	3	16	Rohia Road Near Police Chauki
23	Compactor	UP-15AG1006	Heavy Vehicles/Secondary Transportation	6.5	3	19	Divider Road Mangla Tashi

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## GAWNDI WASTE PLANT

MONTH - MAY-2023 LOGBOOK

S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	Total wet waste	Non recyclable/RDF
1	5/1/2023	122				
2	5/2/2023	124	286	408	403	5.2
3	5/3/2023	128	288	412	406	4.2
4	5/4/2023	127	298	426	420	3.0
5	5/5/2023	128	295	422	416	3.2
6	5/6/2023	123	298	426	424	2.0
7	5/7/2023	127	287	410	404	5.7
8	5/8/2023	125	295	422	415	4.0
9	5/9/2023	126	293	418	412	4.2
10	5/10/2023	122	294	420	414	5.9
11	5/11/2023	128	286	408	402	5.7
12	5/12/2023	127	298	426	420	6.0
13	5/13/2023	128	295	422	416	5.2
14	5/14/2023	123	298	426	420	4.0
15	5/15/2023	127	287	410	404	4.8
16	5/16/2023	125	295	422	416	5.9
17	5/17/2023	126	293	418	414	4.0
18	5/18/2023	122	294	420	414	5.9
19	5/19/2023	128	286	408	402	5.7
20	5/20/2023	127	298	426	420	6.0
21	5/21/2023	127	295	422	416	5.6
22	5/22/2023	127	295	422	416	5.4
23	5/23/2023	121	297	424	420	4.0
24	5/24/2023	123	281	402	396	5.0
25	5/25/2023	125	286	409	403	4.5
26	5/26/2023	127	293	418	412	4.0
27	5/27/2023	125	295	422	416	5.9
28	5/28/2023	126	291	415	409	5.1
29	5/29/2023	123	293	419	413	5.6
30	5/30/2023	125	287	410	404	5.7
31	5/31/2023	126	293	418	412	4.8
Total		3885	9065	12950	12769	152.2

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231

प्रभासी अधिकारी  
नगर स्वास्थ्य  
नगर निगम, मे

GAWNDI WASTE PLANT						
MONTH - JUNE -2023 LOGBOOK						
S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	6/1/2023	122	286	408	403	4.9
2	6/2/2023	124	288	412	406	5.8
3	6/3/2023	123	286	409	403	5.7
4	6/4/2023	128	298	425	419	6.0
5	6/5/2023	125	291	416	410	5.8
6	6/6/2023	128	298	426	420	6.0
7	6/7/2023	127	295	422	416	4.6
8	6/8/2023	125	291	416	410	5.8
9	6/9/2023	128	298	426	420	6.0
10	6/10/2023	127	295	422	416	5.9
11	6/11/2023	126	293	419	413	5.9
12	6/12/2023	125	291	416	410	6.1
13	6/13/2023	122	286	408	402	5.7
14	6/14/2023	126	293	419	413	5.9
15	6/15/2023	122	284	405	399	5.7
16	6/16/2023	125	291	416	410	5.8
17	6/17/2023	121	281	402	396	7.2
18	6/18/2023	126	293	419	413	5.9
19	6/19/2023	123	287	410	404	5.7
20	6/20/2023	123	286	409	403	5.7
21	6/21/2023	126	294	420	414	5.9
22	6/22/2023	122	284	406	400	5.7
23	6/23/2023	126	293	419	413	5.0
24	6/24/2023	125	291	416	410	6.0
25	6/25/2023	122	286	408	402	5.1
26	6/26/2023	125	291	416	410	4.0
27	6/27/2023	123	287	410	404	5.0
28	6/28/2023	125	293	418	416	2.0
29	6/29/2023	128	298	425	419	2.5
30	6/30/2023	125	291	416	410	5.8
Total		3738	8721	12459	12285	163.0

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महाराष्ट्र अधिकाारी  
नगर स्वारण  
नगर निगम

## GAWNDI WASTE PLANT

MONTH - JULY-2023 LOGBOOK

S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	7/1/2023	127	297	424	419	5.1
2	7/2/2023	122	286	408	402	5.7
3	7/3/2023	128	298	426	422	4.0
4	7/4/2023	129	300	429	425	5.0
5	7/5/2023	128	298	426	420	6.0
6	7/6/2023	128	298	426	424	2.0
7	7/7/2023	127	295	422	416	5.9
8	7/8/2023	126	293	419	413	5.9
9	7/9/2023	125	291	416	410	5.8
10	7/10/2023	122	286	408	402	5.7
11	7/11/2023	126	293	419	413	5.9
12	7/12/2023	122	284	405	399	5.7
13	7/13/2023	125	291	416	410	5.8
14	7/14/2023	121	281	402	396	5.6
15	7/15/2023	126	293	419	413	5.9
16	7/16/2023	123	287	410	407	3.0
17	7/17/2023	123	286	409	403	5.7
18	7/18/2023	126	294	420	414	5.9
19	7/19/2023	122	284	406	400	5.7
20	7/20/2023	126	293	419	413	5.9
21	7/21/2023	125	291	416	410	5.8
22	7/22/2023	122	286	408	402	5.7
23	7/23/2023	125	291	416	410	5.8
24	7/24/2023	127	295	422	416	5.9
25	7/25/2023	125	291	415	409	5.8
26	7/26/2023	126	293	419	413	5.9
27	7/27/2023	123	287	410	404	5.7
28	7/28/2023	125	293	418	412	5.9
29	7/29/2023	128	298	425	419	6.0
30	7/30/2023	125	291	416	410	5.8
31	7/31/2023	127	295	422	416	5.9
<b>Total</b>		<b>3875</b>	<b>9041</b>	<b>12916</b>	<b>12735</b>	<b>152.6</b>

प्रभाश्री अधिकारी  
नगर स्वच्छता  
नगर निगम

GAWNDI WASTE PLANT						
MONTH - AUGUST-2023 LOGBOOK						
S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	8/1/2023	126	293	419	414	5.0
2	8/2/2023	122	284	406	403	3.0
3	8/3/2023	123	286	409	407	2.0
4	8/4/2023	125	293	418	416	4.0
5	8/5/2023	126	293	419	413	5.9
6	8/6/2023	123	287	410	404	5.7
7	8/7/2023	127	295	422	416	5.9
8	8/8/2023	125	293	418	412	5.9
9	8/9/2023	126	294	420	414	5.9
10	8/10/2023	122	286	408	402	5.7
11	8/11/2023	128	298	426	420	6.0
12	8/12/2023	127	295	422	416	5.9
13	8/13/2023	128	298	425	422	3.0
14	8/14/2023	127	297	424	419	5.9
15	8/15/2023	121	281	402	398	4.0
16	8/16/2023	123	286	409	403	5.7
17	8/17/2023	125	293	418	412	5.9
18	8/18/2023	126	293	419	413	5.9
19	8/19/2023	123	287	410	406	4.0
20	8/20/2023	127	295	422	418	4.0
21	8/21/2023	125	291	415	412	3.0
22	8/22/2023	126	293	419	413	5.9
23	8/23/2023	125	291	416	410	6.0
24	8/24/2023	127	296	423	417	5.9
25	8/25/2023	125	291	415	409	5.8
26	8/26/2023	127	295	422	416	5.9
27	8/27/2023	125	291	415	409	5.8
28	8/28/2023	126	293	419	413	5.9
29	8/29/2023	123	287	410	404	5.7
30	8/30/2023	125	293	418	412	5.9
31	8/31/2023	126	293	419	413	5.9
<b>Total</b>		<b>3875</b>	<b>9042</b>	<b>12917</b>	<b>12736</b>	<b>161</b>

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204

352  
प्रभासी अधिकारी  
नगर स्वास्थ्य  
नगर निगम, ३

## GAWNDI WASTE PLANT

MONTH - SEPT-2023 LOGBOOK

S.no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	9/1/2023	125	291	416		
2	9/2/2023	127	295	422	414	2.0
3	9/3/2023	125	291	416	418	4.0
4	9/4/2023	122	284	405	410	5.8
5	9/5/2023	126	293	419	402	3.0
6	9/6/2023	123	287	410	417	2.0
7	9/7/2023	127	295	422	404	5.6
8	9/8/2023	126	293	419	416	5.2
9	9/9/2023	125	291	416	415	4.0
10	9/10/2023	126	293	419	410	5.8
11	9/11/2023	123	287	410	413	5.9
12	9/12/2023	127	295	422	404	5.7
13	9/13/2023	126	293	419	416	5.9
14	9/14/2023	125	291	416	413	5.9
15	9/15/2023	122	286	408	412	4.0
16	9/16/2023	126	293	419	404	4.0
17	9/17/2023	122	284	405	413	5.9
18	9/18/2023	125	291	416	399	5.7
19	9/19/2023	121	281	402	410	5.8
20	9/20/2023	126	293	419	396	5.6
21	9/21/2023	123	287	410	413	5.9
22	9/22/2023	123	286	409	404	5.7
23	9/23/2023	126	294	420	403	5.7
24	9/24/2023	122	284	406	414	5.9
25	9/25/2023	126	293	419	400	5.7
26	9/26/2023	125	291	416	416	3.0
27	9/27/2023	123	287	410	410	5.8
28	9/28/2023	125	293	418	404	5.7
29	9/29/2023	128	298	425	412	5.9
30	9/30/2023	121	281	402	419	6.0
Total		3731	8705	12435	12261	151.1

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250

ममारी अधिका  
नगर स्वास्थ्य  
नगर निगम.

GAWNDI WASTE PLANT						
MONTH - OCTOBER -2023 LOGBOOK						
S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	10/1/2023	136	288	424	419	5.1
2	10/2/2023	129	273	402	396	5.6
3	10/3/2023	131	278	409	403	5.7
4	10/4/2023	134	284	418	415	3.0
5	10/5/2023	134	285	419	413	5.9
6	10/6/2023	131	279	410	405	5.0
7	10/7/2023	135	287	422	418	4.0
8	10/8/2023	134	284	418	412	5.9
9	10/9/2023	134	286	420	414	5.9
10	10/10/2023	130	275	405	401	4.0
11	10/11/2023	136	289	425	419	6.0
12	10/12/2023	135	287	422	418	4.0
13	10/13/2023	133	284	417	411	5.8
14	10/14/2023	136	288	424	418	5.9
15	10/15/2023	129	273	402	396	5.6
16	10/16/2023	131	278	409	403	5.7
17	10/17/2023	134	284	418	414	4.0
18	10/18/2023	134	285	419	413	5.9
19	10/19/2023	131	279	410	404	5.7
20	10/20/2023	135	287	422	420	2.0
21	10/21/2023	133	282	415	412	3.0
22	10/22/2023	134	285	419	413	5.9
23	10/23/2023	133	283	416	410	5.8
24	10/24/2023	135	288	423	420	3.0
25	10/25/2023	133	282	415	409	5.8
26	10/26/2023	135	287	422	416	5.9
27	10/27/2023	133	282	415	409	5.8
28	10/28/2023	134	285	419	413	5.9
29	10/29/2023	131	279	410	404	5.7
30	10/30/2023	134	284	418	412	5.9
31	10/31/2023	134	285	419	413	5.9
<b>Total</b>		<b>4130</b>	<b>8776</b>	<b>12906</b>	<b>12725</b>	<b>159</b>

236

प्रभारित अधिकारी  
नगर स्वास्थ्य  
नगर निगम, मेरठ

GAWNDI WASTE PLANT						
MONTH - nov-2023 LOGBOOK						
S.no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	11/1/2023	130	289	419	414	
2	11/2/2023	127	283	410	406	5.0
3	11/3/2023	131	291	422	416	4.0
4	11/4/2023	129	286	415	412	5.9
5	11/5/2023	130	289	419	416	3.0
6	11/6/2023	127	283	410	404	4.0
7	11/7/2023	131	291	422	416	5.7
8	11/8/2023	130	289	419	416	5.9
9	11/9/2023	129	287	416	413	5.9
10	11/10/2023	126	282	408	410	5.8
11	11/11/2023	130	289	419	402	5.7
12	11/12/2023	126	279	405	415	4.0
13	11/13/2023	129	287	416	399	5.7
14	11/14/2023	125	277	402	410	5.8
15	11/15/2023	130	289	419	396	5.6
16	11/16/2023	127	283	410	413	5.9
17	11/17/2023	127	282	409	404	5.7
18	11/18/2023	130	290	420	403	5.7
19	11/19/2023	126	280	406	414	5.9
20	11/20/2023	130	289	419	402	4.0
21	11/21/2023	129	287	416	413	5.9
22	11/22/2023	126	282	408	410	5.8
23	11/23/2023	129	287	416	402	5.7
24	11/24/2023	131	291	422	410	5.8
25	11/25/2023	129	286	415	416	5.9
26	11/26/2023	130	289	419	412	3.0
27	11/27/2023	127	283	410	415	4.0
28	11/28/2023	130	288	418	405	5.0
29	11/29/2023	132	293	425	412	5.9
30	11/30/2023	125	277	402	419	6.0
<b>Total</b>		<b>3855</b>	<b>8581</b>	<b>12436</b>	<b>12262</b>	<b>156</b>

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प्रभारी अधीक्षक  
नगर स्वच्छता  
नगर निगम

## GAWNDI WASTE PLANT

MONTH - DECEMBER -2023 LOGBOOK

S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	12/1/2023	131	278	409	407	2.0
2	12/2/2023	126	282	408	402	5.7
3	12/3/2023	128	284	412	406	5.8
4	12/4/2023	126	281	407	403	4.0
5	12/5/2023	123	273	396	390	5.5
6	12/6/2023	120	267	387	382	5.4
7	12/7/2023	126	280	406	402	4.0
8	12/8/2023	128	284	412	406	5.7
9	12/9/2023	128	285	413	407	5.8
10	12/10/2023	132	293	425	422	3.0
11	12/11/2023	127	282	409	404	5.0
12	12/12/2023	124	275	399	393	5.6
13	12/13/2023	129	287	416	410	5.8
14	12/14/2023	126	282	408	404	4.0
15	12/15/2023	124	276	400	394	5.6
16	12/16/2023	131	290	421	415	5.9
17	12/17/2023	122	270	392	387	5.5
18	12/18/2023	129	287	416	412	4.0
19	12/19/2023	122	272	394	388	5.5
20	12/20/2023	126	282	408	405	3.0
21	12/21/2023	129	286	415	409	5.8
22	12/22/2023	128	286	414	408	5.8
23	12/23/2023	132	295	427	421	6.0
24	12/24/2023	127	283	410	404	4.2
25	12/25/2023	126	279	405	399	5.7
26	12/26/2023	129	286	415	408	7.0
27	12/27/2023	130	288	418	412	5.9
28	12/28/2023	126	281	407	401	5.7
29	12/29/2023	126	279	405	399	5.7
30	12/30/2023	130	289	419	413	5.9
31	12/31/2023	131	292	423	417	5.9
<b>Total</b>		<b>3936</b>	<b>8760</b>	<b>12696</b>	<b>12518</b>	<b>160</b>

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238

गण्डगावडी अफिस  
महाराष्ट्र स्वच्छता  
मंत्रालय, मुंबई

GAWNDI WASTE PLANT						
MONTH - JANUARY -2024 LOGBOOK						
S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	1/1/2024	135	288			
2	1/2/2024	130	275	423	418	5.1
3	1/3/2024	126	269	405	402	3.0
4	1/4/2024	128	272	395	391	4.0
5	1/5/2024	132	280	400	394	5.5
6	1/6/2024	128	272	412	406	5.8
7	1/7/2024	134	284	400	396	4.0
8	1/8/2024	128	272	418	412	5.9
9	1/9/2024	129	273	400	396	4.0
10	1/10/2024	134	280	402	396	5.6
11	1/11/2024	128	273	420	414	5.2
12	1/12/2024	128	273	401	395	5.6
13	1/13/2024	131	277	401	395	5.6
14	1/14/2024	130	275	408	405	3.0
15	1/15/2024	126	268	405	401	4.0
16	1/16/2024	134	284	394	388	5.5
17	1/17/2024	130	276	418	412	5.9
18	1/18/2024	128	272	406	400	5.7
19	1/19/2024	137	292	400	394	5.6
20	1/20/2024	128	273	429	423	6.0
21	1/21/2024	127	269	401	395	5.6
22	1/22/2024	132	281	396	392	4.0
23	1/23/2024	134	286	413	411	2.0
24	1/24/2024	130	275	420	414	6.0
25	1/25/2024	128	272	405	399	4.2
26	1/26/2024	134	284	400	394	5.2
27	1/27/2024	129	275	418	412	3.0
28	1/28/2024	129	273	404	398	5.7
29	1/29/2024	130	276	402	396	5.6
30	1/30/2024	129	273	406	400	5.7
31	1/31/2024	128	272	402	396	5.6
<b>Total</b>		<b>4033</b>	<b>8571</b>	<b>12604</b>	<b>12428</b>	<b>153</b>

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6/2/24  
SUNIL KUMAR  
2024-01-02

## GAWNDI WASTE PLANT

MONTH - FEB -2024 LOGBOOK

S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	2/1/2024	128	272	400	397	3.0
2	2/2/2024	138	280	418	412	5.9
3	2/3/2024	131	267	398	392	5.6
4	2/4/2024	137	279	416	412	4.0
5	2/5/2024	138	281	419	415	4.0
6	2/6/2024	138	280	418	412	5.9
7	2/7/2024	135	273	408	402	5.7
8	2/8/2024	135	275	410	406	4.0
9	2/8/2024	135	275	413	407	5.8
9	2/9/2024	136	277	416	410	5.2
10	2/10/2024	137	279	408	104	4.0
11	2/11/2024	135	273	415	409	5.8
12	2/12/2024	137	278	406	400	5.7
13	2/13/2024	134	272	400	394	5.6
14	2/14/2024	132	268	402	396	5.6
15	2/15/2024	133	269	423	417	5.9
16	2/16/2024	140	283	407	401	5.7
17	2/17/2024	134	273	414	408	5.8
18	2/18/2024	137	277	416	410	5.8
19	2/19/2024	137	279	410	404	5.7
20	2/20/2024	135	275	410	404	5.7
21	2/20/2024	135	275	394	388	5.5
21	2/21/2024	130	264	410	404	5.7
22	2/22/2024	135	275	410	404	5.7
22	2/22/2024	135	275	416	410	6.0
23	2/23/2024	137	279	404	398	4.2
24	2/24/2024	133	271	419	413	5.2
25	2/25/2024	138	281	425	419	3.0
26	2/26/2024	140	285	407	401	5.7
27	2/27/2024	134	273	400	394	5.6
28	2/28/2024	132	268	406	400	5.7
29	2/29/2024	134	272	406	11731	151
Total		3926	7972	11898		

240

नगरपालिका  
नगर स्वच्छता  
नगर निगम

## GAWNDI WASTE PLANT

MONTH - MARCH -2024 LOGBOOK

S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	3/1/2024	129	288	417	415	2.0
2	3/2/2024	134	285	419	413	5.9
3	3/3/2024	131	279	410	404	5.7
4	3/4/2024	135	287	422	418	2.0
5	3/5/2024	133	282	415	409	5.8
6	3/6/2024	134	285	419	414	5.0
7	3/7/2024	131	279	410	409	1.0
8	3/8/2024	134	284	418	412	5.7
9	3/9/2024	134	286	420	414	5.9
10	3/10/2024	130	275	405	399	5.2
11	3/11/2024	136	289	425	419	6.0
12	3/12/2024	135	287	422	418	4.0
13	3/13/2024	133	284	417	411	5.8
14	3/14/2024	136	288	424	418	5.9
15	3/15/2024	129	273	402	398	4.0
16	3/16/2024	131	278	409	403	5.7
17	3/17/2024	134	284	418	412	5.9
18	3/18/2024	134	285	419	413	5.9
19	3/19/2024	131	279	410	404	5.7
20	3/20/2024	148	274	422	418	4.0
21	3/21/2024	415	270	415	409	5.8
22	3/22/2024	419	272	419	413	5.9
23	3/23/2024	416	270	416	410	6.0
24	3/24/2024	408	265	408	402	4.2
25	3/25/2024	415	270	415	409	5.2
26	3/26/2024	422	274	422	416	3.0
27	3/27/2024	415	270	415	412	3.0
28	3/28/2024	419	272	419	413	5.9
29	3/29/2024	410	267	410	404	5.7
30	3/30/2024	418	272	418	416	2.0
31	3/31/2024	420	273	420	414	5.9
Total		7249		12900	12719	150

— 130  
230

प्रभासी अधिकारी  
नगर स्वच्छता  
नगर निगम.

GAWNDI WASTE PLANT						
MONTH - APRIL -2024 LOGBOOK						
S,no	Date	Total pure wet waste goes to windrow at plant	Total waste goes for Screening by trommel	Total waste goes to Windrow + Composting pit	wet waste	Non recyclable/RDF
1	4/1/2024	145	281	426	423	3.0
2	4/2/2024	135	287	422	416	5.9
3	4/3/2024	137	291	428	422	6.0
4	4/4/2024	136	290	426	413	4.0
5	4/5/2024	134	285	419	404	5.9
6	4/6/2024	131	279	410	420	5.7
7	4/7/2024	135	287	422	413	2.0
8	4/8/2024	134	285	419	410	5.7
9	4/9/2024	133	283	416	402	6.0
10	4/10/2024	131	277	408	413	5.7
11	4/11/2024	134	285	419	399	6.0
12	4/12/2024	130	275	405	410	5.7
13	4/13/2024	133	283	416	396	5.8
14	4/14/2024	129	273	402	413	5.6
15	4/15/2024	134	285	419	407	5.9
16	4/16/2024	131	279	410	405	3.0
17	4/17/2024	131	278	409	416	4.0
18	4/18/2024	134	286	420	400	4.0
19	4/19/2024	130	276	406	413	5.7
20	4/20/2024	134	285	419	413	5.9
21	4/21/2024	134	285	416	410	5.8
22	4/22/2024	133	283	416	402	5.7
23	4/23/2024	131	277	408	410	6.0
24	4/24/2024	133	283	416	416	4.2
25	4/25/2024	135	287	422	409	5.2
26	4/26/2024	133	282	415	413	3.0
27	4/27/2024	134	285	419	413	5.7
28	4/28/2024	134	285	419	404	3.0
29	4/29/2024	131	279	410	415	3.0
30	4/30/2024	134	284	418	422	6.0
		137	291	428	422	3.0
		136	289	425		3.0
Total		3999	6499	12498	12323	149

At  
25/4

प्रभासी अधिकारी  
नगर स्वच्छता  
नगर निगम, ३

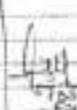
MSW LOHIA NAGAR PLANT REPORT MONTH OF APRIL 2023									
DATE	MSW (IN TON)		RDF (100*16)MM		COMPOST (4MM)		INERT (100*16*4)MM		SIGNATURE
	INTAKE	PROCESSING	PRO.	DISP.	PRO.	DISP.	PRO.	DISP.	
01-04-2023	24.5Mts	600	60	--	600	--	30	--	[Signature]
02-04-2023	24.5Mts	600	60	--	600	--	30	--	
03-04-2023	24.5Mts	600	60	--	600	--	30	--	
04-04-2023	24.5Mts	600	60	--	600	--	30	--	
05-04-2023	24.5Mts	600	60	--	600	--	30	--	
06-04-2023	24.5Mts	600	60	--	600	--	30	--	
07-04-2023	24.5Mts	600	60	--	600	--	30	--	
08-04-2023	24.5Mts	600	60	--	600	--	30	--	
09-04-2023	24.5Mts	600	60	--	600	--	30	--	
10-04-2023	24.5Mts	600	60	--	600	--	30	--	
11-04-2023	24.5Mts	600	60	--	600	--	30	--	
12-04-2023	24.5Mts	600	60	--	600	--	30	--	
13-04-2023	24.5Mts	600	60	--	600	--	30	--	
14-04-2023	24.5Mts	600	60	--	600	--	30	--	
15-04-2023	24.5Mts	600	60	--	600	--	30	--	
	375.0Mts	6970	674	--	7100	--	445	--	

नगर निगम, मेरठ

MSW LOHIA NAGAR PLANT REPORT MONTH OF APRIL 2023									
DATE	MSW (IN TON)		RDF (100*16)MM		COMPOST (4MM)		INERT (100*16*4)MM		SIGNATURE
	INTAKE	PROCESSING	PRO.	DISP.	PRO.	DISP.	PRO.	DISP.	
16-04-2023	24.5Mts	600	60	--	600	--	30	--	[Signature]
17-04-2023	24.5Mts	600	60	--	600	--	30	--	
18-04-2023	24.5Mts	600	60	--	600	--	30	--	
19-04-2023	24.5Mts	600	60	--	600	--	30	--	
20-04-2023	24.5Mts	600	60	--	600	--	30	--	
21-04-2023	24.5Mts	600	60	--	600	--	30	--	
22-04-2023	24.5Mts	600	60	--	600	--	30	--	
23-04-2023	24.5Mts	600	60	--	600	--	30	--	
24-04-2023	24.5Mts	600	60	--	600	--	30	--	
25-04-2023	24.5Mts	600	60	--	600	--	30	--	
26-04-2023	24.5Mts	600	60	--	600	--	30	--	
27-04-2023	24.5Mts	600	60	--	600	--	30	--	
28-04-2023	24.5Mts	600	60	--	600	--	30	--	
29-04-2023	24.5Mts	600	60	--	600	--	30	--	
30-04-2023	24.5Mts	600	60	--	600	--	30	--	
	740.0Mts	13270	1268	--	14300	--	672	1100	

नगर निगम, मेरठ  
 अधिकारी अभियंता  
 नगर निगम, मेरठ  
 10th block  
 Industrial area  
 MEERUT

**MSW LOHIA NAGAR PLANT REPORT MONTH OF MAY 2023**

DATE	MSW (IN TON)		RDF (100*16)MM		COMPOST (4MM)		INERT (100*16*4)MM		SIGNATURE
	INTAKE	PROCESSING	PRO.	DISP.	PRO.	DISP.	PRO.	DISP.	
26-05-2023	25.845	600	60	—	400	—	30	—	 Anil Kumar नगर निगम, मेरठ
27-05-2023	25.805	630	60	—	400	—	30	—	
28-05-2023	25.805	570	57	—	400	—	25	—	
29-05-2023	25.805	600	60	—	400	—	30	—	
30-05-2023	25.805	600	60	—	400	—	30	—	
31-05-2023	25.805	570	57	—	400	—	30	—	
01-06-2023	25.805	600	60	—	400	—	30	—	
02-06-2023	25.805	600	60	—	400	—	30	—	
03-06-2023	25.805	600	60	—	400	—	30	—	
04-06-2023	25.805	600	60	—	400	—	30	—	
05-06-2023	25.805	600	60	—	400	—	30	—	
06-06-2023	25.805	600	60	—	400	—	30	—	
07-06-2023	25.805	600	60	—	400	—	30	—	
08-06-2023	25.805	600	60	—	400	—	30	—	
09-06-2023	25.805	600	60	—	400	—	30	—	
<b>Total</b>	<b>260.845</b>	<b>1820</b>	<b>1820</b>	<b>—</b>	<b>7000</b>	<b>—</b>	<b>420</b>	<b>1200</b>	नगर निगम, मेरठ अधिशासी अभियंता नगर निगम, मेरठ

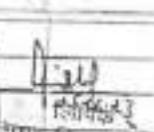
प्रभाकर कश्यप  
नगर निगम, मेरठ

**MSW LOHIA NAGAR PLANT REPORT MONTH OF MAY 2023**

DATE	MSW (IN TON)		RDF (100*16)MM		COMPOST (4MM)		INERT (100*16*4)MM		SIGNATURE
	INTAKE	PROCESSING	PRO.	DISP.	PRO.	DISP.	PRO.	DISP.	
16-05-2023	25.805	600	60	—	400	—	30	—	 Anil Kumar नगर निगम, मेरठ
17-05-2023	25.805	630	60	—	400	—	30	—	
18-05-2023	25.805	600	60	—	400	—	30	—	
19-05-2023	25.805	600	60	—	400	—	30	—	
20-05-2023	25.805	570	57	—	400	—	28	—	
21-05-2023	25.805	600	60	—	400	—	30	—	
22-05-2023	25.805	600	60	—	400	—	30	—	
23-05-2023	25.805	570	57	—	400	—	30	—	
24-05-2023	25.805	600	60	—	400	—	30	—	
25-05-2023	25.805	630	63	—	400	—	30	—	
26-05-2023	25.805	600	60	—	400	—	30	—	
27-05-2023	25.805	600	60	—	400	—	30	—	
28-05-2023	25.805	600	60	—	400	—	30	—	
29-05-2023	25.805	570	57	—	400	—	30	—	
30-05-2023	25.805	600	60	—	400	—	30	—	
31-05-2023	25.805	600	60	—	400	—	30	—	
<b>Total</b>	<b>765.845</b>	<b>1830</b>	<b>1830</b>	<b>—</b>	<b>14,600</b>	<b>—</b>	<b>007</b>	<b>1200</b>	नगर निगम, मेरठ अधिशासी अभियंता नगर निगम, मेरठ

प्रभाकर कश्यप  
नगर निगम, मेरठ

MSW LAND FILLING PLANT REPORT MONTH OF JUNE-24 24

DATE	MSW (IN TONS)		RDF (DENSITY)		COMPOST (TONS) TREAT (DENSITY)				SIGNATURE
	INTAKE	PROCESSING	FRD	YIELD	FRD	TREAT	FRD	TREAT	
01.06.2023	25 MSW	600	60	21.428 ton	480	—	30	—	 01.06.23 Manoj Kumar Mehta
02.06.2023	25 MSW	600	60	21.428 ton	480	—	30	—	
03.06.2023	25 MSW	570	57	—	460	—	28	—	
04.06.2023	25 MSW	600	60	21.428 ton	480	—	30	—	
05.06.2023	25 MSW	600	60	21.428 ton	480	—	30	—	
06.06.2023	25 MSW	570	57	—	460	—	28	—	
07.06.2023	25 MSW	570	57	—	460	—	28	—	
08.06.2023	25 MSW	600	60	—	480	—	30	—	
09.06.2023	25 MSW	600	60	—	480	—	30	—	
10.06.2023	25 MSW	600	60	—	480	—	30	—	
11.06.2023	25 MSW	600	60	—	480	—	30	—	 11.06.23 Manoj Kumar Mehta
12.06.2023	25 MSW	600	60	—	480	—	30	—	
13.06.2023	25 MSW	570	57	—	460	—	28	—	
14.06.2023	25 MSW	600	60	—	480	—	30	—	
15.06.2023	25 MSW	600	60	—	480	—	30	—	
16.06.2023	25 MSW	600	60	—	480	—	30	—	
17.06.2023	25 MSW	570	57	—	460	—	28	—	
18.06.2023	25 MSW	600	60	—	480	—	30	—	
19.06.2023	25 MSW	600	60	—	480	—	30	—	
20.06.2023	25 MSW	600	60	—	480	—	30	—	
21.06.2023	25 MSW	570	57	21.428 ton	460	—	28	—	 21.06.23 Manoj Kumar Mehta
22.06.2023	25 MSW	570	57	—	460	—	28	—	
23.06.2023	25 MSW	570	57	—	460	—	28	—	
24.06.2023	25 MSW	600	60	—	480	—	30	—	
25.06.2023	25 MSW	570	57	—	460	—	28	—	
26.06.2023	25 MSW	600	60	—	480	—	30	—	
27.06.2023	25 MSW	600	60	—	480	—	30	—	
28.06.2023	25 MSW	570	57	—	460	—	28	—	
29.06.2023	25 MSW	570	57	—	460	—	28	—	
30.06.2023	25 MSW	570	57	—	460	—	28	—	
Σ	750 MSW	17,520	1752	196.34	14100	—	865	1120	 30.06.23 Manoj Kumar Mehta

NEW 2217 No. 101 PUNJ 11 DAY MONTH OF JULY-2023 25

DATE	MIND (IN TONS)		CIR (CUMMETS)		CONSOLE (CUMMETS)				SIGNATURE
	IN	OUT	IN	OUT	IN	OUT	IN	OUT	
07-07-2023	25 NTS	600	60	11 070	480	—	30	—	 25-7-23 निमित्त नगर निगम, मेरठ
08-07-2023	25 NTS	570	57	—	480	—	30	—	
09-07-2023	25 NTS	540	54	100	480	—	30	—	
10-07-2023	25 NTS	600	60	11 145	480	—	30	—	
11-07-2023	25 NTS	600	60	—	480	—	30	—	
12-07-2023	25 NTS	600	60	—	480	—	30	—	
13-07-2023	25 NTS	450	45	—	320	—	20	—	
14-07-2023	25 NTS	480 Rainy Day	48	—	330	—	20	—	
15-07-2023	25 NTS	510 Rainy Day	50	—	330	—	20	—	
16-07-2023	25 NTS	480 Rainy Day	48	—	270	—	18	—	
17-07-2023	25 NTS	370 Rainy Day	38	—	460	—	20	50	
18-07-2023	15 NTS	570	56	—	460	—	20	—	
19-07-2023	25 NTS	570	56	—	480	—	30	—	
20-07-2023	25 NTS	600	60	—	480	—	30	—	
21-07-2023	25 NTS	600	60	—	480	—	30	—	
22-07-2023	25 NTS	600	60	—	480	—	30	—	
23-07-2023	25 NTS	600	60	—	480	—	30	—	
24-07-2023	25 NTS	570	57	—	460	—	28	—	
25-07-2023	25 NTS	570	57	—	480	—	30	—	
26-07-2023	25 NTS	570	57	—	460	—	28	—	
27-07-2023	25 NTS	600	60	—	480	—	30	—	
28-07-2023	25 NTS	600	60	—	480	—	30	—	
29-07-2023	25 NTS	570	57	—	460	—	28	—	
30-07-2023	25 NTS	600	60	—	480	—	30	—	
31-07-2023	25 NTS	600	60	—	480	—	30	—	

\* 745 NTS 17490 1742 05.25 13,810 — 856 300

Return 11.05.20  
Ink 66.16.20

नगर निगम, मेरठ

MSW (MUNICIPAL SOLID WASTE) PLANT REPORT MONTH OF AUGUST-2023

DATE	MSW (IN TONS)		RDP (TONS/MM)		COMPOST (MM)		INERT (MM/MM)		SIGNATURE
	INTAKE	PROCESSING	PRO	DISP	PRO	DISP	PRO	DISP	
01-08-2023	25 Nov	600	60	---	480	---	30	---	[Signature]
02-08-2023	25 Nov	600	60	---	480	---	30	---	
03-08-2023	25 Nov	600	60	---	480	---	30	---	
04-08-2023	25 Nov	570 (Rainy Day)	57	17.965	450	---	25	---	
05-08-2023	25 Nov	510 (Rainy Day)	51	---	450	---	25	---	
06-08-2023	25 Nov	570	57	---	450	---	24	---	
07-08-2023	25 Nov	500	60	---	400	---	20	---	
08-08-2023	25 Nov	600	60	17.965	480	---	20	---	
09-08-2023	25 Nov	570	57	---	450	---	20	---	
10-08-2023	25 Nov	480 (Rat Inf)	48	---	330	---	20	---	
11-08-2023	25 Nov	600	60	---	480	---	30	---	
12-08-2023	25 Nov	570	57	---	450	---	24	---	
13-08-2023	25 Nov	570	57	---	450	---	24	---	
14-08-2023	25 Nov	600	60	---	480	---	20	---	
15-08-2023	25 Nov	600	60	---	480	---	30	---	
16-08-2023	25 Nov	600	60	17.965	480	---	20	---	
17-08-2023	25 Nov	600	60	---	480	---	20	---	
18-08-2023	25 Nov	540	54	---	420	---	24	---	
19-08-2023	25 Nov	540	54	---	420	---	24	---	
20-08-2023	25 Nov	510	51	---	410	---	20	---	
21-08-2023	25 Nov	600	60	---	480	---	20	---	
22-08-2023	25 Nov	540 Rainy	54	17.965	420	---	24	---	
23-08-2023	25 Nov	570	57	---	430	---	20	---	
24-08-2023	25 Nov	570	57	---	430	---	20	---	
25-08-2023	25 Nov	600	60	---	480	---	20	---	
26-08-2023	25 Nov	600	60	---	480	---	30	---	
27-08-2023	25 Nov	600	60	---	480	---	30	---	
28-08-2023	25 Nov	540	54	17.965	420	---	24	---	
29-08-2023	25 Nov	600	60	---	480	---	30	---	
30-08-2023	25 Nov	600	60	17.965	480	---	20	---	
31-08-2023	25 Nov	570	57	---	450	---	30	---	
* 725 Nov		17,620	1302	118.50	14150	60	852	410	

Total Input 52 31 200  
Total 63 27 70

MSW (MUNICIPAL SOLID WASTE) PLANT REPORT MONTH OF AUGUST-2023  
[Signature]

MSW MANAGEMENT PLANT REPORT MONTH OF SEPTEMBER 2013 27

DATE	MSW (IN TONS)		ARI (NOVELTON)		COMPOST (MM)			SIGNATURE
	INTAKE	PROCESSING	PRO	DISP	PRO	DISP	PRO	
01-09-23	25MS	570	57	--	450	--	25	[Signature] 21/09/23 लिपिक नगर निगम, मेरठ
02-09-23	25MS	600	60	--	480	--	20	
03-09-23	25MS	600	60	--	480	--	20	
04-09-23	25MS	600	60	--	480	--	20	
05-09-23	25MS	570	57	--	450	--	25	
06-09-23	25MS	540	54	--	430	--	21	
07-09-23	25MS	570	57	--	450	--	25	
08-09-23	25MS	570	57	--	450	--	25	
09-09-23	25MS	600	60	--	480	--	20	
10-09-2013	25MS	600	60	--	480	--	20	
11-09-2013	25MS	600	60	--	480	--	20	
12-09-2013	25MS	600	60	--	480	--	20	
13-09-2013	25MS	570	57	--	450	--	25	
14-09-2013	25MS	570	57	--	450	--	25	
15-09-2013	25MS	600	60	--	480	--	20	
16-09-2013	25MS	570	57	--	450	--	25	
17-09-2013	25MS	570	57	--	450	--	25	
18-09-2013	25MS	600	60	--	480	--	20	
19-09-2013	25MS	600	60	--	480	--	20	
20-09-2013	25MS	600	60	--	480	--	20	
21-09-2013	25MS	570	57	--	450	--	25	
22-09-2013	25MS	600	60	--	480	--	20	
23-09-2013	25MS	600	60	--	480	--	20	
24-09-2013	25MS	570	57	--	450	--	25	
25-09-2013	25MS	600	60	--	480	--	20	
26-09-2013	25MS	570	57	--	450	--	25	
27-09-2013	25MS	600	60	--	480	--	20	
28-09-2013	25MS	600	60	--	480	--	20	
29-09-2013	25MS	600	60	--	480	--	20	
30-09-2013	25MS	600	60	--	480	--	20	

\* 750 MSW 17,470 / 1737 9177 13960 215 010 450

MM 285.725 Ton  
 Distri 309.555 Ton  
 Balaji 113.115 Ton  
 Trail 113.115 Ton

[Signature]  
20/09/23

MSW PLANTATION PLANT REPORT MONTH OF OCT 2023

DATE	MSW (IN TONS)		RDF (MMT/HA)		COMPOST (MMT)		MERT (MMT/HA)		SIGNATURE
	INTAKE	PROCESSING	PRO.	HA/HA	PRO.	HA/HA	PRO.	HA/HA	
01.10.2023	25 MTS	600	60	60/25	400	—	25	—	[Signature] लिपिका मगर निगम, मेरठ
02.10.2023	25 MTS	600	60	60/25	400	—	25	—	
03.10.2023	25 MTS	570	57	57/25	400	—	25	—	
04.10.2023	25 MTS	600	60	60/25	400	—	25	—	
05.10.2023	25 MTS	570	57	57/25	400	—	25	—	
06.10.2023	25 MTS	570	57	57/25	400	—	25	—	
07.10.2023	25 MTS	570	57	57/25	400	—	25	—	
08.10.2023	25 MTS	570	57	57/25	400	—	25	—	
09.10.2023	25 MTS	570	57	57/25	400	—	25	—	
10.10.2023	25 MTS	600	60	60/25	400	—	25	—	
11.10.2023	25 MTS	570	57	57/25	400	—	28	—	
12.10.2023	25 MTS	600	60	60/25	400	—	25	—	
13.10.2023	25 MTS	570	57	57/25	400	—	25	—	
14.10.2023	25 MTS	600	60	60/25	400	—	25	—	
15.10.2023	25 MTS	600	60	60/25	400	—	25	—	
16.10.2023	25 MTS	600	60	60/25	400	—	25	—	
17.10.2023	25 MTS	570	57	57/25	400	—	28	—	
18.10.2023	25 MTS	570	57	57/25	400	—	25	—	
19.10.2023	25 MTS	570	57	57/25	400	—	25	—	
20.10.2023	25 MTS	600	60	60/25	400	—	25	—	
21.10.2023	25 MTS	570	57	57/25	400	—	25	—	
22.10.2023	25 MTS	600	60	60/25	400	—	25	—	
23.10.2023	25 MTS	600	60	60/25	400	—	25	—	
24.10.2023	25 MTS	600	60	60/25	400	—	25	—	
25.10.2023	25 MTS	570	57	57/25	400	—	25	—	
26.10.2023	25 MTS	600	60	60/25	400	—	25	—	
27.10.2023	25 MTS	600	60	60/25	400	—	28	—	
28.10.2023	25 MTS	570	57	57/25	400	—	25	—	
29.10.2023	25 MTS	600	60	60/25	400	—	28	—	
30.10.2023	25 MTS	600	60	60/25	400	—	25	—	
31.10.2023	25 MTS	600	60	60/25	400	—	25	—	
★	775 MTS	19,100	1810	372.205	14,420	14420	0/4	450	[Signature] लिपिका मगर निगम, मेरठ

मगर निगम, मेरठ

MSW LOMI NAGAR PLANT REPORT MONTH OF NOVEMBER-23

29

DATE	MSW (IN TONS)		MSW (IN TONS)		TREATMENT EFFICIENCY (%)				SIGNATURE
	INTAKE	PROCESSING	70%	10%	PRE	10%	PH	10%	
01-11-23	25 NOS	570	59	--	400	--	25	--	
02-11-23	25 NOS	600	60	--	400	--	25	--	
03-11-23	25 NOS	600	60	--	400	--	25	--	
04-11-23	25 NOS	570	50	--	400	--	25	--	
05-11-23	25 NOS	600	60	--	400	--	25	--	
06-11-23	25 NOS	540	50	--	400	--	25	--	
07-11-23	25 NOS	600	60	--	400	--	25	--	
08-11-23	25 NOS	570	57	--	400	--	25	--	
09-11-23	25 NOS	600	60	--	400	--	25	--	
10-11-2023	25 NOS	600	60	--	400	--	25	--	
11-11-2023	25 NOS	600	60	--	400	--	25	--	
12-11-2023	25 NOS	600	60	--	400	--	25	--	
13-11-2023	25 NOS	600	60	--	400	--	25	--	
14-11-2023	25 NOS	600	60	--	400	--	25	--	
15-11-2023	25 NOS	570	57	--	400	--	25	--	
16-11-2023	25 NOS	570	57	--	400	--	25	--	
17-11-2023	25 NOS	600	60	--	400	--	25	--	
18-11-2023	25 NOS	570	45	--	400	--	25	--	
19-11-2023	25 NOS	570	45	--	400	--	25	--	
20-11-2023	25 NOS	570	45	--	400	--	25	--	
21-11-2023	25 NOS	600	60	10.5%	400	--	25	--	
22-11-2023	25 NOS	600	60	--	400	--	25	--	
23-11-2023	25 NOS	600	60	12.5%	400	--	25	--	
24-11-2023	25 NOS	570 det 70%	40	10.5%	400	--	25	--	
25-11-2023	25 NOS	600	55	--	400	--	25	--	
26-11-2023	25 NOS	400 det 70%	35	--	400	--	25	--	
27-11-2023	25 NOS	600	60	10.5%	400	--	25	--	
28-11-2023	25 NOS	570	57	--	400	--	25	--	
29-11-2023	25 NOS	600	60	--	400	15.6%	25	--	
30-11-2023	25 NOS	600	60	--	400	15.6%	25	--	
<b>#</b>	<b>750 NOS</b>	<b>17,460</b>	<b>160</b>	<b>0.09%</b>	<b>13,160</b>	<b>13.2%</b>	<b>75%</b>	<b>600</b>	<b>Sum</b>

MSW PLANT  
LMI NAGAR

MSW LOHIA NAGAR PLANT REPORT MONTH OF DECEMBER-23<sup>30</sup>

DATE	MSW (TONNS)		RDF (mm) mm		COMPOST (mm)		WERT (mm) mm		SIGNATURE
	INTAKE	PROCESSING (MT)	PRO.	DISP.	PRO.	DISP.	PRO.	DISP.	
01-12-2023	25 Nos	570	57	--	420	--	25	--	[Signature] 23-12-23 लिफिक नगर निगम, मेरठ
02-12-2023	25 Nos	600	60	--	480	--	25	50	
03-12-2023	25 Nos	600	60	--	480	--	25	--	
04-12-2023	25 Nos	570	57	--	480	--	25	--	
05-12-2023	25 Nos	600	60	--	480	--	25	--	
06-12-2023	25 Nos	530	52	--	400	--	25	--	
07-12-2023	25 Nos	570	57	--	400	--	25	--	
08-12-2023	25 Nos	570	57	--	400	--	25	--	
09-12-2023	25 Nos	570	57	--	400	--	25	--	
10-12-2023	25 Nos	600	60	--	450	--	25	--	
11-12-2023	25 Nos	600	60	--	480	--	25	--	
12-12-2023	25 Nos	600	60	--	480	--	25	--	
13-12-2023	25 Nos	540	54	--	480	--	25	600-200-200-200	
14-12-2023	25 Nos	540	54	--	480	--	25	--	
15-12-2023	25 Nos	615	60	--	480	--	25	600-200-200-200	
16-12-2023	25 Nos	600	60	--	480	--	25	150	
17-12-2023	25 Nos	630	60	--	480	--	25	--	
18-12-2023	25 Nos	600	60	--	480	--	25	600-200-200-200	
19-12-2023	25 Nos	630	63	--	490	--	29	80	
20-12-2023	25 Nos	660	66	--	490	--	30	--	
21-12-2023	25 Nos	645	64	--	490	--	30	--	
22-12-2023	25 Nos	630	63	--	480	--	30	--	
23-12-2023	25 Nos	630	63	--	490	--	30	--	
24-12-2023	25 Nos	330	33	--	260	--	15	बिनापट्टी जलसिंचन नगर निगम, मेरठ	
25-12-2023	25 Nos	520	50	--	430	--	18	600-200-200-200 190	
26-12-2023	25 Nos	600	60	--	480	--	25	--	
27-12-2023	25 Nos	510	51	--	400	--	25	--	
28-12-2023	25 Nos	630	63	--	490	--	28	600-200-200-200 190	
29-12-2023	25 Nos	600	60	--	480	--	28	--	
30-12-2023	25 Nos	540	54	--	400	--	25	--	
31-12-2023	25 Nos	660	66	--	510	Land Filling 16370	30	--	
#	795 Nos	10,135	1806	226.00	14,390	14390	792	770	

MSW LOMIA NAGAR PLANT REPORT MONTH OF JANUARY 2024

31

DATE	MSWD (IN MTONS)		RDF (Tons) Min		COMPOST (Tons) Min or (Max) Min				SIGNATURE
	INTAKE	PROCESSING	%	WCF	PRO.	DISP.	PRO.	DISP.	
01-01-2024	26 NMS	Plant maintenance 360	36	---	280	---	05	---	✓
02-01-2024	26 NMS	Plant Maintenance 210	21	---	180	---	05	---	
03-01-2024	26 NMS	660	66	---	490	---	20	---	✓
04-01-2024	26 NMS	630	63	---	490	---	25	---	
05-01-2024	25 NMS	630	63	---	490	---	20	---	✓
06-01-2024	25 NMS	640	64	---	450	---	20	---	
07-01-2024	25 NMS	540	54	---	450	---	25	---	✓
08-01-2024	25 NMS	540	54	---	420	---	23	---	
09-01-2024	25 NMS	630	63	---	480	---	20	---	✓
10-01-2024	25 NMS	570	57	---	400	---	25	---	
11-01-2024	25 NMS	Plant Reparing 240	27	---	190	---	05	---	✓
12-01-2024	25 NMS	570	57	---	420	---	25	---	
13-01-2024	25 NMS	600	60	---	450	---	30	---	✓
14-01-2024	25 NMS	540	54	14.255	420	---	25	---	
15-01-2024	25 NMS	540	54	---	420	---	25	---	✓
16-01-2024	25 NMS	360	36	---	280	---	05	---	
17-01-2024	---	Belt 700/Maintenance	---	---	---	---	---	---	✓
18-01-2024	20 NMS	450	45	---	320	---	00	---	
19-01-2024	26 NMS	540	54	---	420	---	20	---	✓
20-01-2024	22 NMS	540	54	---	420	---	20	---	
21-01-2024	25 NMS	570	57	12.005	390	---	10	---	✓
22-01-2024	25 NMS	570	57	---	430	---	20	---	
23-01-2024	25 NMS	540	54	---	420	---	20	---	✓
24-01-2024	25 NMS	480	48	6.774 21.10	350	---	12	---	
25-01-2024	25 NMS	480	48	---	320	---	12	---	✓
26-01-2024	25 NMS	375 (By W.M. Dg)	35	---	290	---	05	---	
27-01-2024	25 NMS	450	45	---	320	---	08	---	✓
28-01-2024	25 NMS	620	50	---	490	---	25	---	
29-01-2024	25 NMS	630	50	---	480	---	25	---	✓
30-01-2024	25 NMS	600	48	---	480	---	24	---	
31-01-2024	25 NMS	375 (Ain)	36	---	280	11,820	05	---	✓
Σ	717 NMS	15,360	1497	174.79	11,820	11,820	554	700	

Signature  
 31/01/2024  
 MSW LOMIA NAGAR  
 NAGAR NIGAM, NAGAR

MSW LOMIA NAGAR PLANT REPORT MONTH OF FEBRUARY-2024

DATE	MSW (IN M.TON)		RDF (100x16) MM		COMPACT (4MM)		HEAT/CAD(MIN/MV)		SIGNATURE
	INTAKE	PROCESSING	PRO.	DISP.	PRO.	DISP.	PRO.	DISP.	
01.02.2024	22 Nos	510	40	20.30	380	250	25	--	[Signature] Smt. Nisha, Area
02.02.2024	22 Nos	510	40	--	380	--	25	--	
03.02.2024	20 Nos	435	35	--	309	--	20	--	
04.02.2024	15 Nos	270	20	--	190	--	12	--	
05.02.2024	--	Shaft/Bulle	--	--	--	--	--	--	
06.02.2024	--	Repair	--	--	--	--	--	--	
07.02.2024	--	Repair	--	--	--	--	--	--	[Signature] Rajiv Sankar
08.02.2024	--	Shaft Installation	--	--	--	--	--	--	
09.02.2024	20 Nos	510	40	20.40	380	--	25	--	[Signature] 18/02/2024
10.02.2024	26 Nos	600	60	20.00	460	--	28	--	
11.02.2024	22 Nos	510	40	20.00	380	--	25	--	[Signature] Smt. Nisha, Area
12.02.2024	20 Nos	450	35	20.45	335	--	22	--	
13.02.2024	25 Nos	540	42	20.35	385	--	26	--	[Signature] Smt. Nisha, Area
14.02.2024	23 Nos	510	40	20.45	380	--	25	--	
15.02.2024	26 Nos	540	42	20.45	385	--	25	--	[Signature] Smt. Nisha, Area
16.02.2024	21 Nos	480	48	20.45	385	--	11	--	
17.02.2024	22 Nos	450	42	20.45	350	--	12	--	[Signature]
18.02.2024	28 Nos	630	50	20.45	320	--	10	--	
19.02.2024	25 Nos	600	48	20.45	490	--	24	--	[Signature]
20.02.2024	25 Nos	600	48	20.45	460	--	28	--	
21.02.2024	25 Nos	630	50	20.45	490	--	28	--	[Signature]
22.02.2024	23 Nos	570	52	20.45	470	--	20	--	
23.02.2024	23 Nos	555	50	20.45	480	--	19	--	[Signature]
24.02.2024	26 Nos	600	48	20.45	460	--	28	--	
25.02.2024	25 Nos	600	48	20.45	490	--	28	--	[Signature]
26.02.2024	22 Nos	540	42	20.45	460	--	28	--	
27.02.2024	20 Nos	540	42	20.45	380	--	26	--	[Signature]
28.02.2024	25 Nos	600	48	20.45	205	--	26	--	
29.02.2024	26 Nos	630	50	20.45	460	9.20	28	29	
* 500 Nos	12,440	1107	1171.24	10,029	10,029	501	501		

MSW (LEGACY) LOHIA NAGAR PLANT REPORT MONTH OF MARCH - 2024 33

DATE	MSW (LEGACY) IN MTON		RDF (mmxL) mm		COMPOST (mm)		INERT/ODD/MURRY		SIGNATURE
	INTAKE	PROCESSING	PRO.	DISP.	PRO.	DISP.	PRO.	DISP.	
01.03.2024	15 Nos	190	31	292	292	-	15	-	
02.03.2024	16 Nos	600	42	450	450	-	24	-	
03.03.2024	28 Nos	630	50	472	472	-	25	ODD side area 50	
04.03.2024	28 Nos	570	45	427	427	-	22	-	
05.03.2024	25 Nos	600	40	450	450	-	24	-	
06.03.2024	18 Nos	400	38	360	360	-	19	-	
07.03.2024	18 Nos	450	26	337	337	-	10	-	
08.03.2024	21 Nos	570	40	382	382	-	20	-	
09.03.2024	25 Nos	600	48	450	450	-	24	-	
10.03.2024	21 Nos	570	40	382	382	-	20	ODD side area 100	
11.03.2024	22 Nos	530	42	397	397	1470	21	100	
12.03.2024	23 Nos	570	45	427	427	1300	22	-	
13.03.2024	22 Nos	530	42	397	397	-	21	-	
14.03.2024	25 Nos	600	48	450	450	1000	24	-	
15.03.2024	25 Nos	600	48	450	450	-	24	ODD side area 100	
16.03.2024	25 Nos	600	48	450	450	-	24	-	
17.03.2024	25 Nos	600	48	450	450	-	24	-	
18.03.2024	20 Nos	505	43	400	400	-	22	-	
19.03.2024	25 Nos	600	48	450	450	-	24	-	
20.03.2024	24 Nos	530	42	397	397	-	21	-	
21.03.2024	23 Nos	570	40	382	382	-	20	-	
22.03.2024	25 Nos	600	48	450	450	-	24	-	
23.03.2024	25 Nos	600	48	450	450	1500	24	ODD side area 200	
24.03.2024	24 Nos	570	45	427	427	-	22	-	
25.03.2024	HOLID	000	-	-	-	-	-	-	
26.03.2024	25 Nos	600	48	450	450	200	24	-	
27.03.2024	25 Nos	600	48	450	450	-	24	-	
28.03.2024	24 Nos	570	45	427	427	-	22	-	
29.03.2024	25 Nos	600	48	450	450	-	24	-	
30.03.2024	18 Nos	400	38	360	360	-	19	-	
31.03.2024	20 Nos	500	42	397	397	713	21	102	
<b>TOTAL</b>	<b>694 Nos</b>	<b>16,715</b>	<b>1328</b>	<b>735,910</b>	<b>11,513</b>	<b>12,533</b>	<b>662</b>	<b>662</b>	

LOHIA NAGAR LEGACY PLANT REPORT MONTH OF APRIL - 2024

101

DATE	LEGACY WASTE IN MTON		RDF (UNXIA) MM		COMPOST (MM)				SIGNATURE
	INTAKE	PROCESSING	PRO.	DISP.	PRO.	DISP.	PRO.	DISP.	
01-04-2024	10 MS	270	25	---	252	---	10	---	
02-04-2024	10 MS	240	24	2080	190	---	---	---	
03-04-2024	22 MS	540	42	2080	398	---	21	---	
04-04-2024	25 MS	600	48	2080	450	---	24	---	
05-04-2024	25 MS	600	48	21-710	450	---	24	---	
06-04-2024	25 MS	510	40	21-005	382	---	20	---	
07-04-2024	23 MS	540	42	2080	398	---	21	---	
08-04-2024	25 MS	570	45	21-925	428	---	22	---	
09-04-2024	26 MS	600	48	---	450	---	24	---	
10-04-2024	23 MS	540	42	21-780	398	---	21	---	
11-04-2024	24 MS	570	45	---	428	---	22	---	
12-04-2024	22 MS	540	42	---	398	---	21	---	
13-04-2024	26 MS	600	48	22-025	450	---	24	---	
14-04-2024	26 MS	600	48	20-530	450	---	24	---	
15-04-2024	22 MS	510	40	20-925	450	---	24	---	
16-04-2024	25 MS	570	45	---	382	---	20	---	
17-04-2024	23 MS	540	42	21-380	428	---	22	---	
18-04-2024	28 MS	600	48	21-325	398	---	21	---	
19-04-2024	26 MS	570	45	21-005	450	---	24	---	
20-04-2024	23 MS	540	42	23-025	428	---	22	---	
21-04-2024	28 MS	600	48	20-490	398	---	21	---	
22-04-2024	22 MS	510	40	21-925	450	---	24	---	
23-04-2024	23 MS	540	42	---	382	---	20	---	
24-04-2024	23 MS	510	40	23-120	398	---	21	---	
25-04-2024	25 MS	570	45	21-025	382	---	20	---	
26-04-2024	23 MS	540	42	---	428	---	22	---	
27-04-2024	23 MS	540	42	21-820	398	---	21	---	
28-04-2024	17 MS	420	33	22-005	398	---	21	---	
29-04-2024	18 MS	450	36	23-400	315	---	16	---	
30-04-2024	25 MS	570	45	21-530	398	---	21	---	
				20-925	428	---	22	---	
TOTAL	687 MS	15,900	1262	571370	11,065	11,065	622	540	

MEERUT NAGAR NIGAM

DETAILS OF SOLID WASTE MANAGEMENT AND LEGACY WASTE MANAGEMENT

S.NO	TYPE OF WASTE	CATEGORY OF WASTE	PROCESSING TYPE	TOTAL QUANTITY	OUTPUT	USE OF OUTPUT	
						NAME OF FIRMS SEND TO RDF VENDORS	QUANTITY (TON)
1	FRESH MUNICIPAL SOLID WASTE	DRY	SOURCE SEGREGATION + SEGRGATE AT TRANSFER STATION BY RAG PICKERS AND SEND TO RDF VENDORS	260-295 approx	260-295 approx	SELFUTILIZE IN NIGAM PARKS AND GIVEN FREE TO FARMERS	
						NAME OF FIRMS SEND TO RDF VENDORS	
						BIJENDRA ENERGY AND RESEARCH	100
						SHYAM TRADING COMPANY	100
2	LEGACY WASTE MANAGEMENT	COMPOST	AIR BLASTER SEGREGATOR WITH TROMMEL	600	480	UTILIZE IN FELLING OF LOW LAYING AREAS	
						NAME OF FIRMS SEND TO RDF VENDORS	
		M/S BIOTA SAVIOR PVT LTD				50	
		M/S IMAN GREEN ENERGY PVT LTD				15	
		INERT /C&D			20	UTILIZE IN FELLING OF LOW LAYING AREAS AND NIGAM CONSTRUCTION WORKS	
						NAME OF FIRMS SEND TO RDF VENDORS	
		RDF			200	M/S PASWARA PAPER PVT LTD	
							100

  
 सचिव  
 उत्तर प्रदेश  
 2012

## कार्यालय नगर निगम, मेरठ।

संख्या : 19

डायरेक्टर/ प्रबंधक  
मैसर्स इनवायरोन आर्गेनिक वर्क्स एंड सप्लायर्स  
214 ग्रीन स्टेट, एट्टू जेड कॉलोनी गोदीपुरम मेरठ।

दिनांक : 29.06.2021

नगर निगम, मेरठ द्वारा गाँधी मे संचालित कूड़ा निस्तारण प्लांट के संचालन हेतु ई0 टेण्डरिंग प्रक्रिया 20.11.2019 में चयनित होने के पश्चात् आपकी फर्म को प्लांट संचालन हेतु नगर निगम मेरठ द्वारा आपकी फर्म का चयन किया गया था। नगर आयुक्त महोदय को आदेश दिनांक 17.06.2021 के अनुसार लोहिया नगर प्लांट 300 टन प्रति दिन की क्षमता का है। शर्त सख्या 24 के अनुसार 20 प्रतिशत वृद्धि के साथ स्वीकृत किया गया है। एक वर्ष के संचालन हेतु अनुमति प्रदान की गयी है।

अतः उक्त के क्रम में आपको आदेशित किया जाता है कि आप लोहिया नगर प्लांट पर प्रति दिन 300 टन कूड़े का वैज्ञानिक विधि से निस्तारण कार्य करना प्रारम्भ करने हेतु नियमानुसार अनुबंध कराते हुए कूड़ा निस्तारण प्लांट लोहिया नगर का संचालन करना निर्देशित दिनांक से सुनिश्चित करें।

प्रतिलिपि : निम्नलिखित को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित

1. नगर आयुक्त महोदय की सेवा में सादर अवलोकनार्थ।
2. अपर नगर आयुक्त महोदय।
3. मुख्य वित्त एवं लेखा अधिकारी।
4. नगर स्वास्थ्य अधिकारी।

सहायक नगर आयुक्त  
नगर निगम, मेरठ।

सहायक नगर आयुक्त  
नगर निगम, मेरठ।

## कार्यालय नगर निगम, मेरठ

संख्या: 45

दिनांक: 01/11/2021

डायरेक्टर/ प्रबंधक  
मैसर्स अनवायरोन आर्गेनिक वर्क्स एंड सप्लायर्स  
214 वीन स्टेट, एट, ब्लेड कॉलोनी मोदीपुरम मेरठ

नगर निगम, मेरठ द्वारा लोहीया नगर में संचालित कूड़ा निस्तारण प्लांट के संचालन हेतु ईओ टेण्डरिंग प्रक्रिया में चयनित होने के पश्चात आपकी फर्म को प्लांट संचालन हेतु नगर आयुक्त महोदयके आदेश दिनांक 01-06-2021 के द्वारा एक वर्ष के संचालन हेतु अनुमति प्रदान की गयी थी। नगर निगम द्वारा किए गए अनुबंध को आपके पत्र द्वारा नतीजाकरण किये जाने का अनुरोध किया गया है। नगर आयुक्त महोदय के आदेश दिनांक 01-11-2021 के अनुपालन में उक्त कार्य हेतु माह नवम्बर 2021 से आगामी आदेश तक दो पालियों में संचालित किये जाने कि अनुमति प्रदान की गयी है।

अतः उक्त के क्रम में आदेशित किया जाता है। कि आप प्रति दिन 600 टन कूड़े का वैज्ञानिक निस्तारण कार्य करना प्रारम्भ करें निर्देशित दिनांक से, शुजताल सम्बन्धित स्थल पर उपलब्ध मशीनरी व विवरणिका के अनुसार लगाये गये मानव श्रम के आधार पर होगा। आप नियमानुसार अनुबंध कराते हुए कूड़ा निस्तारण प्लांट लोहीया नगर का संचालन करना सुनिश्चित करें।

सहायक नगर आयुक्त  
नगर निगम मेरठ

प्रतिलिपि: विग्नलिखित को सूचनार्थ एवं आवश्यक एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. नगर आयुक्त महोदय की सेवा में सेवा में सादर अवलोकनार्थ।
2. अपर नगर आयुक्त महोदय।
3. नगर स्वास्थ्य अधिकारी।

सहायक नगर आयुक्त  
नगर निगम मेरठ

## कार्यालय नगर निगम, मेरठ।

संख्या : 19

डायरेक्टर/ प्रबंधक  
मैसर्स इनवायरोन आर्गेनिक वर्क्स एंड सप्लायर्स  
214 ग्रीन स्टेट, एट, जेड कॉलोनी मोदीपुरम मेरठ।

दिनांक : 29-06-2021

नगर निगम, मेरठ द्वारा गांवडी में संचालित कूड़ा निस्तारण प्लांट के संचालन हेतु ई0 टेण्डरिंग प्रक्रिया 20.11.2019 में चयनित होने के पश्चात् आपकी फर्म को प्लान्ट संचालन हेतु नगर निगम मेरठ द्वारा आपकी फर्म का चयन किया गया था। नगर आयुक्त महोदय के आदेश दिनांक 17.08.2021 के अनुसार लोहिया नगर प्लांट 300 टन प्रति दिन की क्षमता का है। शर्त संख्या 24 के अनुसार 20 प्रतिशत वृद्धि के साथ स्वीकृत किया गया है। एक वर्ष के संचालन हेतु अनुमति प्रदान की गयी है।

अतः उक्त के क्रम में आपको आदेशित किया जाता है कि आप लोहिया नगर प्लांट पर प्रति दिन 300 टन कूड़े का वैज्ञानिक विधि से निस्तारण कार्य करना प्रारम्भ करने हेतु नियमानुसार अनुबंध कराते हुए कूड़ा निस्तारण प्लांट लोहिया नगर का संचालन करना निर्देशित दिनांक से सुनिश्चित करें।

प्रतिलिपि : निम्नलिखित को सूचनाथ एवं आवश्यक कार्यवाही हेतु प्रेषित

1. नगर आयुक्त महोदय की सेवा में सावर अवलोकनार्थ।
2. अपर नगर आयुक्त महोदय।
3. मुख्य वित्त एवं लेखा अधिकारी।
4. नगर स्वास्थ्य अधिकारी।

सहायक नगर आयुक्त  
नगर निगम, मेरठ।

सहायक नगर आयुक्त  
नगर निगम, मेरठ।

## कार्यालय नगर निगम, मेरठ

संख्या: 45

दिनांक: 01/11/2021

हायरैक्टर/ प्रबंधक  
मैसर्स अनवायरोन आर्गेनिक वर्क्स एंड सप्लायर्स  
214 ग्रीन स्टेट, एट्यू.नेड कॉलोनी मोदीपुरम मेरठ।

नगर निगम, मेरठ द्वारा लोहीया नगर में संचालित कूड़ा निस्तारण प्लांट के संचालन हेतु ई० टेण्डरिंग प्रक्रिया में चयनित होने के पश्चात् आपकी फर्म को प्लांट संचालन हेतु नगर आयुक्त महोदय के आदेश दिनांक 01-06-2021 के द्वारा एक वर्ष के संचालन हेतु अनुमति प्रदान की गयी थी। नगर निगम द्वारा किए गए अनुबन्ध को आपके पत्र द्वारा नहीं मान्यता किये जाने का अनुरोध किया गया है। नगर आयुक्त महोदय के आदेश दिनांक 01-11-2021 के अनुपालन में उक्त कार्य हेतु माह नवम्बर 2021 से आगामी आदेश तक दो पत्रियों में संचालित किये जाने कि अनुमति प्रदान की गयी है।

अतः उक्त के क्रम में आदेशित किया जाता है। कि आप प्रति दिन 600 टन कूड़े का वैज्ञानिक निस्तारण कार्य करना प्रारम्भ करें निर्दिष्ट दिनांक से, भूजलान सम्बंधित स्थल पर उपलब्ध मशीनरी व विचर्भिका के अनुसार लगाये गये मानव श्रम के आधार पर होगा। आप नियमानुसार अनुबंध कराते हुए कूड़ा निस्तारण प्लांट लोहीया नगर का संचालन करना सुनिश्चित करें।

सहायक नगर आयुक्त  
नगर निगम मेरठ।

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक एवं आवश्यक कार्यवाही हेतु प्रेषित.

1. नगर आयुक्त महोदय की सेवा में सेवा में सादर अवलोकनार्थ।
2. अपर नगर आयुक्त महोदय।
3. नगर स्वास्थ्य अधिकारी।

सहायक नगर आयुक्त  
नगर निगम मेरठ।



**BVG INDIA LTD.**  
A BHARAT VIKAS GROUP COMPANY

CIN - U74999PN2002PLC016834

**DELHI OFFICE :**  
ALPS Bldg,  
2nd Floor, 5B, Jangpiti,  
New Delhi - 110 001, INDIA  
Tel. : 011-45729700 / 45739721  
Fax : 011-45739733  
E-mail : info@bvgindia.com  
Website : www.bvgindia.com

BVG D2D Mineral Project					
Date Wise Coverage Report					
INVOICE NO: BVG/D24/35	Date	House Hold Covered	Commercial Covered		
			Non FOOD	FOOD	Bulk Waste Generator
	01-Mar-24	190092	21269	9453	788
	02-Mar-24	190092	21269	9453	788
	03-Mar-24	190092	21269	9453	788
	04-Mar-24	190092	21269	9453	788
	05-Mar-24	190092	21269	9453	788
	06-Mar-24	190092	21269	9453	788
	07-Mar-24	190092	21269	9453	788
	08-Mar-24	190092	21269	9453	788
	09-Mar-24	190092	21269	9453	788
	10-Mar-24	190092	21269	9453	788
	11-Mar-24	190092	21269	9453	788
	12-Mar-24	190092	21269	9453	788
	13-Mar-24	190092	21269	9453	788
	14-Mar-24	190092	21269	9453	788
	15-Mar-24	191125	21385	9504	792
	16-Mar-24	191125	21385	9504	792
	17-Mar-24	191125	21385	9504	792
	18-Mar-24	191125	21385	9504	792
	19-Mar-24	191125	21385	9504	792
	20-Mar-24	191125	21385	9504	792
	21-Mar-24	191125	21385	9504	792
	22-Mar-24	191125	21385	9504	792
	23-Mar-24	191125	21385	9504	792
	24-Mar-24	191125	21385	9504	792
	25-Mar-24	191125	21385	9504	792
	26-Mar-24	191125	21385	9504	792
	27-Mar-24	191125	21385	9504	792
	28-Mar-24	191125	21385	9504	792
	29-Mar-24	191125	21385	9504	792
	30-Mar-24	191125	21385	9504	792
	31-Mar-24	191125	21385	9504	792
	Total	5510672	861151	211916	20651
	Days	31	31	31	31
	Total Work Qty.	390659	21078	6481	295
	Rate	84	148	250	1500
	AMOUNT	34029187	3156172	230290	151008

TOTAL AMOUNT OF THE MARCH 2024 (INCLUDING House hold +FOOD+NON FOOD+BULK WASTE GENERATOR)

₹ 37,02,917

Two Crore Thirty Lakh Fifty Two Thousand Nine Hundred Ninety Seven Rupee Only

*[Signature]*

*[Signature]*

प्रभारी अधिकारी  
नगर स्वच्छता



CORPORATE OFFICE : 4th Floor, Midas Tower, Right Gandhi Bldg/Joshi Park, Jhulepat, Pune-411007, Maharashtra  
Tel. : +91-20-27464220 / 21 / 20, Fax : +91-20-27462273, 40791183  
BRANCHES • BANGALORE • CHENNAI • DELHI • HYDERABAD • MUMBAI • OVERSEAS BRANCHES • SINGAPORE • LONDON





## Waste goes to Gawndi site (27-04-2024)

S/n	Vehicle name	Vehicle Number	Type of vehicle	Capacity of vehicle carrying	Turner of trip / day	Total tonnage(average)	Location Of Secondary Points
1	hyva-1	P1243UP5479	Heavy Vehicles/Secondary Transportation	16	2	32	Nauchandi
2	hyva-2	P1243UP5481	Heavy Vehicles/Secondary Transportation	16	2	30	Shatabdi Nagar
3	hyva-3	UP15ET6981	Heavy Vehicles/Secondary Transportation	16	2	34	Podiwada
4	Compactor-1	UP15GT9311	Heavy Vehicles/Secondary Transportation	6.5	2	14	Nauchandi
5	Compactor-2	UP15GT9085	Heavy Vehicles/Secondary Transportation	6.5	3	12	Nauchandi
6	Compactor-3	UP15GT9255	Heavy Vehicles/Secondary Transportation	6.5	3	16	Nauchandi
7	Compactor-4	UP15GT9529	Heavy Vehicles/Secondary Transportation	6.5	2	16	Nauchandi
8	Compactor-5	UP15GT9460	Heavy Vehicles/Secondary Transportation	6.5	3	15	karnela
9	Compactor-6	UP15GT9531	Heavy Vehicles/Secondary Transportation	6.5	2	12	karnela
10	Compactor-7	UP15GT9528	Heavy Vehicles/Secondary Transportation	6.5	2	13	karnela
11	tractor-1	H1245UP3219	Heavy Vehicles/Secondary Transportation	6	2	11	Meenakshipurani
12	tractor-2	H1245UP3220	Heavy Vehicles/Secondary Transportation	6	2	11	Kasaru Kheda
13	tractor-3	UP15ET4175	Heavy Vehicles/Secondary Transportation	5	2	9	Abdulapur
14	tractor-4	UP15ET4122	Heavy Vehicles/Secondary Transportation	6	3	14	Sabri Mandi
15	PCT5-1	UP-15AG0540	Heavy Vehicles/Secondary Transportation	4	2	9	Nauchandi
16	PCT5-2	UP-15AG1099	Heavy Vehicles/Secondary Transportation	12.5	3	30	Nauchandi
17	hyva-1	UP-15AG1100	Heavy Vehicles/Secondary Transportation	12.5	2	24	Nauchandi
18	hyva-2	UP-15AG0785	Heavy Vehicles/Secondary Transportation	18	2	35	Marshal Pitch
19	hyva-3	UP-15AG0789	Heavy Vehicles/Secondary Transportation	18	2	32	Pavli Road, Near Noori Factory
20	Compactor	UP-15AG0478	Heavy Vehicles/Secondary Transportation	16	2	38	Roshanpur Dauri
21	Compactor	UP-15AG0538	Heavy Vehicles/Secondary Transportation	6.5	2	11	Paliwpuram Phase-I F Block
22	Compactor	UP-15AG0542	Heavy Vehicles/Secondary Transportation	6.5	2	13	Kilwa Road
23	Compactor	UP-15AG1096	Heavy Vehicles/Secondary Transportation	6.5	2	10	Rohra Road Near Police Chauki

Signature

OFFICE USE ONLY  
 DATE: 27/04/2024  
 TIME: 11:30 AM

## Waste goes to Gawndi site (28-04-2024)

S/n	Vehicle name	Vehicle Number	Type of vehicle	Capacity of vehicle carrying	Number of trip / day	Total tonnage(average)	Location Of Secondary Points
1	hyva-1	P1243UP5479	Heavy Vehicles/Secondary Transportation	16	2	28	Nauchandi
2	hyva-2	P1243UP5481	Heavy Vehicles/Secondary Transportation	16	2	30	Shatabdi Nagar
3	hyva-3	UP15ET6981	Heavy Vehicles/Secondary Transportation	16	2	30	Podiwada
4	Compactor-1	UP15GT9311	Heavy Vehicles/Secondary Transportation	6.5	2	12	Nauchandi
5	Compactor-2	UP15GT9085	Heavy Vehicles/Secondary Transportation	6.5	3	15	Nauchandi
6	Compactor-3	UP15GT9255	Heavy Vehicles/Secondary Transportation	6.5	3	15	Nauchandi
7	Compactor-4	UP15GT9529	Heavy Vehicles/Secondary Transportation	6.5	3	18	Nauchandi
8	Compactor-5	UP15GT9460	Heavy Vehicles/Secondary Transportation	6.5	2	12	kamela
9	Compactor-6	UP15GT9531	Heavy Vehicles/Secondary Transportation	6.5	2	14	kamela
10	Compactor-7	UP15GT9528	Heavy Vehicles/Secondary Transportation	6.5	2	13	kamela
11	tractor-1	H1245UP3219	Heavy Vehicles/Secondary Transportation	5	2	12	Meenakshipuram
12	tractor-2	H1245UP3220	Heavy Vehicles/Secondary Transportation	6	2	8	Kaseru Krieda
13	tractor-3	UP15ET4175	Heavy Vehicles/Secondary Transportation	4	2	10	Abdulapur
14	tractor-4	UP15ET4122	Heavy Vehicles/Secondary Transportation	12.5	3	30	Nauchandi
15	PCTS-1	UP-15AG0540	Heavy Vehicles/Secondary Transportation	18	2	30	Nauchandi
16	PCTS-2	UP-15AG1099	Heavy Vehicles/Secondary Transportation	16	2	32	Marnal Pitch
17	hyva-1	UP-15AG1100	Heavy Vehicles/Secondary Transportation	18	2	38	Pavil Road, Near Modi Factory
18	hyva-2	UP-15AG0785	Heavy Vehicles/Secondary Transportation	18	2	10	Roshanpur Daurli
19	hyva-3	UP-15AG0789	Heavy Vehicles/Secondary Transportation	6.5	2	19	Pallavpuram Phase-I F Block
20	Compactor	UP-15AG0678	Heavy Vehicles/Secondary Transportation	6.5	3	15	Kirwa Road
21	Compactor	UP-15AG0538	Heavy Vehicles/Secondary Transportation	6.5	2	11	Rohita Road Near Police Chaki
22	Compactor	UP-15AG0542	Heavy Vehicles/Secondary Transportation	6.5	2		Divider Road Kirwa Tash
23	Compactor	UP-15AG1096	Heavy Vehicles/Secondary Transportation	6.5	2		

Handwritten signature and date: 28/04/2024

Handwritten text: 28/04/2024, 28/04/2024, 28/04/2024

## Waste goes to Gawndi site (29-04-2024)

S/n	Vehicle name	Vehicle Number	Type of vehicle	Capacity of vehicle carrying	Number of trip / day	Total tonnage(average)	Location Of Secondary Points
1	hyva-1	P1243UP5479	Heavy Vehicles/Secondary Transportation	16	2	28	Nauchandi
2	hyva-2	P1243UP5481	Heavy Vehicles/Secondary Transportation	16	2	32	Shatabdi Nagar
3	hyva-3	UP15GT981	Heavy Vehicles/Secondary Transportation	16	2	30	Podiwada
4	Compactor-1	UP15GT9311	Heavy Vehicles/Secondary Transportation	6.5	2	10	Nauchandi
5	Compactor-2	UP15GT9085	Heavy Vehicles/Secondary Transportation	6.5	3	14	Nauchandi
6	Compactor-3	UP15GT9255	Heavy Vehicles/Secondary Transportation	6.5	3	16	Nauchandi
7	Compactor-4	UP15GT9529	Heavy Vehicles/Secondary Transportation	6.5	3	18	Nauchandi
8	Compactor-5	UP15GT9460	Heavy Vehicles/Secondary Transportation	6.5	2	12	Kameela
9	Compactor-6	UP15GT9531	Heavy Vehicles/Secondary Transportation	6.5	2	14	Kameela
10	Compactor-7	UP15GT9528	Heavy Vehicles/Secondary Transportation	6.5	2	13	Kameela
11	tractor-1	H1245UP3219	Heavy Vehicles/Secondary Transportation	6	2	10	Meenakshipuram
12	tractor-2	H1245UP3220	Heavy Vehicles/Secondary Transportation	6	2	10	Kaseru Khoda
13	tractor-3	UP15ET4175	Heavy Vehicles/Secondary Transportation	5	2	7	Abdullapur
14	tractor-4	UP15ET4122	Heavy Vehicles/Secondary Transportation	6	2	11	Sabri Mandi
15	PCTS-1	UP-15AG0540	Heavy Vehicles/Secondary Transportation	4	3	12	Nauchandi
16	PCTS-2	UP-15AG1099	Heavy Vehicles/Secondary Transportation	12.5	3	30	Nauchandi
17	hyva-1	UP-15AG1100	Heavy Vehicles/Secondary Transportation	18	2	30	Marshall Pitch
18	hyva-2	UP-15AG0785	Heavy Vehicles/Secondary Transportation	16	2	30	Pavli Road, Near Modi Factory
19	hyva-3	UP-15AG0789	Heavy Vehicles/Secondary Transportation	18	2	38	Roshanpur Daurli
20	Compactor	UP-15AG0478	Heavy Vehicles/Secondary Transportation	6.5	2	10	Pallavpuram Phase-I F Block
21	Compactor	UP-15AG0538	Heavy Vehicles/Secondary Transportation	6.5	3	20	Khirwa Road
22	Compactor	UP-15AG0542	Heavy Vehicles/Secondary Transportation	6.5	3	15	Rohtra Road Near Police CHAUKI
23	Compactor	UP-15AG1096	Heavy Vehicles/Secondary Transportation	6.5	3	16	Divider Road Mangla Tashi

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## Waste goes to Gawndi site (30-04-2024)

S/n	Vehicle name	Vehicle Number	Type of vehicle	Capacity of vehicle carrying	Number of trip / day	Total tonnage(average)	Location Of Secondary Points
1	hyva-1	PI243UPE479	Heavy Vehicles/Secondary Transportation	16	3	32	Naurhand
2	hyva-2	PI243UPE481	Heavy Vehicles/Secondary Transportation	16	2	29	Sharadi Nagar
3	hyva-3	UP15ET6981	Heavy Vehicles/Secondary Transportation	16	2	28	Podwada
4	Compactor-1	UP15GT9311	Heavy Vehicles/Secondary Transportation	6.5	2	11	Naurhand
5	Compactor-2	UP15GT9085	Heavy Vehicles/Secondary Transportation	6.5	3	14	Naurhand
6	Compactor-3	UP15GT9255	Heavy Vehicles/Secondary Transportation	6.5	3	16	Naurhand
7	Compactor-4	UP15GT9529	Heavy Vehicle/s/Secondary Transportation	6.5	3	18	Naurhand
8	Compactor-5	UP15GT9469	Heavy Vehicles/Secondary Transportation	6.5	2	12	karnela
9	Compactor-6	UP15GT9531	Heavy Vehicles/Secondary Transportation	6.5	2	14	karnela
10	Compactor-7	UP15GT9528	Heavy Vehicles/Secondary Transportation	6.5	2	12	karnela
11	tractor-1	HI245UP219	Heavy Vehicles/Secondary Transportation	5	2	9	Meerakshipuram
12	tractor-2	HI245UP220	Heavy Vehicles/Secondary Transportation	5	2	9	Kaseru Kheda
13	tractor-3	UP15ET4175	Heavy Vehicles/Secondary Transportation	4	3	11	Abduljapur
14	tractor-4	UP15ET4122	Heavy Vehicles/Secondary Transportation	4	3	11	Sabri Mandi
15	PCTS-1	UP-15AG0546	Heavy Vehicles/Secondary Transportation	12.5	3	30	Naurhand
16	PCTS-2	UP-15AG1095	Heavy Vehicles/Secondary Transportation	12.5	2	24	Naurhand
17	hyva-1	UP-15AG1100	Heavy Vehicles/Secondary Transportation	18	2	29	Marshall Singh
18	hyva-2	UP-15AG0785	Heavy Vehicles/Secondary Transportation	18	2	30	Pavli Road, Near Modi Factory
19	hyva-3	UP-15AG0789	Heavy Vehicles/Secondary Transportation	18	2	38	Roshangar Osuri
20	Compactor	UP-15AG0478	Heavy Vehicles/Secondary Transportation	6.5	2	8	Pollavpuram Phase-I F Block
21	Compactor	UP-15AG0538	Heavy Vehicles/Secondary Transportation	6.5	3	17	Khenka Road
22	Compactor	UP-15AG0542	Heavy Vehicles/Secondary Transportation	6.5	3	16	Rohita Road Near Police Chauti
23	Compactor	UP-15AG1096	Heavy Vehicles/Secondary Transportation	6.5	3	15	Divider Road Nangle Tash

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28/05/2024  
29/05/2024  
30/05/2024

## Waste goes to Gawndi site (01-05-2024)

S.n	Vehicle name	Vehicle Number	Type of vehicle	Capacity of vehicle carrying	Number of trip / day	Total tonnage(average)	Location Of Secondary Points
1	hyva-1	P1243UP5479	Heavy Vehicles/Secondary Transportation	16	3	28	Nauchandi
2	hyva-2	P1243UP5481	Heavy Vehicles/Secondary Transportation	16	2	27	Shatabd Nagar
3	hyva-3	UP15ET6981	Heavy Vehicles/Secondary Transportation	6.5	2	25	Podiwada
4	Compactor-1	UP15GT9311	Heavy Vehicles/Secondary Transportation	6.5	2	12	Nauchandi
5	Compactor-2	UP15GT9085	Heavy Vehicles/Secondary Transportation	6.5	3	16	Nauchandi
6	Compactor-3	UP15GT9255	Heavy Vehicles/Secondary Transportation	6.5	3	18	Nauchandi
7	Compactor-4	UP15GT9529	Heavy Vehicles/Secondary Transportation	6.5	2	11	Karnela
8	Compactor-5	UP15GT9460	Heavy Vehicles/Secondary Transportation	6.5	2	10	Karnela
9	Compactor-6	UP15GT9531	Heavy Vehicles/Secondary Transportation	6.5	2	9	Karnela
10	Compactor-7	UP15GT9528	Heavy Vehicles/Secondary Transportation	6.5	2	10	Meenakshipuram
11	tractor-1	H1245UP3219	Heavy Vehicles/Secondary Transportation	6	2	9	Kaseru Kineda
12	tractor-2	H1245UP3220	Heavy Vehicles/Secondary Transportation	5	2	10	Abdulapur
13	tractor-3	UP15ET4175	Heavy Vehicles/Secondary Transportation	6	2	7	Sabri Mandi
14	tractor-4	UP15ET4172	Heavy Vehicles/Secondary Transportation	4	3	35	Nauchandi
15	PCTS-1	UP-15AG0540	Heavy Vehicles/Secondary Transportation	12.5	2	22	Nauchandi
16	PCTS-2	UP-15AG1099	Heavy Vehicles/Secondary Transportation	18	2	34	Marshal Pitch
17	hyva-1	UP-15AG1100	Heavy Vehicles/Secondary Transportation	18	2	28	Pavli Road, Near Modi Factory
18	hyva-2		Heavy Vehicles/Secondary Transportation	16	2		
19	hyva-3	UP-15AG0785	Heavy Vehicles/Secondary Transportation	18	2	35	Roshanpur Dauri
20	Compactor	UP-15AG0789	Heavy Vehicles/Secondary Transportation	6.5	2	8	Pallavpuram Phase-I-F Block
21	Compactor	UP-15AG0478	Heavy Vehicles/Secondary Transportation	6.5	3	17	Khirwa Road
22	Compactor	UP-15AG0538	Heavy Vehicles/Secondary Transportation	6.5	3	16	Rohita Road Near Police Chaudi
23	Compactor	UP-15AG0542	Heavy Vehicles/Secondary Transportation	6.5	3	19	Divider Road Nangla Tashi

  
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Meerut Municipal Corporation		
Bulk waste Generator		
S.No	Bulk Waste Resort	BWG Type
1	RWA Chahakytoun	RWAe
2	RWA Sunrise Vihar	RWAe
3	RWA Cloud-9	RWAe
4	RWA E Block Seniors Committee	RWAe
5	RWA Kalyan Greenfield	RWAe
6	RWA Mid Prayag	RWAe
7	RWA Green Golf Green	RWAe
8	RWA Park Prayag	RWAe
9	RWA Kirti Palace	RWAe
10	RWA Samadota Vihar	RWAe
11	SAKET RWA	RWAe
12	RWA Dwarika Tower	RWAe
13	Bushant City	RWAe
14	Defence Colony RWA	RWAe
15	Tagore Park	RWAe
16	IIT College	Institution
17	Chaithany Charan Singh University	Institution
18	Bravura Hotels	Hotels & Restaurants
19	Meera's Dabru	Hotels & Restaurants
20	OLIVA HOTEL	Hotels & Restaurants
21	Goldwin Hotel	Hotels & Restaurants
22	Orava UP 1E	Hotels & Restaurants
23	Harmony Inn	Hotels & Restaurants
24	Grand 5 Resort	Hotels & Restaurants

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नगर निगम, मेरठ

Table 1

Sl. No.	Date	Particulars	Debit	Credit	Balance
1	12/05/20	Balance b/d			
2	21/12/21	with ...			
3	16/21	with ...			
4	20/24	with ...			
5	0/14	with ...			
6	400/10	with ...			
7	30/10	with ...			
8	60	with ...			
9	5	with ...			
10	10	with ...			
11	-	with ...			
12	-	with ...			
13	8	with ...			
14	10	with ...			
15	17	with ...			
16	16	with ...			
17	17	with ...			
18	16	with ...			
19	16	with ...			
20	16	with ...			
21	16	with ...			
22	16	with ...			
23	16	with ...			
24	16	with ...			

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## Format for solid waste management 2016

<b>1</b>	<b>General Information</b>	
i.	Name of the City/Town and State	Meerut, Uttar Pradesh
ii.	Population	1517211
iii.	Area in sq. kilometers	142
iv.	Name & Address of local body Telephone No. E-mail:	Kaiser Ganj, Near Ghantaghar Nagar Nigam Meerut, 250002 0121-2515133 namee@nic.in
v.	Name of officer in-charge dealing with solid waste management Phone No E-mail:	Dr. Harpal Singh In charge-Public Health Officer 9927080110 nnamee@nic.in
vi.	Number of households in the city/town Number of non-residential premises in the city Number of election/ administrative wards in the city/town	256969 56410 90
<b>2</b>	<b>Quantity of Solid waste (solid waste)</b>	
i.	Quantity of solid waste generated in the local body area per day in metric tons (TPD)	680-750
ii.	Quantity of MSW Collected (TPD)	680-750
iii.	Quantity of MSW Segregated & Transported (TPD)	100-150
iv.	Quantity of solid waste processed	680-750
v.	Quantity of solid waste disposed in secured landfill site (TPD)	0
vi.	Gap in Solid waste Management	0
<b>3</b>	<b>Solid Waste Collection</b>	
i.	Quantity of Solid Waste Collected per Day	680-750
ii.	Per capita waste collected (TPD)	450-462/gm/day
iii.	Quantity of solid waste processed	680-750
iv.	Quantity of solid waste disposed at dumpsite/ landfill	0
v.	Door to Door Collection of solid waste	100%
vi.	Whether door to door collection (D2D) of solid waste is being done in the city/town	Yes
vii.	if yes	
viii.	Number of wards covered in D2D collection of waste	90
ix.	No. of households covered	256969
x.	No. of non-residential premises including commercial establishments, hotels, restaurants educational institutions/ offices etc. covered	56410

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प्रमुख अधिकारी  
नगर स्वास्थ्य  
नगर निगम, मेरठ।

xi.	Percentage of residential and non-residential premises covered in door-to-door collection through: <ul style="list-style-type: none"> <li>Motorized vehicle</li> <li>Containerized tricycle/handcart</li> <li>Other device</li> </ul>	100%				
xii.	If not, method of primary collection adopted	90%				
xiii.	Sweeping of streets	10%				
xiv.	Length of roads, streets, lanes, bye-lanes in the city that need to be cleaned	00%				
xv.	Frequency of street sweepings and percentage of population covered	Frequency	Daily	Alternate day	Twice a week	Occasionally
		% of population covered	100 %			
xvi.	Tools used <ul style="list-style-type: none"> <li>Manual sweeping</li> <li>Mechanical sweeping</li> <li>Whether long handle broom used by sanitation worker Whether each sanitation worker is given handcart/tricycle for collection of waste</li> <li>Whether handcart / tricycle is containerized</li> <li>Whether the collection tool synchronizes with collection/ waste storage containers utilized</li> </ul>	70 % 30% Yes Yes (if required) Yes				
xvii.	Give Frequency of Collection of Waste from the Depot Number of Bins Clears	Frequency		No. of Bins		
		Daily		900		
		Alternate day		-----		
		Twice a week		-----		
		Once a week		-----		
		Occasionally		-----		
xviii.	Secondary Waste Storage facilities	Not Available				
xix.	No. and type of waste storage depots in the city/town <ol style="list-style-type: none"> <li>Open waste storage sites</li> <li>Masonry bins</li> <li>Cement concrete cylinder bins</li> <li>Dhalao/covered rooms/space</li> <li>Covered metal/plastic containers</li> <li>Upto 1.1 m<sup>3</sup> bins</li> <li>2 to 5 m<sup>3</sup> bins</li> <li>Above 5m<sup>3</sup> containers</li> <li>Bin-less city</li> </ol>	05 0 0 26 0 0 0 0 0				
xx.	Bin/ population ratio	0				
xxi.	Ward wise details of waste storage depots (attach): Ward No: Area: Population: No. of bins placed	90 142 sq km 1517211				

नगर निगम, मेरठ

	Total volume of bins placed	0
	Total storage capacity of waste storage facilities in cubic meters	-----
<b>4</b>	<b>Segregation &amp; Storage of Solid Waste Management</b>	
<b>i.</b>	Segregation and storage of waste at source Whether SOLID WASTE is stored at source in domestic/commercial/ institutional bins, if yes	Yes/No
	<ul style="list-style-type: none"> <li>Percentage of households practice storage of waste at source in domestic bins</li> </ul>	100 %
	<ul style="list-style-type: none"> <li>Percentage of non-residential premises practice storage of waste at source in commercial /institutional bins</li> </ul>	100%
	<ul style="list-style-type: none"> <li>Percentage of households dispose or throw solid waste on the streets</li> </ul>	0%
	<ul style="list-style-type: none"> <li>Percentage of non-residential premises dispose of throw solid waste on the streets</li> </ul>	0 %
	<ul style="list-style-type: none"> <li>Whether solid waste is stored at source in a segregated form, If yes,</li> </ul>	Yes
	<ul style="list-style-type: none"> <li>Percentage of premises segregating the Waste at source</li> </ul>	20 %
<b>ii.</b>	Whether storage depots have facility for storage of segregated waste in green, blue and black bins	Yes (if yes, add details) No. of green bins: -- 450 No. of blue bins: -- 450
<b>iii.</b>	Whether lifting of solid waste from storage depots is manual or mechanical. Give percentage	10 % 90 %
	<ul style="list-style-type: none"> <li>(%) of Manual Lifting of solid waste</li> <li>(%) of Mechanical lifting</li> </ul>	
<b>iv.</b>	If mechanical - specify the method used	Back Hock- Loader
<b>5</b>	<b>Solid Waste Transportation</b>	
<b>i.</b>	Whether solid waste is lifted from door to door and transported to treatment plant directly in a segregated form	Yes
<b>ii.</b>	Waste transportation per day Type and Number of vehicles used	0 63 0 14 9 264 110 (Mini E - Rickshaw) & etc. 13
	Animal cart	
	Tractors	
	Non tipping Truck	
	Tipping Truck	
	Dumper Placers	
	Refuse collectors (Door To Door Vehicle)	
	Others	
	ICB/loader	
<b>iii.</b>	Frequency of transportation of waste	Frequency (Daily / Alternate day / Twice a week / Once a week / Occasionally)
		(%) of waste transported
		Daily

100%  
नगर निगम, मेरठ

iv.	Quantity of waste transported each day	
v.	Percentage of total waste transported daily	680-750
6	<b>solid waste is processing</b>	100%
i.	Waste Treatment Technologies used	1.Windrow & Pit based Composting Plant 2.Waste to energy Plant 3.Transfer station (Temporary based segregation unit)
ii.	Whether solid waste is processed	Yes
iii.	If yes, Quantity of waste processed daily	680-750
iv.	Whether treatment is done by local body or through an agency	Both
v.	Land(s) available with the local body for waste processing (in Hectares)	15 acres
vi.	Land currently utilized for waste processing	5 Acre
vii.	Solid waste processing facilities in operation	Yes
viii.	Solid waste processing facilities under construction	Proposed
ix.	Distance of processing facilities from city/town boundary	15 K.M
x.	Details of technologies adopted	1.Windrow & Pit based Composting 2. Waste to Energy plant 3.Transfer station (Temporary segregation unit)
a.	Composting	Name of Facility- Ganwari composting Unit Total Capacity 450 TPD Qty. raw material processed 380-420 TPD Qty. final product produced 100-140TPD Qty. sold 0 TPD Quantity of residual waste land filled 00 compost Quality
b.	Vermi composting	Name of Facility Total Capacity Qty. raw material processed Qty. final product produced Qty. sold Quantity of residual waste land filled compost Quality
c.	Bio-methanation	Name of Facility Total Capacity Qty. raw material processed 00 Qty. final product produced 00 Qty. sold /Quantity of residual waste land filled 00
d.	Refuse Derived Fuel	Name of Facility - Bijender Energy & Recherche Baral Baral partapur Total Capacity -1MW Qty. raw material processed - 70-100 TPD Qty. final product produced - 1MW Qty. sold/ Quantity of residual waste land filled

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नगर निगम, मेरठ।

e.	Waste to Energy technology such as incineration, gasification, pyrolysis or any other technology ( give detail)	Gasification
f.	Co-processing	Meerut Municipal Corporation send RDF 1. Bijendra Energy -100 2. Shyam Trading Company -100 3. Bista savior -50 4. IMN Pvt Ltd -15 5. Polypacks -15 Go clean -15
g.	Combustible waste supplied to cement plant	00
h.	Combustible waste supplied to solid waste-based power plants	Not Available
i.	Others	Not Available
7	<b>Waste Disposal</b>	
i.	Solid waste disposal facilities	YES
ii.	No. of dumpsites sites available with the local body and Quantity of Waste Dumped per Day	0
iii.	No. of sanitary landfill sites available with the local body	0
iv.	Area of each such sites available for waste disposal	15acre
v.	Area of land currently used for waste disposal	5Acre
vi.	No. of dumpsites sites cleared	01 (Gawndi)
vii.	No of dumpsites in which biomining has commenced (no)	01 (Lohia Nagar)
viii.	Time frame or cleaning all dumpsites	31-03-2025
ix.	Distance of dumpsite/landfill facility from city/town	12 kms
x.	Distance from the nearest habitation	12 kms
xi.	Distance from water body	15 kmaw
xii.	Distance from state/national highway	05 kms
xiii.	Distance from Airport	45 kms
xiv.	Distance from important religious places or historical monument	15 kms
xv.	Whether it falls in flood prone area	No
xvi.	Whether it falls in earthquake fault line area	No
xvii.	Quantity of waste landfilled each day	0
xviii.	Whether landfill site is fenced	Yes
xix.	Whether Lighting facility is available on site	Yes
xx.	Whether Weigh bridge facility available	No
xxi.	Vehicles and equipments used at landfill (specify)	Back Ho- Loader, Tractor Trolley, Lodal etc.
xxii.	Manpower deployed at landfill site	Yes (20)
xxiii.	Whether covering is done on daily basis	Yes
xxiv.	If not, Frequency of covering the waste deposited at the landfill	No
xxv.	Cover material used	
xxvi.	Whether adequate covering material is available	No

मेरुत नगर संचालक नगर निगम, मेरुत

xvii.	Provisions for gas venting provided	Yes
xviii.	Provision for leachate collection	Not Available
xxix.	Measures for the prevention/control	Not Available
8	Whether an Action Plan has been prepared for improving solid waste management practices in the city	Yes
9	What separate provisions are made for: <ul style="list-style-type: none"> <li>• Dairy related activities:</li> <li>• Slaughter houses waste:</li> <li>• C&amp;D waste (construction debris):</li> </ul>	Yes No Yes
10	Details of Post Closure Plan	Not Available
11	How many slums are identified and whether these are provided with Solid Waste Management facilities:	75
12	Give details of: Local body's own manpower deployed for collection including street sweeping, secondary storage, transportation, processing and disposal of waste	809
13	Give details of: Contractor/ concessionaire's manpower deployed for collection including street sweeping, secondary storage, transportation, processing and disposal of waste	2360
14	Mention briefly, the difficulties being experienced by the local body in complying with provisions of these rules	Yes
15	Mention briefly, if any innovative idea is implemented to tackle a problem related to solid waste, which could be replicated by other local bodies	Yes
16	Bye Laws developed/ implemented/ Last revised	2022

Date: 02-05-2024

Place: Meerut Municipal Corporation

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210

प्रभारी अधिकारी  
नगर स्वास्थ्य  
नगर निगम, मेरठ

## SCHEDULE 11

## (A) Standards for Composting

SN	Particulars	Details
1	Storage of incoming organic waste at site before processing properly or not In case of Open area, pl verify Impermeable base, Facility for leachate collection/ surface water runoff through lined drains Leachate treatment and Disposal facility	Properly a. In Covered area - No b. In Open area, if yes No 72 MLD STP KAMALPUR
2	Measures taken to control odour, flies, birds & fire hazard	Not Available
3	Provisions in case of plant breakdown /maintenance	Not Available
4	Frequency of removal for preprocess and post process rejects <ul style="list-style-type: none"> <li>• Provision for recyclables.</li> <li>• Non recyclables</li> <li>• Final rejects to sanitary landfilling</li> </ul>	<ul style="list-style-type: none"> <li>• After screening to air blaster, the recyclable material sends to vendors</li> <li>• Not Available</li> <li>• Not Available</li> </ul>
5	Windrow area <ul style="list-style-type: none"> <li>• With /without impermeable base</li> <li>• Slope</li> <li>• Circled by lined drains or not for collection of leachate /surface runoff</li> </ul>	<ul style="list-style-type: none"> <li>• With impermeable base (temporary base system available)</li> <li>• NO</li> <li>• Leachate tank is available at primary collection floor</li> </ul>
6	<ul style="list-style-type: none"> <li>• Ambient air quality monitoring</li> <li>• Odour checking Frequency</li> </ul>	Not Available Manually (Daily)
7	Leachate circulation in compost plant for moisture maintenance	Yes
8	Compost Quality	Report is not available at time so the quality of compost is not judged

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प्रमुख अधिकारी  
नगर स्वास्थ्य  
नगर निगम, मेरठ

INSPECTION REPORT FORMAT FOR LEGACY WASTE DUMPSITES		
Serial No.	Item	Remarks
1	<b>General Information</b>	
a	City & Location of Dumpsite	Lohia Nagar ,Meerut
b	Name, Designation & Contact Details of Nodal Officer for Bio-mining	Dr.Harpal Singh Vertinary and welfare officer/Nodel Officer Lohia Nagar Plant Mobile No- 9927020684
c	Stage of Bio-mining (Planned/Being Executed/Completed)	Being Executed
2	<b>Volume of Waste</b>	700000 lac ton waste (2024)
a	Has Contour survey of Site been Done (Y/N)	No
b	Length (Initial-m)	Not Available
c	Width (Initial-m)	Not Available
d	Height (Initial-m)	Not Available
e	Total Volume (Cubic Meter)	Not Available
3	<b>Characterization of Waste</b>	Legacy Waste
4	<b>Leachate characteristics</b>	Not Available
5	<b>Baseline survey</b>	Not Available
a	Ground water Analysis	Yes
b	Soil Analysis	Yes
c	Quantity of waste processed per day (TPD)	600 TPD
6	<b>Process flow sheet of Bio-mining</b>	Make windrow for reduce wet waste with sprinkling of Bio-culture then we use air blaster segregator for mixed waste segregate in RDF, Inert and Compost
7	<b>Stabilization of Waste</b>	into Compost, Inert, and RDF

11

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नगर नगर  
नगर निगम

a	Type of Bio-mining method adopted (Tractor tiller Trench Method, Cone method, Windrow, Thin Layer method)	Windrow with Air Blaster Segregator
b	Machinery used for Excavating Dumpster (Tractor Tiller etc)	Loadal
c	Machinery used for preparing windrows (JCB etc)	2 JCB
d	Are target objects removed prior to window preparation	Yes
e	Are windows turned every 4-5 days	Yes
f	Duration of Stabilization	At interval of 7 Days
g	Bioculture used	Yes
h	Is end product stabilized No head gas leachate/Smell)	Yes
i	Is leachate being generated from the waste	NO
j	If yes, methodology for leachate management adopted	Not Available
B	<b>Processing of Legacy waste</b>	Yes
	Machinery used for Processing of Legacy waste	Air Blaster segregator & Trommel
a	<b>Screening</b>	Yes
i	Trommel (Number & Capacity TPD)	600
ii	Size of screens used (Mostly used 150 mm, 80 to 100 mm, 24 to 50mm, 1216 mm and 4-6)	4 MM and 32MM
iii	Vibrating Screen (NO)	Yes 600 TPD
iv	Electromagnet ( For separating ferrous metals)	Manually separate
v	Air classifier (for separating light material from heavy organic.)	Yes 600 TPD
vi	Disc Star (NO)	4
b	<b>Handling</b>	Yes
i	Loader (No)	2

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108  
 10/10/2017  
 10/10/2017

	ii	Conveyor (No)	1 (10m)
	iii	Fork Lift (No)	1
	iv	Categories in which the waste is segregated (Compost Recyclables/RDF/C&O/Inertia etc)	Compost, Inert & RDF
	v	Quantity of items which is being generated in each category	Total Legacy Waste Remediate Till Now - 350000 Compost -270000 Ton Inert -10500 Ton RDF - 69500 Ton
	vi	Quantity of items being Utilized of different categories	Compost -270000 Ton Inert -10500 Ton RDF - 69500 Ton
	vii	Documents supporting usage of different fractions Bio earth /Recyclable RDF/Other wastes)	Logbook and Sale Copy attached with Annexure
	viii	Analysis results of fine earth	Not Available
	ix	Frequency of testing of bio-earth	Not Available
9		<b>Miscellaneous</b>	
	a	Have fires being reported at the site	No
	b	Methodology to tackle fires	Not Available
	c	Is fresh waste being dumped at the site	No
	d	Percentage land recovered so far	Not Available
	e	Is third party audit of bio mining being done	Yes
10		Other observations	
11		Recommendations	
		Name & Designation of Inspecting Officer	
		Date of Inspection	02-05-2024

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प्रभासी अलिमाशी  
नगर -  
नगर नि



**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

Validity Period :07/10/2020 To 06/10/2025

Ref No. - 98819/UPPCB/Meerut(UPPCBRO)/CTE/MEERUT/2020      Dated:- 12/10/2020

To,

Shri NAGAR NIGAM MEERUT  
 M/s NAGAR NIGAM MEERUT  
 Village Gvri killa road Meerut ,MEERUT,250002  
 MEERUT

**Sub :** Consent to Establish for New Unit/Expansion/Diversification under the provisions of Water (Prevention and control of pollution) Act, 1974 as amended and Air (Prevention and control of Pollution) Act, 1981 as amended.

Please refer to your Application Form No.- 9055462 dated - 14/07/2020. After examining the application with respect to pollution angle, Consent to Establish (CTE) is granted subject to the compliance of following conditions :

1. Consent to Establish is being issued for following specific details :

A- Site along with geo-coordinates :

B- Main Raw Material :

Main Raw Material Details		
Name of Raw Material	Raw Material Unit Name	Raw Material Quantity
Municipal Solid Wasst (MSW)	Metric Tonnes/Day	300

C- Product with capacity :

Product Detail	
Name of Product	Product Quantity
Compost Fertilizer	1500

D- By-Product if any with capacity :

By Product Detail			
Name of By Product	Unit Name	Licence Product Capacity	Install Product Capacity
RDF & SCF	Metric Tonnes/Day	120	300

2. Water Requirement (in KLD) and its Source :

Source of Water Details		
Source Type	Name of Source	Quantity (KL/D)
Ground Water (within premises)	Borewel	2.0

3. Quantity of effluent (In KLD) :

Effluent Details	
Source Consumption	Quantity (KL/D)
Domestic	2.0

4. Fuel used in the equipment/machinery Name and Quantity (per day) :

Fuel Consumption Details		
Fuel	Consumption(tpd/kld)	Use

5 For any change in above mentioned parameters, it will be mandatory to obtain Consent to Establish again. No further expansion or modification in the plant shall be carried out without prior approval of U.P. Pollution Control Board.

For any change in above mentioned parameters, it will be mandatory to obtain Consent to Establish again. No further expansion or modification in the plant shall be carried out without prior approval of U.P. Pollution Control Board.

2. You are directed to furnish the progress of Establishment of plant and machinery, green belt, Effluent Treatment Plant and Air pollution control devices, by 10th day of completion of subsequent quarter in the Board.

3. Copy of the work order/purchase order, regarding instruction and supply of proposed Effluent Treatment Plant/Sewerage Treatment Plant /Air Pollution control System shall be submitted by the industry till 06/10/2025 to the Board.

4. Industry will not start its operation, unless CTO is obtained under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and control of Pollution) Act, 1981 from the Board.

5. It is mandatory to submit Air and Water consent Application, complete in all respect, four months before start of operation, to the U.P. Pollution Control Board.

6. Legal action under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 may be initiated against the industry With out any prior information, in case of non compliance of above conditions.

Specific Conditions:

1. This Consent is valid for the Establishment of unit only. The unit production capacity is Compost Fertilizer -1500 MT/Month. In case of any change in production capacity, process, raw materials use etc. the industry will have to intimate the Board. For any enhancement of the above, fresh Consent to Establish has to be obtained from U.P. Pollution Control Board.
2. Industry shall establish ETP with 10 KLD capacities.
3. Industry shall comply with various Waste Management Rules as notified by MoEF &CC i.e. Plastic Waste Management Rules, 2016, Solid Waste Management Rules, 2016, Hazardous and Other Wastes (Management and Transboundary) Rules, 2016, E-waste (Management) Rules, 2016, Construction and Demolition Waste Management Rules, 2016, and Battery Rules 2000.
4. Under the Noise Pollution (Regulation and Control) Rule 2000, the industry shall take adequate measures for control of noise from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75 dB(A) during day time and 70 dB(A).
5. Industry shall abide by directions given by Hon'ble Supreme Court, High Court, National Green Tribunals, Central Pollution Control Board and Uttar Pradesh Pollution Control Board for protection and safeguard of environment from time to time.
6. Prior to abstraction, industry shall obtain a No Objection Certificate from Central Ground Water Authority for abstraction of ground water.
7. The industry shall provide adequate arrangement for fighting the accidental leakages/discharge of any air pollutant/gas/liquid from the vessel, machinery etc. which are likely to cause fire hazard including environmental pollution.
8. In case of violation of above mentioned conditions or any public complaint the consent shall be withdrawn in accordance with law.
9. Industry shall submit first compliance report with respect to conditions imposed within 30 days of issue of this permission.
10. Industry shall establish Air Pollution Control System & ETP as proposed in the project report.
11. The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. be disposed in eco friendly manner.
12. Industry shall comply the Municipal Solid Waste Management Rules, 2016.
13. This consent to establish is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
14. Industry shall submit monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986 within a month of starting the commercial production in the plant.
15. Industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
16. The unit shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).
17. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL [http://www.uppcb.com/pdf/Green-Belt-Guide\\_160218.pdf](http://www.uppcb.com/pdf/Green-Belt-Guide_160218.pdf). Beside this the unit will install 5 additional saplings within the campus with protection measures for ensuring their survival.
18. The industry is required to submit a bank Guarantee of Rs. 30,000 (Thirty Thousand Only) to ensure the time bound compliance of conditions mentioned above at point no. 1 to 17 in the enclosed format for a minimum validity of 2 years.

Please note that consent to Establish will be revoked, in case of, non compliance of any of the above mentioned conditions. Board reserves its right for amendment or cancellation of any of the conditions specified above. Industry is directed to submit its first compliance report regarding above mentioned specific and general conditions till 12/11/2020 in this office. Ensure to submit the regular compliance report otherwise this Consent to Establish will be revoked.

Nishi Kumar  
Chauhan

Digitally signed by Nishi Kumar  
Chauhan  
Date: 2020.12.10 12:19:05'30'

CEO  
C-3.

Dated:- 12/10/2020

1.

**IMN GREEN ENERGY PVT LTD**

To,  
IMN Green Energy Private Limited  
8A-B, New Mandi, Muradnagar  
Uttar Pradesh, 201001  
Ref. No: - 249

Date: 25-07-2023

Subject: Permission of collection/transportation/sustainable end of life disposal of Waste Water/ dry  
for recyclable plastic waste (MLP/ROD)/ Recyclable Plastic waste from Meerut Nagar Nigam.

This is to Authorize M/s. IMN Green Energy Private Limited to collect, transport and sustainably dispose through recycling/ co-processing the Plastic waste/ dry non-recyclable plastic waste (MLP/ROD)/ recyclable plastic waste from the jurisdiction of Meerut Nagar Nigam, where around approx 10000 MT plastic waste (including MLP) is generated per Annum. The waste collected and transported shall be recycled in an authorized recycling unit/ co-processed as RDF in a smart plant or used for energy recovery in Waste to Energy Plant with full compliance as per Solid Waste Management Rules 2016 & Plastic Waste Management Rules 2016 and subsequent amendments. This permission letter is valid for 31<sup>st</sup> March 2024.

- Further, the permission granted is subjected to fulfilment of below conditions as per below scope of work:
- IMN Green Energy Private Limited can lift the Plastic Waste from MSW collected at Meerut Nagar Nigam dump site at Gawari/Lohiya Nagar as per the mutual agreement between IMN Green Energy Private Limited and Meerut Nagar Nigam.
  - Loading of Waste in dispatch vehicle shall be under the scope of Meerut Nagar Nigam and transportation of the waste from Dumping Site of Meerut Nagar Nigam to end disposal point should be under the scope of IMN Green Energy Private Limited.
  - The material provided to M/s, IMN Green Energy Private Limited will be dry and will not contain any inert material or wet waste such as stones, sand, clay, iron/metal, glass, food waste, Agriculture waste etc.
  - M/s. IMN Green Energy Private Limited will collect recyclable plastic waste from Waste pickers, waste aggregators from the area under Meerut Nagar Nigam's jurisdiction. The responsibility of collection, loading, transportation, unloading, disposal/recycling of the recycling plastic waste shall of M/s, IMN Green Energy Private Limited.
  - M/s, IMN Green Energy Private Limited will pay Rs. 250 (Plus taxes) to Meerut Nagar Nigam per ton of RDF collected from Gawari/Lohiya Nagar dump site and the payment shall be transferred to Meerut Nagar Nigam bank account by the first week of every month.
  - Details of waste collected/discharged from Meerut Nagar Nigam's jurisdiction shall be submitted/ in worded through letter by IMN Green Energy Private Limited on monthly basis at Meerut Nagar Nigam.
  - M/s. IMN Green Energy Private Limited has to provide details such as quantity waste collected with location of disposal to Meerut Nagar Nigam on Monthly/quarterly basis. (Only applicable for waste collected from Meerut Nagar Nigam).
  - M/s, IMN Green Energy Private Limited has to provide details such as date of collection, collection center name/ waste picker details, GST number of collection center, quantity of waste collected with location of disposal to Meerut Nagar Nigam on monthly basis. (Only applicable for recyclable plastic waste collected from source for waste picker, Waste aggregator, etc., from Meerut Nagar Nigam limits)
  - Meerut Nagar Nigam shall provide Acknowledgement letter to M/s, IMN Green Energy Private Limited for the collection/ disposal of MLP (shutlayered plastic) waste/ RDF/ recyclable plastic waste from area under Meerut Nagar Nigam's jurisdiction on monthly/ quarterly basis.
  - M/s, IMN Green Energy Private Limited can manage Approx. 500 MT per month of MLP/ROD/Waste plastic/ rigid plastic waste from dumping site of Meerut Nagar Nigam, M/s, IMN Green Energy Private Limited can lift the recyclable plastic waste from the area under jurisdiction of Meerut Nagar Nigam per their mutual agreement & negotiation with the waste picker/waste aggregator/ concerned stakeholders.

  
City Health Officer  
(Meerut Nagar Nigam)

  
City Health Officer  
(Meerut Nagar Nigam)

Copy: - Municipal Commissioner Meerut Nagar Nigam

2.

**M/s BIOTA SAVIOUR PVT LTD**

To,  
M/s Biota Saviour Pvt. Ltd.  
B-18, Radha Garden,  
Ganga Nagar, Meerut  
Uttar Pradesh, 250003  
Ref. No. - 632

Date: 14.09.2023

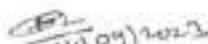
**Subject:** Permission of collection/transportation/sustainable end of life disposal of Plastic Waste/ Dry Non-recyclable plastic waste (MLP/NDP)/Recyclable Plastic waste from Meerut Nagar Nigam.

This is to Authorize M/s. Biota Saviour Pvt. Ltd. to collect, transport and sustainably dispose through recycling/ co-processing the Plastic waste/ dry non-recyclable plastic waste (MLP/NDP)/ recyclable plastic waste from the jurisdiction of Meerut Nagar Nigam, where around approx 10000 MT plastic waste (including MLP) is generated per Annum. The waste collected and transported shall be recycled in an authorized recycling unit/ co-processed as RDF in a cement plant or used for energy recovery in Waste to Energy Plant with full compliance as per Solid Waste Management Rules 2016 & Plastic Waste Management Rules 2016 and subsequent amendments. This permission letter is valid for 31<sup>st</sup> March 2024.

Further, the permission granted is subjected to fulfillment of below conditions as per below scope of work:

- M/s Biota Saviour Pvt. Ltd can lift the Plastic Waste from WGN collected at Meerut Nagar Nigam dump site at Gawari/Lohiya Nagar as per the mutual agreement between Biota Saviour Pvt. Ltd and Meerut Nagar Nigam.
- Loading of Waste in dispatch vehicle shall be under the scope of Meerut Nagar Nigam and transportation of the waste from Dumping Site of Meerut Nagar Nigam to end disposal point should be under the scope of Biota Saviour Pvt. Ltd.
- The material provided to M/s, Biota Saviour Pvt. Ltd. will be dry and will not contain any inert material or wet waste such as items, sand, clay, iron/meral, glass, food waste, horticulture waste etc.
- M/s, Biota Saviour Pvt. Ltd. will collect recyclable plastic waste from Waste Pickers, waste aggregators from the area under Meerut Nagar Nigam's jurisdiction. The responsibility of collection, loading, transportation, unloading, disposal/recycling of the recycling plastic waste shall of M/s, Biota Saviour Pvt. Ltd.
- M/s, Biota Saviour Pvt. Ltd. will pay Rs. 250 (Plus taxes) to Meerut Nagar Nigam per ton of RDF collected from Gawari/ Lohiya Nagar dump site and the payment shall be transferred to Meerut Nagar Nigam bank account by the first week of every month.
- Details of waste collected/dispatched from Meerut Nagar Nigam's jurisdiction shall be submitted/ In warded through letter by Biota Saviour Pvt. Ltd. on monthly basis at Meerut Nagar Nigam.
- M/s, Biota Saviour Pvt. Ltd. has to provide details such as quantity waste collected with location of disposal to Meerut Nagar Nigam on Monthly/quarterly basis. (Only applicable for waste collected from Meerut Nagar Nigam).
- M/s, Biota Saviour Pvt. Ltd. has to provide details such as date of collection, collection center name/ waste picker details, GS number of collection center, quantity of waste collected with location of disposal to Meerut Nagar Nigam on monthly basis. (Only applicable for recyclable plastic waste collected from sources like waste picker, Waste aggregator, etc., from Meerut Nagar Nigam limits)
- Meerut Nagar Nigam shall provide Acknowledgement letter to M/s, Biota Saviour Pvt. Ltd. for the collection/ disposal of MLP (Multi-layered Plastic) waste/ NDP/ recyclable plastic waste from area under Meerut Nagar Nigam's jurisdiction on monthly/ quarterly basis.
- M/s, Biota Saviour Pvt. Ltd. can manage Approx. 100 MT per month of MLP/NDP/flexible plastic/ Rigid plastic waste from dumping site of Meerut Nagar Nigam, M/s, Biota Saviour Pvt. Ltd. can lift the recyclable plastic waste from the area under jurisdiction of Meerut Nagar Nigam per their mutual agreement & negotiation with the waste picker/waste aggregator concerned stakeholder.

Copy: - Municipal Commissioner Meerut Nagar Nigam

  
14/09/2023  
City Health Officer  
(Meerut Nagar Nigam)

  
City Health Officer  
(Meerut Nagar Nigam)

13.

**M/s GO CLEAN INDIA**

To,  
Go Clean India  
Punjab Road, Kanti Chaud,  
57 Road, Deoria,  
Ainab-400588  
Ref. No - 79

Date: 05-11-22

**Subject:** Permission of collection/transportation/sustainable end of life disposal of Plastic Waste/ Dry Non-recyclable plastic waste (MLP/RDF)/ Recyclable Plastic waste from Meerut Nagar Nigam.

This is to Authorize M/s. Go Clean India to collect, transport and sustainably dispose through recycling/ re-processing, the Plastic waste/ dry non-recyclable plastic waste (MLP/RDF)/ recyclable plastic waste from the jurisdiction of Meerut Nagar Nigam, where around approx 10000 MT plastic waste (including MLP) is generated per Annum. The waste collected and transported shall be recycled in an authorized recycling unit/ co-processed as RDF in a cement plant or used for energy recovery in Waste to Energy Plant with full compliance as per Solid Waste Management Rules 2016 & Plastic Waste Management Rules 2015 and subsequent amendments. This permission letter is valid for 30<sup>th</sup> April 2023.

Further, the permission granted is subjected to fulfillment of below conditions as per below scope of work:

- GO CLEAN INDIA can lift the Plastic Waste from MSW collected at Meerut Nagar Nigam dump site at Gauri/Lohiya Nagar as per the mutual agreement between GO CLEAN INDIA and Meerut Nagar Nigam.
- Loading of Waste in dispatch vehicle shall be under the scope of Meerut Nagar Nigam and transportation of the waste from Dumping Site of Meerut Nagar Nigam to end disposal point should be under the scope of GO CLEAN INDIA.
- The material provided to M/s. GO CLEAN INDIA will be dry and will not contain any inert material or wet waste such as stones, sand, clay, iron/metal, glass, food waste, horticulture waste etc.
- M/s. GO CLEAN INDIA will collect recyclable plastic waste from Waste Pickers, waste aggregators from the area under Meerut Nagar Nigam's jurisdiction. The responsibility of collection, loading, transportation, unloading, disposal/recycling of the recycling plastic waste shall of M/s. GO CLEAN INDIA.
- M/s. GO CLEAN INDIA will pay Rs. 250 (Plus taxes) to Meerut Nagar Nigam per ton of RDF collected from Gauri/ Lohiya Nagar dump site and the payment shall be transferred to Meerut Nagar Nigam bank account by the first week of every month.
- Details of waste collected/discharged from Meerut Nagar Nigam's jurisdiction shall be submitted/ in warded through letter by GO CLEAN INDIA on monthly basis at Meerut Nagar Nigam.
- M/s. GO CLEAN INDIA has to provided details such as quantity waste collected with location of disposal to Meerut Nagar Nigam on Monthly/quarterly basis. (Only applicable for waste collected from Meerut Nagar Nigam)
- M/s. GO CLEAN INDIA has to provide details such as date of collection, collection center name/ waste picker details, GST number of collection center, quantity of waste collected with location of disposal to Meerut Nagar Nigam on monthly basis. (Only applicable for recyclable plastic waste collected from sources like waste picker, Waste aggregator, etc., from Meerut Nagar Nigam limits)
- Meerut Nagar Nigam shall provide Acknowledgement letter to M/s. GO CLEAN INDIA for the collection/ disposal of MLP (Multilayered Plastic) waste/ RDF/ recyclable plastic waste from area under Meerut Nagar Nigam's jurisdiction on monthly/ quarterly basis.
- M/s. GO CLEAN INDIA can manage 500 MT per month of MLP/RDF/flexible plastic/ Rigid plastic waste from dumping site of Meerut Nagar Nigam. M/s. GO CLEAN INDIA can lift the recyclable plastic waste from the area under jurisdiction of Meerut Nagar Nigam per their mutual agreement & negotiation with the waste picker/waste aggregator/ concerned stakeholder.

  
City Health Officer  
(Meerut Nagar Nigam)

  
City Health Officer  
(Meerut Nagar Nigam)

Copy: - Municipal Commissioner Meerut Nagar Nigam

4.

**M/s BALAJI POLYPACKS**

To,  
 M/s. Shri Balaji Polypacks  
 Jansath Road, Miraffarnagar,  
 Uttar Pradesh, 201001  
 Ref. No: 137

Date - 14.09.2023

Subject: Permission of collection/transportation/sustainable end of life disposal of Plastic Waste/ Dry Non-recyclable plastic waste (MLP/RDF)/ Recyclable Plastic waste from Meerut Nagar Nigam.

This is to Authorize M/s. Shri Balaji Polypacks to collect, transport and sustainably dispose through recycling/ re-processing, the Plastic waste/ dry non-recyclable plastic waste (MLP/RDF)/ recyclable plastic waste from the jurisdiction of Meerut Nagar Nigam, where around approx 10000 MT plastic waste (Including MLP) is generated per Annum. The waste collected and transported shall be recycled in an authorized recycling unit/ co-processed as RDF in a cement plant or used for energy recovery in Waste to Energy Plant with full compliance as per Solid Waste Management Rules 2016 & Plastic Waste Management Rules 2016 and subsequent amendments. This permission letter is valid for 31<sup>st</sup> March 2024.

Further, the permission granted is subjected to fulfillment of below conditions as per below scope of work:

- M/s. Shri Balaji Polypacks can lift the Plastic Waste from MSW collected at Meerut Nagar Nigam dump site at Gawari/Lohya Nagar as per the mutual agreement between Shri Balaji Polypacks and Meerut Nagar Nigam.
- Loading of Waste in dispatch vehicle shall be under the scope of Meerut Nagar Nigam and transportation of the waste from Dumping site of Meerut Nagar Nigam to end disposal point should be under the scope of Shri Balaji Polypacks.
- The material provided to M/s, Shri Balaji Polypacks will be dry and will not contain any inert material or wet waste such as stones, sand, clay, iron/metal, glass, food waste, horticulture waste etc.
- M/s, Shri Balaji Polypacks will collect recyclable plastic waste from Waste Pickers, waste aggregators from the area under Meerut Nagar Nigam's jurisdiction. The responsibility of collection, loading, transportation, unloading, disposal/recycling of the recycling plastic waste shall of M/s, Shri Balaji Polypacks.
- M/s, Shri Balaji Polypacks will pay Rs. 250 (Plus taxes) to Meerut Nagar Nigam per ton of RDF collected from Gawari/ Lohya Nagar dump site and the payment shall be transferred to Meerut Nagar Nigam bank account by the first week of every month.
- Details of waste collected/dispatched from Meerut Nagar Nigam's jurisdiction shall be submitted/ in worded through letter by Shri Balaji Polypacks on monthly basis at Meerut Nagar Nigam.
- M/s, Shri Balaji Polypacks has to provided details such as quantity waste collected with location of disposal to Meerut Nagar Nigam on Monthly/Quarterly basis. (Only applicable for waste collected from Meerut Nagar Nigam).
- M/s, Shri Balaji Polypacks has to provide details such as date of collection, collection center name/ waste picker details, GST number of collection center, quantity of waste collected with location of disposal to Meerut Nagar Nigam on monthly basis. (Only applicable for recyclable plastic waste collected from sources like waste picker, Waste aggregator, etc., from Meerut Nagar Nigam limits)
- Meerut Nagar Nigam shall provide Acknowledgement letter to M/s, Shri Balaji Polypacks for the collection/ disposal of MLP (Mulayered Plastic) waste/ RDF/ recyclable plastic waste from area under Meerut Nagar Nigam's jurisdiction on monthly/ quarterly basis.
- M/s, Shri Balaji Polypacks can manage Approx. 300 MT per month of MLP/RDF/Recycle plastic/ Rigid plastic waste from dumping site of Meerut Nagar Nigam. M/s, Shri Balaji Polypacks can lift the recyclable plastic waste from the area under jurisdiction of Meerut Nagar Nigam per their mutual agreement & negotiation with the waste picker/waste aggregator/ concerned stakeholder.

Copy - Municipal Commissioner Meerut Nagar Nigam

*[Signature]*  
 14/09/2023  
 City Health Officer  
 (Meerut Nagar Nigam)

*[Signature]*  
 City Health Officer  
 (Meerut Nagar Nigam)

# BIJENDRA ENERGY & RESEARCH

Researcher & Manufacturer of:

Producer Gas Generators, Biomass Gasifiers, Municipal Solid Waste Gasifiers, Electrostatic Precipitator, Gasification based Powerplants, Alternators from 2000kVA to 20,000kVA, Gas Turbine Gensets, Steam Turbine Gensets, Combined cycle Powerplants.

Ref. **BE&R/2/2023**

Dated: **16-AUG-2023**

## Certificate for Refuse Derived Fuel (RDF) Processing

This document serves as a certification from **BIJENDRA ENERGY & RESEARCH**, a company incorporated under the Companies Act, 2020, with its registered office located at village partapur bhoorbaral, Meerut (hereafter referred to as "We" or "Our Company").

We hereby confirm that we process **Hundred tons per day ,(100 TPD)]** of Refuse Derived Fuel (RDF) obtained from Meerut Municipal Corporation, situated in Meerut, Uttar Pradesh, India (hereafter referred to as "Meerut Municipal Corporation").

For Bijendra Energy And Research

*Naveen Choudhary*

Authorized Signatory

---

Address: Khasra no.463, near vill. Bhoorbaral, Delhi Road, Meerut, Uttar Pradesh  
Mobile: 9358403929, email: bijendra.he@gmail.com



Dated - 13/09/2023

## Certificate

This is to certify that

**BIOTA SAVIOUR PVT LTD** a company incorporated and existing under the Companies Act, 2020 with its registered office at **Ganga nagar Meerut Uttar Pradesh-250001**, (hereinafter referred to as "We"/"Us"/"Our Company"),

hereby certifies that

We are taking **Fifty tons per day 50 TPD** of Refuse Derived Fuel (RDF) from Meerut Municipal Corporation, located in Meerut, Uttar Pradesh, India (hereinafter referred to as "Meerut Municipal Corporation").

**This certification is issued for the purpose of RDF Disposal.**

For Biota Saviour Pvt. Ltd.

For Biota Saviour Private Limited

*Archana Yadav*  
(Archana Yadav, Director)

Director

**Biota Saviour Pvt. Ltd.**

- 28, Radha Garden,

Ganga Nagar, Meerut, Uttar Pradesh - 250 001

Contact = +91 741 784 7525



291  
PASWARA

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PAPERS LTD.

Correspondence Office :  
Paswara House  
Baghpat Road, Meerut (U.P.) India  
Ph.: +91-121-4020444, 4056536, 4005107  
E-Mail: info@paswara.com

Leading Manufacturers of Multi Layer Kraft Paper, Paper Board  
Factory : Paswara Border, Mohiuddingpur  
N.H.-34, Delhi Road, Meerut (U.P.) India  
Website : www.paswara.com

Certificate

Dated: 09.03.2024

This is to certify that **Paswara Papers Ltd.**, a company incorporated and existing under the Companies Act, 2020 with its registered office at **Paswara House, Baghpat Road, Meerut, Uttar Pradesh – 250002**, (hereinafter referred to as "We"/"Us"/"Our Company"), hereby certifies that We are taking **Hundred Tons per day 100 TPD** of Refuse Derived Fuel (RDF) from **Meerut Municipal Corporation**, Located in Meerut, Uttar Pradesh, India (hereinafter referred to as "Meerut Municipal Corporation").

*This certification is issued for the purpose of RDF Disposal.*

Regards,



Yours Faithfully  
For Paswara Papers Ltd.

Arvind Agarwal, CMD  
Mob. 9837022535  
Email: [yk@paswara.com](mailto:yk@paswara.com)

# **SHREE SHYAM TRADING COMPANY**

Ground Floor, Plot No 118, VPO Ismaila Near Bajrang Bali Dharam Kanta, Sampada, Rohtak, Haryana-124501

**GSTIN-06AFBFS3382M1ZN**

Date: 10.11.2023

## **Certificate**

This certificate confirms that Shree Shyam Trading Company, registered under the Companies Act, 2020, situated at Ground Floor, Plot No 118, VPO Ismaila Near Bajrang Bali Dharam Kanta, Sampada, Rohtak, Haryana-124501 is collecting 100 tons of Refuse Derived Fuel (RDF) per day from Meerut Municipal Corporation.

We certify our engagement for RDF Disposal.

Your Faithfully

For Shree Shyam Trading Company

Shree Shyam Trading Co.



Partner















हर बिजु है जरूरी, मतदाता के रूप में आज ही पंजीकरण करावै

**PASHCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED**  
 पश्चिमंचल विद्युत वितरण निगम लि.  
 Formed by MANDIKRU 71572024 01:01:15 PM  
 71572024 01:01:15 PM  
 71599048033

बिल नंबर A/C No : 7159909536

बिल नंबर: 7159909536  
 बिल दिनांक: 01/01/2024  
 बिल मास: FEB 2024  
 बिल विभाग: BOD/MEERUT

बिल राशि: 312514  
 बिल नंबर: 7159909536  
 बिल दिनांक: 01/01/2024  
 बिल मास: FEB 2024  
 बिल विभाग: BOD/MEERUT

बिल नंबर: 7159909536  
 बिल दिनांक: 01/01/2024  
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बिल नंबर: 7159909536  
 बिल दिनांक: 01/01/2024  
 बिल मास: FEB 2024  
 बिल विभाग: BOD/MEERUT



बिल नंबर	बिल दिनांक	बिल मास	बिल विभाग	बिल राशि	बिल नंबर	बिल दिनांक	बिल मास	बिल विभाग	बिल राशि			
71521428	20/02	OK	70010511 KVAR	25000	01-FEB-24	20208	1	1023	A	2	2340 KVAR	OK
71521429	20/02	OK	70021117 KVAR	40000	01-FEB-24	51883	1	10743	A	2	2340 KVAR	OK
71521430	20/02	OK	70031720 KVAR	42000	01-FEB-24	41278	1	10743	A	2	2340 KVAR	OK
71521431	20/02	OK	70042245 KVAR	48000	01-FEB-24	51083	1	10743	A	2	2340 KVAR	OK
71521432	20/02	OK	KVA	124800.0	01-FEB-24	13489	1	20045	A	2	10743 KVA	OK

बिल नंबर	बिल दिनांक	बिल मास	बिल विभाग	बिल राशि
7159909536	01/01/2024	FEB 2024	BOD/MEERUT	312514

बिल नंबर	बिल दिनांक	बिल मास	बिल विभाग	बिल राशि
7159909536	01/01/2024	FEB 2024	BOD/MEERUT	312514

बिल नंबर	बिल दिनांक	बिल मास	बिल विभाग	बिल राशि
7159909536	01/01/2024	FEB 2024	BOD/MEERUT	312514

बिल नंबर: 7159909536  
 बिल दिनांक: 01/01/2024  
 बिल मास: FEB 2024  
 बिल विभाग: BOD/MEERUT



PASCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED  
पश्चिमोत्तर विद्युत वितरण निगम लि.

"हर पौड हो जल्दी, मलदादा के रूप में आज ही पंजीकरण करावै"

Printed by MANIKESH 7/5/2024 01:01:37 PM  
संपर्क व WhatsApp नं: 7059604803

नया नया A/C No - 7099903536

Table with 3 columns: Customer details (Name, Address, Phone), Billing details (Bill No, Date, Amount), and Account details (A/C No, Meter No, etc.).

Table with 3 columns: Billing cycle details (Start/End date, Meter type), Billing period details (Start/End date, Meter type), and QR code for payment.

Table with 10 columns: Bill No, Meter No, Meter Type, Meter Reading, Previous Reading, Difference, Amount, etc.

Table with 3 columns: Bill Category, Bill Amount (Rs), and Bill Amount (INR).

Table with 4 columns: Bill Category, Bill Amount (Rs), Bill Amount (INR), and Bill Amount (INR).

Table with 2 columns: Bill Category, Bill Amount (INR).

WARNING: DEMAND VIOLATED. This bill is generated by the system. If you have any queries, please contact the concerned office. The bill is generated by the system and is not subject to any dispute. The bill is generated by the system and is not subject to any dispute.

Scanned with Oken Scanner





PSEU FINANCIAL VIOLIT VIVARAN NIGAM LIMITED

पुणे येथे आहे, वारंवार वाचणे हे सर्व ही परिभाषा करतो

पुणे येथे आहे, वारंवार वाचणे हे सर्व ही परिभाषा करतो

विवरण क्र. 7599999338

Account details section including account number, branch name, and contact information.

Bill summary section with QR code and key details like bill number and amount.

Table with columns for bill number, amount, and other details.

Table with columns for bill number, amount, and other details.

Table with columns for bill number, amount, and other details.

Table with columns for bill number, amount, and other details.

Legal disclaimer and terms and conditions text.

Footer text including contact information and company name.

MEERUT NAGAR NIGAM							
DETAILS OF SOLID WASTE MANAGEMENT AND LEGACY WASTE MANAGEMENT							
S.NO	TYPE OF WASTE	CATEGORY OF WASTE	PROCESSING TYPE	TOTAL QUANTITY	OUTPUT	USE OF OUTPUT	
						SELFUTILIZE IN NIGAM PARKS AND GIVEN FREE TO FARMERS	
1	FRESH MUNICIPAL SOLID WASTE	WET WASTE	WINDROW + PIT COMPOSTING	380-450 TPD approx	90-120 TON	NAME OF FIRMS SEND TO RDF VENDORS	
			QUANTITY (TON)	100	BIENDRA ENERGY AND RESEARCH		
		DRY	SOURCE SEGREGATION +SEGREGATE AT TRANSFER STATION BY RAG PICKERS AND SEND TO RDF VENDORS	260-295 approx	260-295 approx	SHYAM TRADING COMPANY	100
						M/S BIOTA SAVIOR PVT LTD	50
						M/S IMIN GREEN ENERGY PVT LTD	15
						M/S GO CLEAN INDIA	15
		M/S BALAJI POLYPACKS	15				
2	LEGACY WASTE MANAGEMENT	COMPOST	AIR BLASTER SEGREGATOR WITH TROMMEL	600	480	UTILIZE IN FEELING OF LOW LAYING AREAS	
		INERT /C&D			20	UTILIZE IN FEELING OF LOW LAYING AREAS AND NIGAM CINSTRUCTION WORKS	
		RDF			100	M/S PASWARA PAPER PVT LTD	



MSW LOHIA NAGAR PLANT REPORT MONTH OF MAY 2023									
DATE	MSW (IN TON)		RDF (100*16)MM		COMPOST (4MM)		INERT (100*16*4)MM		SIGNATURE
	INTAKE	PROCESSING	PRO.	DISP.	PRO.	PRO.	DISP.		
21-05-2023	20.5Mts	600	60	—	480	—	30	—	[Signature]
22-05-2023	20.0Mts	630	60	—	480	—	30	—	
23-05-2023	20.5Mts	630	60	—	480	—	30	—	
24-05-2023	20.5Mts	630	60	—	480	—	30	—	
25-05-2023	20.5Mts	600	60	—	480	—	30	—	
26-05-2023	20.5Mts	600	60	—	480	—	30	—	
27-05-2023	20.5Mts	600	60	—	480	—	30	—	
28-05-2023	20.5Mts	600	60	—	480	—	30	—	
29-05-2023	20.5Mts	600	60	—	480	—	30	—	
30-05-2023	20.5Mts	600	60	—	480	—	30	—	
31-05-2023	20.5Mts	600	60	—	480	—	30	—	
01-06-2023	20.5Mts	600	60	—	480	—	30	—	
02-06-2023	20.5Mts	600	60	—	480	—	30	—	
03-06-2023	20.5Mts	600	60	—	480	—	30	—	
04-06-2023	20.5Mts	600	60	—	480	—	30	—	
<b>Total</b>	<b>766 Mts</b>	<b>1820</b>	<b>174</b>	<b>—</b>	<b>7260</b>	<b>—</b>	<b>624</b>	<b>1800</b>	

अधिकारी अभियंता  
नगर स्वच्छता  
मैरठ

MSW LOHIA NAGAR PLANT REPORT MONTH OF MAY 2023									
DATE	MSW (IN TON)		RDF (100*16)MM		COMPOST (4MM)		INERT (100*16*4)MM		SIGNATURE
	INTAKE	PROCESSING	PRO.	DISP.	PRO.	DISP.	PRO.	DISP.	
16-05-2023	20.5Mts	600	60	—	480	—	30	—	[Signature]
17-05-2023	20.5Mts	630	60	—	480	—	30	—	
18-05-2023	20.5Mts	600	60	—	480	—	30	—	
19-05-2023	20.5Mts	600	60	—	480	—	30	—	
20-05-2023	20.5Mts	630	60	—	480	—	30	—	
21-05-2023	20.5Mts	630	60	—	480	—	30	—	
22-05-2023	20.5Mts	600	60	—	480	—	30	—	
23-05-2023	20.5Mts	630	60	—	480	—	30	—	
24-05-2023	20.5Mts	600	60	—	480	—	30	—	
25-05-2023	20.5Mts	630	60	—	480	—	30	—	
26-05-2023	20.5Mts	600	60	—	480	—	30	—	
27-05-2023	20.5Mts	600	60	—	480	—	30	—	
28-05-2023	20.5Mts	600	60	—	480	—	30	—	
29-05-2023	20.5Mts	630	60	—	480	—	30	—	
30-05-2023	20.5Mts	600	60	—	480	—	30	—	
31-05-2023	20.5Mts	600	60	—	480	—	30	—	
<b>Total</b>	<b>766 Mts</b>	<b>1820</b>	<b>174</b>	<b>—</b>	<b>7260</b>	<b>—</b>	<b>624</b>	<b>1800</b>	

अधिकारी अभियंता  
नगर स्वच्छता  
मैरठ

MSW LOHIA NAGAR PLANT REPORT MONTH OF JUNE-23 24

DATE	MSW (IN TONS)		RDF (IN TONS)		COMPOST (IN TONS)		TREAT (IN TONS)		SIGNATURE
	INTAKE	PROCESSING	PRO	TREAT	PRO	TREAT	PRO	TREAT	
01.06.2023	25 MSW	600	60	24.78 TONS	480	-	30	-	[Signature]
02.06.2023	25 MSW	600	60	24.78 TONS	480	-	30	-	
03.06.2023	25 MSW	570	57	-	460	-	20	-	
04.06.2023	25 MSW	600	60	24.78 TONS	480	-	30	-	
05.06.2023	25 MSW	600	60	24.78 TONS	480	-	30	-	
06.06.2023	25 MSW	570	57	-	460	-	27	-	[Signature]
07.06.2023	25 MSW	570	57	-	480	-	26	-	
08.06.2023	25 MSW	600	60	-	480	-	30	-	
09.06.2023	25 MSW	600	60	-	480	-	30	-	
10.06.2023	25 MSW	600	60	-	480	-	30	-	
11.06.2023	25 MSW	570	57	-	460	-	30	-	[Signature]
12.06.2023	25 MSW	600	60	-	480	-	30	-	
13.06.2023	25 MSW	570	57	-	450	-	24	-	
14.06.2023	25 MSW	600	60	-	480	-	30	-	
15.06.2023	25 MSW	600	60	-	480	-	30	-	
16.06.2023	25 MSW	570	57	-	460	-	20	-	[Signature]
17.06.2023	25 MSW	570	57	-	460	-	20	-	
18.06.2023	25 MSW	600	60	-	480	-	30	-	
19.06.2023	25 MSW	600	60	-	480	-	30	-	
20.06.2023	25 MSW	600	60	-	480	-	30	-	
21.06.2023	25 MSW	570	57	24.78 TONS	460	-	28	-	[Signature]
22.06.2023	25 MSW	570	57	-	460	-	28	-	
23.06.2023	25 MSW	570	57	-	460	-	28	-	
24.06.2023	25 MSW	600	60	-	480	-	28	-	
25.06.2023	25 MSW	570	57	-	460	-	28	-	
26.06.2023	25 MSW	600	60	-	480	-	30	-	[Signature]
27.06.2023	25 MSW	600	60	24.78 TONS	480	-	30	-	
28.06.2023	25 MSW	570	57	24.78 TONS	460	-	28	-	
29.06.2023	25 MSW	570	57	24.78 TONS	460	-	28	-	
30.06.2023	25 MSW	570	57	-	460	-	28	-	
4	TOTAL MSW	17,520	1752	196.24	14100	-	665	1170	

NEW TO THE MARKET PLANT REPORT MONTH OF JULY-2023

DATE	PLANT (IN TONS)		FIBRE/CONTAINER		CONSOLE (LAMP)		INFL (DAILY)		SIGNATURE
	INFL	PROCESSING	INFL	DISP	INFL	DISP	INFL	DISP	
01-07-2023	28 AM	60	60	11.00	400	-	30	-	<p>Handwritten signature and notes for the first group of dates.</p>
02-07-2023	28 AM	57	57	-	400	-	20	-	
03-07-2023	28 AM	54	54	-	400	-	20	-	
04-07-2023	28 AM	60	60	11.00	400	-	30	-	
05-07-2023	28 AM	60	60	-	400	-	30	-	
06-07-2023	28 AM	60	60	-	400	-	30	-	
07-07-2023	28 AM	60	60	-	400	-	30	-	
08-07-2023	28 AM	450	45	-	320	-	20	-	
09-07-2023	20 AM	480 Rainy Day	40	-	320	-	20	-	
10-07-2023	20 AM	510 Rainy Day	50	-	400	-	25	-	
11-07-2023	20 AM	480 Rainy Day	48	-	320	-	20	-	
12-07-2023	20 AM	390 Rainy Day	38	-	270	-	18	-	
13-07-2023	15 AM	570	56	-	460	-	20	-	
14-07-2023	25 AM	570	56	-	460	-	20	-	
15-07-2023	25 AM	600	60	-	400	-	30	-	
16-07-2023	25 AM	600	60	-	400	-	30	-	
17-07-2023	25 AM	600	60	-	400	-	30	-	
18-07-2023	25 AM	570	50	-	400	-	25	-	
19-07-2023	25 AM	570	50	-	460	-	26	-	
20-07-2023	25 AM	600	60	13.03	480	-	30	-	<p>Handwritten signature and notes for the second group of dates.</p>
21-07-2023	25 AM	600	60	13.50	480	-	30	-	
22-07-2023	25 AM	600	60	13.30	480	-	30	-	
23-07-2023	25 AM	570	57	-	460	-	30	-	
24-07-2023	25 AM	600	60	14.50	480	-	30	-	
25-07-2023	25 AM	570	57	-	460	-	28	-	
26-07-2023	25 AM	570	57	-	460	-	28	-	
27-07-2023	25 AM	570	57	-	460	-	28	-	
28-07-2023	25 AM	600	60	-	480	-	30	-	
29-07-2023	25 AM	570	57	-	460	-	28	-	
30-07-2023	25 AM	600	60	-	480	-	30	-	
31-07-2023	25 AM	600	60	-	480	-	30	-	
<b>TOTAL</b>	<b>745 AM</b>	<b>17490</b>	<b>1762</b>	<b>05-25</b>	<b>13,810</b>	<b>-</b>	<b>856</b>	<b>800</b>	<p>Handwritten signature and notes for the total row.</p>
				Return	19.80 Ton				
				Infl	66.18 Ton				

MSW (MUNICIPAL) PLANT REPORT MONTH OF AUGUST-2023

DATE	MSW (IN TONS)		RDP (10x16)MM		COMPOST (4mm)		INERT (10x16)MM		SIGNATURE
	INTAKE	PROCESSING	PRO.	DISP.	PRO.	DISP.	PRE.	DISP.	
01-08-2023	25 Nos	600	60	---	480	---	30	---	[Signature]
02-08-2023	25 Nos	600	60	---	480	---	30	50	
03-08-2023	25 Nos	600	60	---	480	---	30	---	
04-08-2023	25 Nos	570 (Raining Day)	57	14.920	450	---	25	---	
05-08-2023	25 Nos	510 (Raining Day)	51	---	450	---	25	---	
06-08-2023	25 Nos	570	57	---	450	---	26	---	
07-08-2023	25 Nos	600	60	---	480	---	28	---	
08-08-2023	25 Nos	600	60	13.370	480	---	28	100	
09-08-2023	25 Nos	570	57	---	450	---	24	---	
10-08-2023	25 Nos	480 (Self Prod)	48	---	330	---	20	---	
11-08-2023	25 Nos	600	60	---	480	---	30	---	
12-08-2023	25 Nos	570	57	---	450	---	26	100	
13-08-2023	25 Nos	570	57	---	450	---	26	---	
14-08-2023	25 Nos	600	60	---	480	---	30	---	
15-08-2023	25 Nos	600	60	---	480	---	30	---	
16-08-2023	25 Nos	600	60	11.700 (12-09)	480	---	30	---	
17-08-2023	25 Nos	600	60	---	480	---	30	---	
18-08-2023	25 Nos	540	54	---	420	---	24	---	
19-08-2023	25 Nos	540	54	---	420	---	24	19/8	
20-08-2023	25 Nos	510	51	---	410	---	20	100	
21-08-2023	25 Nos	600	60	---	480	---	30	---	
22-08-2023	25 Nos	540 Raining	54	12.065	480	---	24	---	
23-08-2023	25 Nos	570	57	---	420	---	20	100	
24-08-2023	25 Nos	570	57	---	430	---	20	---	
25-08-2023	25 Nos	600	60	---	480	---	30	---	
26-08-2023	25 Nos	600	60	---	480	---	30	---	
27-08-2023	25 Nos	600	60	---	480	---	30	---	
28-08-2023	25 Nos	540	54	12.680	430	---	24	---	
29-08-2023	25 Nos	600	60	---	480	---	30	---	
30-08-2023	25 Nos	600	60	12.305	480	---	30	---	
31-08-2023	25 Nos	570	57	---	450	---	30	---	
*	775 Nos	17,020	1702	119.50	14150	60	052	410	[Signature]
			Trill (Lept)	52.31.70m					[Signature]
			Self	67.27.7m					[Signature]

MSW MANGOTTAJI PLANT REPORT MONTH OF SEPTEMBER -2013 27

DATE	MSW (IN TON)		ADF (CIVILIAN)		COMPOST (UMM)		HEAT (1000KWH)		SIGNATURE
	INTAKE	PROCESSING	PRO	2-15%	PRO	2-15%	PRO	DISP	
01.09.23	25NO1	570	57	--	450	--	25	--	[Signature] 04.09.23 लिपिक मगर विभाग, मेरठ
02.09.23	25NO1	600	60	--	480	--	30	--	
03.09.23	25NO3	600	60	--	480	--	30	--	
04.09.23	25NO3	600	60	--	480	--	30	--	
05.09.23	25NO3	570	57	--	450	--	25	--	
06.09.23	26NO1	640	54	(7.5%) 7.32%	430	--	23	--	
07.09.23	25NO1	570	57	(11.1%) 7.32%	450	--	15	--	
08.09.23	25NO1	570	57	--	450	--	25	--	
09.09.23	25NO1	600	60	--	480	--	30	--	
10.09.2013	26NO3	600	60	--	480	--	30	--	
11.09.2013	25NO3	600	60	--	480	--	30	--	
12.09.2013	25NO3	600	60	--	480	--	30	--	
13.09.2013	25NO3	570	57	--	450	--	25	--	
14.09.2013	25NO3	570	57	--	450	--	25	--	
15.09.2013	25NO3	600	60	--	480	--	30	--	
16.09.2013	25NO3	570	57	--	450	--	25	--	
17.09.2013	25NO3	530	53	--	450	--	15	--	
18.09.2013	25NO3	600	60	--	480	--	30	--	
19.09.2013	25NO3	600	60	--	480	--	30	--	
20.09.2013	25NO3	530	50	--	450	--	20	--	
21.09.2013	25NO3	570	50	--	450	--	25	--	
22.09.2013	25NO3	600	60	--	480	--	30	--	
23.09.2013	25NO3	600	60	--	480	--	30	--	
24.09.2013	25NO3	570	57	--	450	--	25	--	
25.09.2013	25NO3	600	60	--	480	--	28	--	
26.09.2013	25NO3	570	57	--	450	--	25	--	
27.09.2013	25NO3	570	57	--	450	--	25	--	
28.09.2013	25NO3	600	60	--	480	--	28	--	
29.09.2013	25NO3	600	60	--	480	--	28	--	
30.09.2013	25NO3	600	60	--	480	--	28	--	

\* 750 Nos 17,470 / 1737 93177 13960 215 610 450

mm 895.28 Ton  
 Stone 209.555 Ton  
 Balaji 133.185 Ton  
 Soil 113.255 Ton

[Signatures and stamps]  
 04.09.23 लिपिक मगर विभाग, मेरठ  
 15.09.23 लिपिक मगर विभाग, मेरठ  
 20.09.23 लिपिक मगर विभाग, मेरठ  
 20.09.23 लिपिक मगर विभाग, मेरठ

MSW PLANT REPORT MONTH OF OCT 2023

DATE	MSW (IN TONS)		RDF (MMT/HR)		COMPOST (MMT)		HEAT (MMT/HR)		SIGNATURE
	INTAKE	PROCESSING	CRS.	DISP.	CRS.	DISP.	CRS.	DISP.	
01.10.2023	25 MS	600	60	60	480	—	25	—	[Signature]
02.10.2023	25 MS	600	60	60	480	—	25	—	
03.10.2023	25 MS	570	57	57	450	—	25	—	
04.10.2023	25 MS	600	60	60	480	—	25	—	
05.10.2023	25 MS	570	57	57	450	—	25	—	
06.10.2023	25 MS	570	57	57	450	—	25	—	
07.10.2023	25 MS	570	57	57	450	—	25	—	
08.10.2023	25 MS	570	57	57	450	—	25	—	
09.10.2023	25 MS	570	57	57	450	—	25	—	
10.10.2023	25 MS	600	60	60	480	—	28	—	
11.10.2023	25 MS	570	57	—	450	—	25	—	
12.10.2023	25 MS	600	60	—	480	—	20	—	
13.10.2023	25 MS	570	57	—	450	—	25	—	
14.10.2023	25 MS	600	60	—	480	—	20	—	
15.10.2023	25 MS	600	60	—	480	—	20	—	
16.10.2023	25 MS	600	60	—	480	—	28	—	
17.10.2023	25 MS	570	57	—	450	—	25	—	
18.10.2023	25 MS	570	57	—	450	—	25	—	
19.10.2023	25 MS	570	57	—	450	—	25	—	
20.10.2023	25 MS	600	60	—	480	—	20	—	
21.10.2023	25 MS	570	57	—	450	—	25	—	
22.10.2023	25 MS	600	60	—	480	—	25	—	
23.10.2023	25 MS	600	60	—	480	—	28	—	
24.10.2023	25 MS	600	60	—	480	—	25	—	
25.10.2023	25 MS	570	57	—	450	—	25	—	
26.10.2023	25 MS	600	60	—	480	—	28	—	
27.10.2023	25 MS	600	60	—	480	—	28	—	
28.10.2023	25 MS	570	57	—	450	—	25	—	
29.10.2023	25 MS	600	60	—	480	—	28	—	
30.10.2023	25 MS	600	60	—	480	—	25	—	
31.10.2023	25 MS	600	60	—	480	—	25	—	
*	775 MS	18,100	1810	172,285	14,420	14,420	0/4	450	

MSW PLANT REPORT  
MONTH OF OCT 2023  
MSW PLANT, MUMBAI

MSW LOMIA NAGAR PLANT REPORT MONTHLY NOVEMBER-23

DATE	MSW (IN TONS)		AIR (MMHg)		TEMPERATURE (DEGREE CELSIUS)				SIGNATURE
	INTAKE	PROCESSING	IN	OUT	IN	OUT	IN	OUT	
01-11-23	25 MSW	570	53	--	40	--	25	--	
02-11-23	25 MSW	600	60	--	420	--	25	--	
03-11-23	25 MSW	600	60	--	420	--	25	--	
04-11-23	25 MSW	570	55	--	420	--	25	--	
05-11-23	25 MSW	600	60	--	420	--	25	--	
06-11-23	25 MSW	540	54	--	420	--	25	--	
07-11-23	25 MSW	600	60	--	420	--	25	--	
08-11-23	25 MSW	570	57	--	420	--	25	--	
09-11-23	25 MSW	600	60	--	420	--	25	--	
10-11-23	25 MSW	600	60	--	420	--	25	--	
11-11-2023	25 MSW	600	60	--	420	--	25	--	
12-11-2023	25 MSW	600	60	--	420	--	25	--	
13-11-2023	25 MSW	600	60	--	420	--	25	--	
14-11-2023	25 MSW	600	60	--	420	--	25	--	
15-11-2023	25 MSW	570	57	--	420	--	25	--	
16-11-2023	25 MSW	570	57	--	420	--	25	--	
17-11-2023	25 MSW	600	60	--	420	--	25	--	
18-11-2023	25 MSW	570	45	--	420	--	25	--	
19-11-2023	25 MSW	570	45	--	420	--	25	--	
20-11-2023	25 MSW	570	45	--	420	--	25	--	
21-11-2023	25 MSW	600	60	--	420	--	25	--	
22-11-2023	25 MSW	600	60	--	420	--	25	--	
23-11-2023	25 MSW	600	60	--	420	--	25	--	
24-11-2023	25 MSW	510	40	--	420	--	25	--	
25-11-2023	25 MSW	600	55	--	420	--	25	--	
26-11-2023	25 MSW	480	35	--	420	--	25	--	
27-11-2023	25 MSW	600	60	--	420	--	25	--	
28-11-2023	25 MSW	570	57	--	420	--	25	--	
29-11-2023	25 MSW	600	60	--	420	--	25	--	
30-11-2023	25 MSW	600	60	--	420	--	25	--	
* Total	750 MSW	17,460	1654	61,675	13,600	17,300	755	600	

MSW PLANT  
LOMIA NAGAR  
NOVEMBER-23

MSW LOMIA NAGAR PLANT REPORT MONTH OF DECEMBER-23

DATE	MSW (TONNES)		REN (TONNES)		COMPOST (TONNES)		MISC (TONNES)		SIGNATURE
	INTAKE	PROCESSING	PRO.	DISP.	PRO.	DISP.	PRO.	DISP.	
01-12-2023	25 Nos	570	57	—	420	—	25	—	[Signature] 23/12/23 लिपिक नगर निगम, मेरठ
02-12-2023	25 Nos	600	60	—	480	—	25	50	
03-12-2023	25 Nos	600	60	—	480	—	25	—	
04-12-2023	25 Nos	570	57	—	420	—	25	—	
05-12-2023	25 Nos	600	60	—	420	—	25	—	
06-12-2023	25 Nos	570	57	—	480	—	25	—	
07-12-2023	25 Nos	570	57	—	480	—	25	—	
08-12-2023	25 Nos	570	57	20-200 BIFC	400	—	25	—	
09-12-2023	25 Nos	570	57	20-200 BIFC	450	—	25	—	
10-12-2023	25 Nos	600	60	24-300 BIFC	480	—	25	—	
11-12-2023	25 Nos	600	60	20-200 BIFC	480	—	25	—	
12-12-2023	25 Nos	600	60	18-200 BIFC	480	—	25	50	
13-12-2023	25 Nos	540	54	—	400	—	25	—	
14-12-2023	25 Nos	540	54	—	400	—	25	—	
15-12-2023	25 Nos	615	60	—	480	—	25	50	
16-12-2023	25 Nos	600	60	—	480	—	25	—	
17-12-2023	25 Nos	620	60	—	400	—	25	—	
18-12-2023	25 Nos	600	60	—	480	—	25	50	
19-12-2023	25 Nos	630	63	—	490	—	20	—	
20-12-2023	25 Nos	660	66	20-200 BIFC	490	—	30	—	
21-12-2023	25 Nos	645	64	15-200 BIFC	490	—	30	—	
22-12-2023	25 Nos	630	63	—	480	—	30	—	
23-12-2023	25 Nos	630	63	—	490	—	30	—	
24-12-2023	25 Nos	330	23	—	260	—	15	—	
25-12-2023	25 Nos	525	50	—	430	—	10	—	
26-12-2023	25 Nos	600	60	—	480	—	25	—	
27-12-2023	25 Nos	510	51	27-100 BIFC	400	—	25	—	
28-12-2023	25 Nos	630	63	20-200 BIFC	490	—	20	—	
29-12-2023	25 Nos	600	60	—	480	—	20	—	
30-12-2023	25 Nos	540	54	—	400	—	25	—	
31-12-2023	25 Nos	660	66	—	510	Low filling 10-200	50	—	
#	795 Nos	10,125	1006	226-00	16,310	14,290	702	770	

MSW LEHIA NAGAR PLANT REPORT MONTH OF JANUARY - 2024

31

DATE	MSW (IN PLTONS)		RDF (TONS) MM		COMPOST (4mm) MTR (MTR)				SIGNATURE
	INTAKE	PROCESSING	Mo	Wet	Mo	Wet	Mo	Wet	
01.01.2024	25MTS	PLANT MAINTENANCE 360	31	---	280	---	15	---	✓
02.01.2024	25MTS	PLANT MAINTENANCE 210	24	---	180	---	15	---	
03.01.2024	25MTS	660	11	---	470	---	29	---	
04.01.2024	25MTS	630	6	---	400	---	25	---	
05.01.2024	25MTS	630	63	---	490	---	28	---	✓
06.01.2024	25MTS	540	54	---	450	---	29	---	
07.01.2024	25MTS	540	54	---	450	---	29	---	div 25/01/24 J.P. 602 20/01/24 20
08.01.2024	25MTS	510	57	---	430	---	23	---	
09.01.2024	25MTS	630	63	---	480	---	28	---	✓
10.01.2024	25MTS	570	57	---	400	---	25	---	
11.01.2024	25MTS	shaft repairing 20	27	---	190	---	05	---	✓
12.01.2024	25MTS	570	57	---	450	---	29	---	
13.01.2024	25MTS	600	60	14.255	430	---	30	---	✓
14.01.2024	25MTS	540	54	14.95	420	---	25	---	
15.01.2024	25MTS	540	54	---	420	---	25	---	Nagar Nigam, Meerut
16.01.2024	25MTS	360	36	---	200	---	05	---	
17.01.2024	---	Belt Tight/Maintenance	---	---	---	---	---	---	✓
18.01.2024	25MTS	450	45	---	320	---	08	---	
19.01.2024	25MTS	540	54	---	420	---	20	---	✓
20.01.2024	25MTS	540	54	---	420	---	20	---	
21.01.2024	25MTS	510	51	12.000	390	---	18	---	✓
22.01.2024	25MTS	570	57	---	430	---	20	---	
23.01.2024	25MTS	540	54	---	420	---	20	---	✓
24.01.2024	25MTS	480	48	---	350	---	12	---	
25.01.2024	25MTS	480	48	---	320	---	12	---	Nagar Nigam, Meerut
26.01.2024	25MTS	275 (Public Day)	15	---	290	---	05	---	
27.01.2024	25MTS	400	45	---	320	---	08	---	✓
28.01.2024	25MTS	620	50	---	490	---	25	---	
29.01.2024	25MTS	430	50	---	410	---	25	---	Nagar Nigam, Meerut
30.01.2024	25MTS	600	48	---	480	---	24	---	
31.01.2024	25MTS	295 (Rain)	34	---	280	11,820	05	---	
Σ	757 MTS	15,360	1497	174.79	11,930	11,820	554	700	

MSW LEHIA NAGAR PLANT  
NAGAR NIGAM, MEERUT

MSW LOHIA NAGAR PLANT REPORT MONTH OF FEBRUARY-2022

DATE	MSW (IN MTON)		RDF (100X16) MM		COMPOST (4MM)		INERT/LAD(MMXX)		SIGNATURE
	INTAKE	PROCESSING	PRO.	DISP.	PRO.	DISP.	PRO.	DISP.	
01-02-2022	22 Nos	510	40	23.70	380	250	25	—	[Signature]
02-02-2022	22 Nos	510	40	—	380	—	25	—	
03-02-2022	20 Nos	435	35	—	304	—	20	—	
04-02-2022	15 Nos	270	20	—	190	—	12	—	
05-02-2022	—	— Shaft/Bulldo	—	—	—	—	—	—	[Signature]
06-02-2022	—	— Repair	—	—	—	—	—	—	
07-02-2022	—	— Repair	—	—	—	—	—	—	
08-02-2022	—	Shaft Installation	—	—	—	—	—	—	
09-02-2022	20 Nos	510	40	70.99	380	—	25	—	[Signature]
10-02-2022	26 Nos	600	60	20.00	460	—	20	Get side from 110	
11-02-2022	23 Nos	510	40	25.00	380	—	25	—	[Signature]
12-02-2022	20 Nos	450	35	21.00	335	—	22	—	
13-02-2022	25 Nos	540	42	20.85	385	—	26	—	[Signature]
14-02-2022	23 Nos	510	40	20.95	380	—	25	Get side from 110	
15-02-2022	25 Nos	540	42	20.00	385	—	11	—	[Signature]
16-02-2022	21 Nos	480	40	23.00	350	—	12	—	
17-02-2022	22 Nos	450	42	21.00	320	—	10	—	[Signature]
18-02-2022	25 Nos	620	50	21.40	490	—	24	—	
19-02-2022	25 Nos	600	48	20.00	460	—	20	—	[Signature]
20-02-2022	18 Nos	620	50	21.00	470	—	20	—	
21-02-2022	23 Nos	570	57	45.80	430	—	20	—	[Signature]
22-02-2022	22 Nos	555	50	22.00	480	—	19	—	
23-02-2022	25 Nos	600	48	22.00	460	—	20	—	[Signature]
24-02-2022	26 Nos	630	50	49.00	490	—	20	—	
25-02-2022	25 Nos	600	48	52.25	460	—	20	—	[Signature]
26-02-2022	22 Nos	540	42	20.85	385	—	26	—	
27-02-2022	22 Nos	510	42	21.00	385	—	26	—	[Signature]
28-02-2022	25 Nos	600	48	21.00	460	—	20	—	
29-02-2022	26 Nos	620	50	20.00	490	97.74	20	291	[Signature]
*	580 Nos	12,440	1107	1171.70	10,029	18,009	581	501	

MSW (LEGACY) LOHIA NAGAR PLANT REPORT MONTH OF MARCH - 2024 33

DATE	MSW (LEGACY) IN MT/M		RDF (mm) MSW		COMPOST (4MM)		INERT/ASH/STONES		SIGNATURE
	INTAKE	PROCESSING	PRO.	DISP.	PRO.	DISP.	PRO.	DISP.	
01.03.2024	15 Nos	390	31	25.000	292	-	15	-	
02.03.2024	15 Nos	600	43	24.000	450	-	24	-	
03.03.2024	18 Nos	630	56	21.000	472	-	25	100	
04.03.2024	23 Nos	570	45	25.000	429	-	22	50	
05.03.2024	25 Nos	600	48	21.000	450	-	24	-	
06.03.2024	18 Nos	480	38	27.225	360	-	19	-	
07.03.2024	18 Nos	450	36	24.000	337	-	10	-	
08.03.2024	21 Nos	570	40	28.000	382	-	20	-	
09.03.2024	25 Nos	600	48	25.000	450	-	24	-	
10.03.2024	21 Nos	570	40	27.000	382	-	20	100	
11.03.2024	22 Nos	530	42	28.000	397	-	21	100	
12.03.2024	23 Nos	530	45	26.000	427	-	22	-	
13.03.2024	22 Nos	530	42	28.000	397	-	21	-	
14.03.2024	25 Nos	600	48	27.000	450	-	24	-	
15.03.2024	25 Nos	600	48	26.000	450	-	24	100	
16.03.2024	25 Nos	600	48	-	450	-	24	-	
17.03.2024	25 Nos	600	48	27.000	450	-	24	-	
18.03.2024	25 Nos	545	43	-	400	-	22	-	
19.03.2024	25 Nos	600	48	-	450	-	24	-	
20.03.2024	24 Nos	530	42	28.000	397	-	21	-	
21.03.2024	23 Nos	570	40	26.000	382	-	20	-	
22.03.2024	25 Nos	600	48	-	450	-	24	-	
23.03.2024	25 Nos	600	48	-	450	-	24	100	
24.03.2024	24 Nos	570	45	-	427	-	22	200	
25.03.2024	HOLI	000	-	-	-	-	-	-	
26.03.2024	25 Nos	600	48	-	450	-	24	-	
27.03.2024	25 Nos	600	48	22.000	450	-	24	-	
28.03.2024	24 Nos	570	45	29.000	429	-	22	-	
29.03.2024	25 Nos	600	48	23.000	450	-	24	-	
30.03.2024	18 Nos	480	38	23.000	360	-	19	-	
31.03.2024	20 Nos	540	42	24.000	397	713	21	102	
TOTAL	694 Nos	16,715	1,320	735,970	12,513	12,513	662	662	

LOHIA NAGAR LEGACY PLANT REPORT MONTH OF APRIL - 2024

DATE	LEGACY WASTE IN MTON		RDF (MIXED) MM		COMPOST MM		INERT/CAD		SIGNATURE
	INTAKE	PROCESSING	PRO.	DISP.	PRO.	DISP.	PRO.	DISP.	
01-04-2024	10 Mts	270	25	—	202	—	10	—	
02-04-2024	10 Mts	240	24	20.850	180	—	01	—	
03-04-2024	22 Mts	540	42	22.150	370	—	21	20	✓
04-04-2024	25 Mts	600	40	25.300	450	General 300	24	—	
05-04-2024	25 Mts	600	40	21.710	450	General 300	24	—	
06-04-2024	25 Mts	510	40	21.000	382	General 300	20	20	✓
07-04-2024	23 Mts	510	42	21.000	370	General 300	21	—	
08-04-2024	25 Mts	570	45	21.425	428	General 300	22	—	
09-04-2024	26 Mts	600	48	—	400	General 300	24	—	
10-04-2024	23 Mts	540	42	21.700	378	General 300	21	—	✓
11-04-2024	24 Mts	570	45	—	428	General 300	22	—	
12-04-2024	23 Mts	570	42	22.000	378	General 300	21	—	
13-04-2024	26 Mts	600	40	20.530	450	General 300	24	20	
14-04-2024	26 Mts	600	48	20.925	420	General 300	24	—	
15-04-2024	22 Mts	510	40	—	382	General 300	20	20	✓
16-04-2024	25 Mts	570	45	21.300	428	General 300	22	—	
17-04-2024	23 Mts	540	42	20.425	378	General 300	21	—	
18-04-2024	28 Mts	600	40	25.000	450	General 300	24	—	
19-04-2024	26 Mts	530	45	21.000	428	General 300	22	—	
20-04-2024	23 Mts	540	42	20.850	378	General 300	21	—	
21-04-2024	28 Mts	600	48	21.925	450	General 300	24	20	
22-04-2024	22 Mts	510	40	—	382	General 300 + 300	20	—	
23-04-2024	23 Mts	540	42	23.100	378	General 300	21	20	✓
24-04-2024	22 Mts	510	40	21.000	382	General 300	20	—	
25-04-2024	25 Mts	570	45	—	428	General 300	22	—	
26-04-2024	22 Mts	540	42	21.000	378	General 300	21	—	
27-04-2024	25 Mts	540	42	25.100	378	General 300	21	20	✓
28-04-2024	17 Mts	420	33	23.000	315	General 300	16	—	
29-04-2024	18 Mts	450	36	21.500	340	—	10	—	
30-04-2024	24 Mts	570	45	20.925	418	General 300	22	20	✓
<b>TOTAL</b>	<b>687 Mts</b>	<b>15,960</b>	<b>1862</b>	<b>570,330</b>	<b>11,865</b>	<b>11,865</b>	<b>622</b>	<b>590</b>	